237 Matter under Rule PHALGUNA 6, 1895 (SAKA) Motion of Thanks on Presidents Address

है कह बार मैं उप के ऊरर बोल चुका ह कोई जवाब नही भाषा है। मै यह कहना चाहता ह कि इस मान नक लम्बे फाइबर बाली रूई मगाई जाती थी। किस लिए? निर्यात के लिए नहीं। कृत 20 लाख बल लाग स्टपल फाइबर द्रनिया मे पैदा होती है जिसमे भ्रमेरिका जैसा धनी देश एक लाखा बेल इस्तेमाल करना है। जापान दो लाख बेल इस्तेमाल करना है वह भी निर्यात के लिए। लेकिन यह गरीब देश चार लाख बेल मगवाना था ग्रीर मारे हिन्दुस्तान के जो बड़े लोग है उनके उपभाग क लिए महीन कपड़ा बनाने के वास्ते उस्तेमाल करना था। एक पैस का उससे एक्पपार्ट नहीं हाता था। इस बान का दामानी जी भी काट नहीं सकते। टग गरीब देग में क्या चार लाख बेल ग्रमीरो के लिए कपड़ा बनाने के लिए 100 करोड़ की विदेशी मदा खर्च करके मगनाना चारिए था? हमके ऊपर ये लेबी लगा कर एक्सपोर्ट प्रामोशन का काम चलाने थे। अब वह कहने है कि यह बन्द हो गया है। बन्द हा ता श्रच्छी बात है। लेकिन दूसरी नेशीस ये जात न रह है। यह पुरा मामला आप अपने विवक से या ता प्रिविश्वेज कमेटी सभीजा या पश्चिक एका उट्टम कमेटी में भेजिए ।

MR. SPIAKIR: Now we take up the next item. . . .

भी मधु लिमये. इस पर धाप क्या कर रहे हैं? सध्यक महोदयः मैं देखगा। धाफ हेट धान्सर मैं इस

वक नहीं देसकता।

SHRI B. K. DASCHOWDHURY (Co och-Behar): Mr. Speaker, Sir. . .

भी मधु लिमये : प्रध्यक्ष महोदय की ऐड केयर एनेक्शन का क्या हुबा? इसके पहने उस पर कुछ हाना चाहिए।

मध्यक महोदय : वह ही चुका जो हीना चाहिए ।

श्री मधु लिमये नका भाषण होने के पहले इस पर कोई फैसला करना चाहिए। वरना झपने मिल्रो के साथ विलम्ब से ही मही मुझे मदन स्वाग करना ही पढ़ेगा। Shri Madhu Limaye then left the House.

सध्यक्ष महोदन जैने साप की एण्ड केयर रहे अपने बाक शाउट में ऐसे ही वह भी रहे

12.45 Hrs.

MOTION OF THANKS ON THE PRESI-DENT'S ADDRESS

MR. SPEAKER: We will now take up discussion on the President's Address. Shri B. K. Daschowdhury.

SHRI B. K. DASCHOWDHURY (Cooch-Behar): Sir, I beg to move:

"That an Address be presented to the President in the following terms:—

That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 18th February, 1974."

SHRI JYOTIRMOY BOSU (Diamond Harbour): You have seen our gratefulness in the Central Hall on the 18th!

MR. SPEAKER. Don't be proud of that. There is nothing to be proud of.

SHRI JYOTIRMOY BOSU: We are not ashamed.

MR. SPŁAKFR: If you are not ashamed of it, then God help.

SHRI IYOTIRMOY BOSU: Let them help others

SHRI INDRAJIT GUPTA (Alipore): God will not help Mr. Jyotimoy Bosu.

MR. SPEAKER: Nothing can help him. It is much better if he had kept quiet.

SHRI B. K. DASCHOWDHURY: This House has conferred a great honour to the people of my constituency by permitting me to move this respectful Motion of

Shri B K. Daschowdhuryl

Thanks on the President's Address Sir, as from the President's Address: I said, it is a great honour to the people of my constituency as I represent one of the rural constituencies of our country and at the same time a backward region Sir. I said that it is a respectful Motion of Thanks on the Address that the President delivered on the 18th of February 1974, because the Address mendons all aspects that we are facing today matter of fact it may be argued by some that the President's Address is nothing more than a ritual 1 do not acree Sir 1 feel it is a solemn occasion. Further feel, Su, that the Address presented this year by the President is a document of reality I feel that the Address of the President is to be judged by his own candour, is to be judged by his own temperam nt. The Address which has been presented has not left any matters which we are facing today

Not only has the President mentioned the problems but he has also given the guidelines and chilked out what we as the representatives of the people have to do I quote from the last para of the President's Address

"The tormidable challenges that the nation faces can be turned into an opportunity by a determined people have no doubt that as the representatives of the people, you will give the right lead in a spirit of dedication and path "

This is the duty that has been cast upon he elected representatives This is the duty that by our determined effort, by our sincere dedication by our constructive cooperation, we must take the country to the nath of progress and to advance along the chosen path

that we are facing to-day. I again quote

'The rise in prices and the scarcity of food articles, particularly in deficit States, is of prime concern to the people and the Government The expectation that the good kharif haivest of 1973 would help to stabilise prices has not materialised "

So, as I said in the Address, the Presi dent has not minered matters. He has not heart it deather to mention all sides has only eulogised the achievements of the Covernment but even mentioned the deni gration of the Government I again quote from the Address page 1 para 2

Scidom has a country faced problems in quick Ligantic year SION vear after u.c 85 hise these List thice vears has been a continuous testing of the nation's mottl The nation has survived these difficulties and has not allowed them to come in the way of its basic endeavours inwards development is no me in achievement and should not be ignored, even though positive aspects are apt to be overlooked in difficult times "

Having referred to the foresight and guidance given by the President in his Address, it is now our duty, the duty of the elected representatives of this augst constructive cooperation and that the House, to come to a proper decision in country will overcome the present diffi- a democratic manner, after having deliculties and emerge stronger and more berations and discussions. We should come united to advance along the chosen up with a spirit of determination and dedication and with a spirit of constitutive cooperation to face these challenges

Being on the threshold of the beginning of the Fifth Five Year Plan the nation seems to be grouping for answers to some of the fundamental questions that the recent developments in the country have brought up to the surface with greater As I said early, the President's Address clarity than before One of the most imis really a document of reality. He has not portant things to-day that we have to coneven failed to mention the stark reality sider is how adequately equipped are we

to face the challenges of the shortages and production shortfalls? Obviously, the liament can give a directive to the Election question that I would like to put is this. How are we going to solve the problems of the challenges before the nation to-day. Is it by inciting violence and bandhs? I would ask of my friends who are inciting and taking a cue under the garb of shortages and production shortfalls, to give the answer as to how it will help them to overcome the challenges before the nation.

This is the thing that one has to consider in present circumstances. It is not enough to focuss on shortages of foodgrains and go on censuring the Government every now and then for it. Just a while ago, questions were raised that in certain parts of the country, particularly in West Bengal, in some constituencies, elections have stopped by the Election Commissioner and it is surprising that the Government are being held responsible by the opposition The action of the Election for that. Commissioner show how democratic principles are being practised in the country. As rightly mentioned in the Address, onefifth of our total population is going to the polls in the country and it has started already and will be ended by tomorrow. If there are any troubles over here and there for smooth conduct of elections, it is for the Election Commissioner to take the proper steps in such cases. And, as some hon. Members pointed out, the Election Commissioner has also taken immediate steps. In fact, it is the duty of the Election Commissioner to take immediate steps.

SHRI C H. MOHAMED KOYA Manjeri): Government have no responsibility?

he feels that the Election Commissioner be is an autonomous body....

SHRI JYOTIRMOY BOSU: This Par-Commissioner.

SHRI B. K. DASCHOWDHURY: I cannot understand the reasoning of the hon. Member sitting in the Opposition. If Government give guidance to the Election Commissioner, they will say that the Election Commissioner is nothing but the handmaid of Government.

SHRI JYOTIRMOY BOSU: He is, so.

SHRI B. K. DASCHOWDHURY: If the Election Commissioner is given a free hand, they will say that this Government is not doing anything...

SHRI JYOTIRMOY BOSU: Does he have any doubts? There is a superannuated man as Election Commissioner.

SHRI B. K. DASCHOWDHURY: 1 am not yielding, Sir.

The major question that I had put before was this. Are we adequately equipped to face the challenges before the nation in regard to shortages and production shortfalls? We know that we are passing through very difficult times, not only during this year but for the last three years. As the President has rightly mentioned, been a testing time for the nation's mettle. and we have survived, and Governmen. have achieved success in the past years. But there are certain reasons why there is still agony, and the President has appreciated this understandable agony in the minds of the people.

Coming to the question of food and fuel, especially in regard to the food shortage, I have raised the question whether these shortages would be made up and whether the nation will be benefited by the incidence SHRI B. K. DASCHOWDHURY: If of violence and other things that we are seeing today. Actually, these agitations and has to be given guidance by Government, resort to violence are creating difficulties I would like to ask, how he will reconcile in the way of just solution of the problems. the suggestion, as in the Constitution, the That is why in the Address it has been Election Commissioner is a separate body; mentioned that we can arrive at a proper solution of these problems only with a spirit [Shri B. K. Daschowdhury]

of service, a spirit of dedication and with patience after evolving a proper way and making a proper decision.

SHRI JYOTIRMOY BOSU: For how long?

SHRI B. K. DASCHOWDHURY: In regard to the shortages of foodgrains, what do we find today? Just today during the Question Hour, Shri Shinde, the Minister of State in the Ministry of Agriculture rightly said 'Look at the food prices today in the world market'. While in past years the price was \$70-80 per tonne, now it has gone up to three times or more. \$215-220 per tonne. This is the scarcity position throughout the world. You know that in the last year even socialist countries like Soviet Russia and China had to purchase a huge stock of foodgrains from the US and some other countries wherever they were available. Judging this we know what condition we had to pass through in 1971 which was a testing time for the nation because of war with Pakistan, the years 1972 and 1973 followed with severe drought and flood.

MR. SPEAKER: He might continue after the Lunch recess.

13.01 hrs.

The Lok Sahha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

MOTION OF THANKS ON THE PRE-SIDENTS' ADDRESS—Conta

MR. DEPUTY-SPEAKER: Shri Daschowdhury will continue his speech.

SHRI B. K. DASCHOWDHURY: Sir, stocks to feed our own people. At the I was emphasising the point of the chal-same time, we find that the international lenges before the country today as the prices have gone up to such an extent

shortage of food production and other production shortages. We must go back and take stock of the situation and the causes for the shortage. Only this morning the hon. Minister said in answer to a question regarding procurement that in the year 1970-71 the food production was to the extent of 109 million tonnes. In 1972-73 it decreased, went down, to a figure of 95 million tonnes. This is one side of the picture.

Then, before 1971-72, the requirements of the fair price shops and ration shops were normally met from the imported supply. In those years, the prices of foodgrains and other commodities in the country were much higher than the price of the imported commodities. To quote one example, the price of fertilizer in the international market some three or flour years back was so low, so ridiculously cheap because of the glut in fertilizer production in the international market that we found that the transport cost was much higher than the cost of fertilizer itself. It is in this perspective that we have to view the present situation.

We have certainly an obligation to increase our production and increase the supply through the public distribution system. How that is to be done is the big question today. In those years the demand for the public distribution system throughout the country was not so much. Hardly 4 million to 5.5 million tonnes were needed for distribution through the public distribution system and almost this entire demand could be met from the imported supplies of foodgrains, because of low prices and other facilities, like the facility of getting concessional rate for foodgrains and so on.

From 1971 the food crisis has been more aggravated by two successive droughts and floods in some parts of the country and the country's food production went down. The result is that we do not have sufficient stocks to feed our own people. At the same time, we find that the international prices have gone up to such an extent

making it almost impossible on the part quantities of food. Yet, the Government did not sit idle. Finding no other alternative but to gear up internal procurement from all parts of the country, as far as possible, the Covernment lost no time for that.

It is said that the system of procure-Covernment have failed. It is not a fact. In the earlier years, even in the year 1972, the procurement was to the extent of 7.5 million tonnes. Only in the previous veir the procurement was to a certain extent more than that i.e. 84 million tonnes was not necessary broabcaten by tood-supplying countries decided that we are not going to beg for food, having decided rightly in the year 1971 to maintain ourselves out of our own stock, it was the declared policy of the Covernment to have more and more tion system

the Government to 1,75,000 fair tonnes, annually it comes to near about 10 million tonnes. Where can we have this? Either to purchase from outside. import it, or to gear up our procurement drive. But here we find, wherever procurement drive is there, there are interested parties to cash in on the economic difficulties and shortages in the country, propagating no more procurement, telling the people "procurement - never, never". They curement drive.

I find, there is a big contradiction. of the Government to import substantial the one side, they are not allowing the people to hand over their excess foodgrains, procurement drive helping the national interest and, on the other hand, they are putting pressure on the Government that the Government has faued in their procurement drive. It has to be considered whether it is only the Government that has got the responsibility for procurement. Certainly, the Government has got ment and the procurement policy of the the responsibility, but whether other parties which are claiming that the procurement drive has totally failed have any obligation or responsibility to the people. Let my hon, friends answer that,

Not only that. Even during secent elec-In ...l other years it was less because it tions, we have seen that on one side they according to the exi- are claiming that let there be more price generics of the circumstances to have more for the procurement of foodgrains and, and more procurement. But, having declared on the other side, they are claiming that ourselles that we are not going to be the issue price of foodgrains should be subsidised more and that its price should like the United States of America, having be lowered. I temember to have seen one cartoon published in the newspapers Some days before it was published as an election poster On the one side it is written: more prices for the procurement of foodgrains in the rural areas. At the same internal procurement and to distribute those time, coming to the suburban areas, cities through the net work of public distribut and towns, it is written: lower issue prices

I cannot understand it. This is what is being said by the Opposition parties. On What is the position today? I ven the the one side, they are saying that let there monthly quota that has been supplied by be more prices for procurement of foodprice grains and, on the other side, they are shops is to the extent of 8 lakh tonnels, saving that let there be lower issue prices If we calculated on the basis of 8 lakh How to solve the problem? Even according to a modest estimate, the Covernment is paying to the tune of Rs. 250 crores a year as a matter of subsidy for the distribution of foodgrains through public distribution system If the prices of foodgrains are to be increased more and, if the issue prices are to be lowered, it means more subsidisation-which means double or even treble the amount now paid, i.e., Rs. 700 to 800 crores more. At are the persons who are also saying that the same time, it is said by the opposition the Government has failed in their pro- parties that the Government is taking recourse to deficit financing. It has been said

[Shri B K. Daschowdhurv] Address, it has been mentioned that defi cit financing has been done in the best at Great Britain works and other essential things, eg Defence and other things. That is a big started programme If we are to mcrease the foodgrains prices or the procurement prices, as they are demanding and, at the same time if we are to lower the issue prices, means more deficit financing--more inflation Again, on the one side, they are saving that let there be restrictions on the deficit financing -1 appreciate it But at the same length of argument, they are putting pressure on the Covernment that let there be more subsidisation on foodgrains and other things. These two ideas are irreconcilable. It is difficult to understand the philosophy of some of the persons who are just inciting violence and doing many other things on this particular issue

Now, let us come to oil crisis It is known to all what the oil crisis mea is to day Not only oil crisis I ven from a little before the oil crisis took its sway the international monetary situation of the international price trend had gone to such an extent that it has become impossible on the part of the Government to insulice our own economy against such trends of price rise throughout the world

Viewed in this perspective, we have to come to our own conclusion how we have As i is said. to solve this problem nowadays even the prices of essential commodities in the international market have tripled or in some cases even more. But even then what do we find today? Our Government, under the leadership of our Prime Minister, is managing the country, is managing the economic affairs, in the best interests of the nation Now what do we find throughout the world? Look at Japan, one of the most industrialised countries. The Japan's economy is just in doldrums; practically a sort of state of emergency has been declared because of the price that, if there is any country today in the

rise and the international pressure on in the Address that under certain compell- her own eronomy-the price rise of oil ing circumstances, the Government has to and all that I ook at West Germany. In resort to deficit financing to feed the people West Germany, another highly industrialised in the drought-prone areas. Even in the country, they have started retrenching the foreign workers from their country. Look What is the impact of mterest of the country without curbing this international crisis and the increase in any expenditure on the Plan development the prices of other essential commodities? Well, it is all known They working only three days dayafter week The tocoing morrow Great Britain 15 to have a snap General Poll and there the issue is whether, on the pressure of certain organized sector, whether the Government of M1 Heath is to stand, or the nation has to be in the brunt of all these 'Be firm and fair' - is the call given by the Prime Minister of Fngland

> Not only this What have we seen in the Fujopean Common Market? The Juropean Common Market in the course of less than a decade, has come to be big such a giant but because of the international price structure because of the cil crisis very high price of oil, even the I u ropean Common Market is crumbling down and down We know that France one of the big major partners of Furopean Com mon Market has started negotiating unit terally even changing their long standing policy -- it is only to save the Covernment of France - with the oil-producing countries so that they can have oil under cert, n sympathetic considerations under cenain fair price This is the position in the whole We have seen that the value of the Dollar, one of the hardest currencies, has started falling down because of international crisis Is it possible on part of the Government of India or is it possible on the part of any Government to insulate her own economy without feeling the impact of this international crisis in this regard? It is not possible. If any one claims so. I must say that he is only trying to have his own building-well, out of nothing.

> What have we seen regarding our policies? Take for example, oil. We find

whole world, it is perhaps India, the Government of India, which tion from the oil-producing nations

Only the other We have seen that day our Minister of Fxternal Affairs has made a statement that Government of India have entered into an agreement with the Government of Iran and according to the agreement they will supply large quan tities of oil to feed our refineries, particularly the Madras Refinery Not that, Iran has entered into an agreement with our Government to supply crude to such an extent that at least, two-thirds of our requirement will be fully met this We have good relations with Iran. with other. Saudi Arabia and oil pro lucing countries Our ONGC is taking all possible steps even to exploie new wells in the oil-producing areas. What does it mean? It means that the policy that we have pursued in the past in regard to the West Asia crisis, in regard to the oil-producing countries the Arab count ries had started giving us dividends it has not only started giving us dividends it also proves once again that the policy pursued by the Government of India is one of the most successful policies even dreamt of by iny of the countries of the world policies have been vindicated ampletely ind they have been successful

We have been clamouring that the birth of Bangla Desh is a reality, Bangla Desh must be recognised by every country, not only by Pakistan Prime Minister Bhutto so long delayed recognition through various tactics but ultimately, he had to see the realities and only the other day, Bangla Desh has been recogmsed by Pakistan

We hope that the policy pursued the Government of India, the policy pursued and consistently pursued m all facets of our foreign relations the whole world will come to realise that it is the correct and real policy to pursue in the field of international relations

In the last session, I think, in the first is receiving week of December, when one of our greafullest cooperation and sympathetic attentiest friends of Soviet Union, Comrade Brezhnev come here, he said m unequivocal terms that in the field of foreign relations in peace, progress and co-operation and in rapidly stabilising the economies of the Covernment the steps taken by the Government are unparallel no doubt about it Also other foreign dignitaries

> SHRI INDRAJIT GUPTA: He never said 'unparallel'

> SHRI B K DASCHOWDHURY Μv friend has disputed it. Let me quote what he said He said :

> > 'We highly appreciate the position taken with regard to the Middle last events by the Republic of India which resolutely and ambiguously backed the just cause of the Arab peoples. The stand taken by India is not fortuitous On the contrary it is indicative of her general role m modern international relations as a peaceloving state actively fighting for the cause of peace and for the people's rights"

This is what he said

SHRI INDRAJIT GUPTA quarreling with that part

SHRI B K DASCHOWDHURY will quote further to substantiate my point This is Indian and Foreign Review This is what he said :

> "He said that Soviet people are well aware of the magnitude of the Indian people's contribution over the centuries to the treasure house of world culture, and of significance of modern India's achievements in the field of economic and social progress"

You have it here . .

SHRI JYOTIRMOY BOSU: This what you say in your UP election posters.

SHRI INDRAJIT GUPTA: It is not the same as what you said.

SHRI B. K. DASCHOWDHURY: You also know it well but now you argue for your own purpose probably.

So, what we find is that we find in all aspects, we find either in the home policy or in the internal policies or in the matter of foreign relations with other countries, particularly, in order to accelerate progress of peace and peaceful co-existence with various countries of the world, the lead of India is being taken as granted almost by all countries of the world by and by.

Even then we find that the problems of the country have not been solved in all spheres. There are difficulties. That true. That has been amply stated in the Adress also. There are difficulties. But, how to overcome these difficulties? Is it enough for some people to call for violence? Is it enough to call for bandles? The people, who may feel that this may show a sort of resentment, maybe erough for them to show their resentment. But how will these solve problems of the country? That is a big question to-day. It all our problems and to meet the challenges shortafall and Government is vive in this struggle. We must survive as Government will take even the a good citizen as any other member of measures whenever they and bandhs and even the strikes from time regarding the The stoppage of production is harmful, should be punished. in West Bengal. My friend is very careful say. pact of the jute strike in West Bengal ? regarding procurement and

tation, easy movement of our locomotives has caused a loss to the extent of nearly Rs. 75 crores.

What is more, it is putting the clock back. The bottleneck created in the way of transportation of essential commodities like coal and others created a loss of steel production to the extent of 2 lakh tonnes. To whom these losses go? This loss is to be borne by the nation. And how? With these sorts of strikes, bandhs and violence. who have got the benefit? I will ask one thing of my friends and those persons who are following that path. I will ask them that they may do very well turn their eyes inwards and to have an introspection and ask to themselves, to whom these sorts of strikes are giving the benefit. And, virtually who are benefited? Is the nation benefited? Are the poor people benefited? Is the conutry benefited? Then, how are you serving the cause of the nation? You are a dedicated soul, you are a dedicated person. You have an obligation to serve the cause of the people. Now, it is a challenge before the nation whether you have to create this violence, whether you have to create this transport bottleneck. We have to suspend the call for strikes and bandhs for any time and no time. is not the time. So, let them have inward look, that is those who are supporting these types of agitations, strikes, bandhs,

Sir, there is no doubt that we are conshould be our determined effort to solve fronted with price rise and production the nation faces to-day. We must sur- taking adequate steps in these directions. are necessary. the world. In that respect, all violences Much has been said about the experience procurement to time will be more harmful to the nation. has been said about hoarders and others I agree, Even a few days ago there was a jute strike there is one thing which I would like to Some hon'ble Members in their to hear about that. But what is the im- amendments have suggested certain things There was a production shortfall to the trade takeover. In one of the amendments extent of Rs. 50 crores on a humble esti- it is being said, well, in view of the difficulmate. Again, the railway strike which ty faced by the Government in the case of created a bottle neck for the easy transpor- procurement of foodgrains, it is better to

Address

who are the hoarders? Who are support- this area. ing these hourders? If we give up this idea of the wholesale trade in foodgrains then who will be the persons benefited? The said amendments suggested, if accepted, will benefit the traders and hoarders only. I do not understand the philosophy which they advocate on this point

I wish to say something with regard to external affans I have seen statements published in the Times of India dited the This is regarding 23rd February Indian Ocean and the Anglo-American base Mr Zurhellen said and I quote

> "The current U S deployments in the Indian Ocean are consistant with our long-established policy American naval vessels in Indian Ocean fulfil importance political and military needs of U. S. national interest."

I cannot understand this logic of Mr Zuhiellen Deputy Director of U.S. Disarmament and Arms Control Agency I do not know how they can say that it is in their national interest to have US or UK this permanent interest or permanent light a different question in the Indian Ocean and to distrub peace in the Indian Ocean. It is declared by a Resolution in the UN General Assembly that Indian Ocean should remain as area of peace. ocean of peace, as an All the littoral States by the side of the Indian Ocean have protested and have started protesting in a vigorous way.

Being tar away from the Indian Ocean, if some of the forces declare that it in their own national interest to have permanent stay in the Indian ocean how one can reconcile it? These exploiters those imperialists may have certain powers, but, they must not also forget that India though a developing country, has started emerging in a united way and she can also tell those people that their national in-

give up this Liea of State takeover and let terests cannot be served by having a perthis be handed over to the people back. Now manent stay, a permanent navel base in

These are the troubles that we Indian are facing, the whole nation is facing. Since we are experiencing this sort of difficulty of acute shortages, price-rise and external pressure it must be the endeavour -- it shall be our determined effort-to come out and overcome this cresis by our constructive cooperation from all sides of this august House It is not merely a matter of the Congress Party alone but it should also be the responsibility of the Oppusition Parties equally, as they are also a part and parcel of this country If I have understood them correctly, well, they have also equal sympathy and obligation for the people particularly for those who are hard hit because of this crisis But, they creating obstacles: they are trying to put the clock back by creating bigger problems for the people I am sure that under the leadership of our Prime Minister, the Government is determined to solve these problems If it was possible the part of the Government to solve even the bigger problems in the year 1971, it shall not be difficult now on the part of Government to solve even those problems aubases and navies in the Indian Ocean, in the coming months or in the coining What we declare is that they cannot have years. It may take some time. That is

> Therefore, I find that there is no justification for inciting violence and other things The Government is now in position to overcome those difficulties, as they were in a position earlier, however difficult it may be.

> In conclusion I would like to say that it is not democracy simply to incite violence and call for strikes and other things Democracy means that in a concerted way, through discussions, through the tructive cooperation, we must come out in a united manner in order to solve such problems now faced by the country. But, the activities on the part of the opusition Members and some other Members show that they are more interested

[Shri B. K. Daschowdhury]

creating this violence and other things. Their activities simply show that they are and given more powers so that they can trying to invite anarchy to democracy. They are simply trying to create chaos for the Congress Government. I am sure that this Congress Government, whatever the difficulties, will be able to overcome them and the Government will take certain august House to accept unanimously the measures. Before I conclude, I will say that there are certain facts which the Government should also consider - I am tire House will agree with me. sure the Government is considering them. Because of this crisis, we are in great difficulty to invest our resources for the Plan. But, in certain sectors of industries, find that investments have been made in such a manner that more and more luxury goods - not the goods of mass consumption-are being manufactured. quote certain figures. The production of refrigerators is going up; the production of air-conditioners is going much higher. I have seen that the production of refrigerators in our country, beginning from 1951 upto 1972, has gone up as high as 174 times. The production of air-conditioners has gone up as high as 10.8 times.

SHRI JYOTIRMOY BOSU : These are mostly taken by the Ministers.

SHRI B. K. DASCHOWDHURY: The Prime Minister is considering all issues. One of the measures that the Government has to take is proper distribution of essential commodities through public distribution system. This is necessary. It shall be the duty on the part of the Government, to come forth with such measures from time to time to tackle all such problems.

In order to have a proper distribution system, the entire organisation should streamlined. We have a Department of Supply, but we do not know whether this is responsible for making all these supplies of foodgrains and other commodities. I would suggest to the Government that in view of acute shortages and crisis before the country the present distribution system should be streamlined. The Department of Internal Trade which is now under the

Ministry of Commerce may be tagged on to the Department of Supply if possible streamline the distribution machinery better for effective distribution in the months so as to relieve the people their sufferings.

With these words, I commend to this respectful motion of thanks to the President that I have moved. I hope the en-

थी अमृत नाहाटा (बाडमेर) उपाध्यक्ष महोदय जिस दिन राष्ट्रपति महोदय भ्रपना भ्रभिभाषण देने समद के केन्द्रीय मदन में पधारे वे उस दिन हमारे कुछ माननीय मदस्यो ने उस ब्रभिभाषण का बहिष्कार किया था भीर कुछ माननीय सदस्यो ने केन्द्रीय सदन में ही कुछ प्रदर्णन किया था। इन माननीय सदस्यों ने कहा है कि यह बहिन्दार भ्रथवा प्रदर्शन द्वारा कुछ दृण्य उपस्थित इसलिए किया गया कि वे भ्रपना भात्रोण प्रकट करना चाहते थे---मल्य-बद्धि के खिलाफ वस्तुग्रों के ग्रभाव के विरुद्ध अपना गुस्सा जाहिर करना चाहते थे।

द्याप जानने है कि राजनैतिक प्राणी हर करम एक फक कर उठाता है हर काम नाप-तोल कर करना है। मैं तो समझता ह कि नेता सब से बडा श्राभनेता होता है। यदि हमारे ये माननीय साधी सक्ते मानो में भाकोश व्यक्त कर रहे ये ता मुझे कुछ नही कहना है बस्कि मै उनका सम्मान करूगा क्यों कि मैं आज की परिस्थितियों में भातोश को प्रकट करने के कार्य को पवित्र मानना है। लेकिन प्रकृत यह है कि क्या उनका यह भ्रात्रोण सच्ने दिल से प्रकट किया गया है।

मेरे पड़ोस में एक बहुत बड़े नेता रहते हैं विरोधी दल के नेता। जब उत्तर प्रदेश भीर उडीमा के चनाव की तैयारियां हो रही थी तो यह नेता जो बहुत ही ईश्वर-भक्त भीर धर्मभीरू हैं हर प्रात. काल प्रार्थमा किया करते ये कि हे प्रभी कीमते भीर बढ़ें चीजों की कमी भीर बढ़ें। (व्यवसान) मैंने यह नहीं कहा कि वह इस सदन के सदस्य हैं। (आवशास) जोधपूर मे जहां मै रहता हु मेरे पडोस मे।

मैं आप से यह पूछना चाहता हं कि जब ये बुनाव की तैयारियां ही रही थीं उस समय मस्य वृद्धि और वस्तुओं के प्रभाव का राजनैतिक लाभ किसकी मिल रहा था। कौन उसका राजनैतिक माभ उठाना चाहते हैं भीर उठा रहे थे। कौन लोगों के धर्मतोष का भोषण करना चाहते हैं धौर कर रहे थे? स्पष्ट है कि हमारे कुछ विरोधी दल के मदम्यों को उसका लाभ मिल रहा था। और इस लिए यदि वे उसके लिए प्राथना ही नहीं बल्कि प्रयास भी करे तो कोई बाश्चर्य नही होना साहिए-भौर प्रयाम किया है लोगों ने। (ध्यवधान)

प्रो॰ मधु बण्डबते (राजापुर) प्रार्थना उन्होने प्रभ को की है या प्रधान मली को ?

श्री समृत नाहाटा . न कवल प्रायंना बल्कि प्रयाम । जब नागा को केरोमीन या राणन की दकानो पर गेह नहा मिलना तो उन्हें श्रीध ग्राना है जोकि स्वाभाविक है लेकिन इस स्राप्तोण के पीछे भावना पट है कि हमार देश की जनता यह माननी है कि यह गरकार का कर्नच्य है कि वह उसे जीवन की दैनिक धावश्यक वस्तुक्रो का उचित सल्यो पर उपलब्ध कराए। जनमा की यह भावना है यह यह भाग बरती है कि यह सरकार का काम है कि उसे राणन दे करासीन दे सिमेट द और मैं इस भावना रा ब्रादर करता ह इसका प्रतित्र मानता हा लेकिन जो दल भगने चनाव घायणा पद्रों में यह घोषणा कर चुके है कि यह सरकार का बाम नहीं है मक्त होड मक्त स्पर्धा और मक्त व्यापार हाना चाहिये यह मरकार का काम नहीं है कि वह इन चीजो का व्यापार करे वह क्यो गस्मा होते है यह मेरी समझ में नही भाता। जैसे स्वतन्न दल जनमध ने भपने घोषणापत्नों में यहा है कि सरकार को इन सब चीजो का व्यापार नहीं करना चाहिये। जब वे यह मानते हैं कि यह सरकार का काम नही और उसके बाद की माकांश करने हे तो मै इसे समझ नहीं पाता। धमंतुष्ट धमन्तुष्टि एक नीज है धौर भ्रव्यवस्था दूसरी। पीछे-पीछ कई एक उपभनाव हाए भीर हमारा दल उन बहुत-से उपयुनावो मे हारा बांका डिडीगल सावरकांठा ग्रहमवाबाद ग्रीर बम्बई

मे हारा। हमारे बल या हमारे नेनाओं ने यह कभी नहीं कहा कि धाप हसारे दल को क्यों हराने है एक संमदीय प्रणाली है और संसदीय प्रक्रिया है जिसमें जनना अपना असंतोष अपनी नाराजगी व्यक्त करती है विशेषकर उपचनावों के सबसरों पर यह चीज संमदीय प्रक्रिया का दांग है इसमें किमी को कोई एतराज नहीं हो मकता। लेकिन जब हमारे विरोधी वल के सम्माननीय सदस्य कहते है कि हिमा लुटपाट धागजनी धौर धराजकना की प्रतियाची के द्वारा गैर-ममदीय प्रक्रियाची के द्वारा हम अपना असतोष व्यक्त करना चाहते है तो मैं समञ्जता ह कि यह ससदीय प्रक्रियाओं की तथा सस्थामां को कमजोर बनाने का एक बहुन बड़ा षड्यत है और यह राष्ट्रीय हित मे नही है। जब भी इस तरह के छादोलन होने है कहा यह जाता है कि सरकार सुनती नहीं इसलिए क्या करें? इमलिए हमे हडतालो का महारा लेना पडता है बन्द करने पडते है घेराब फरने पडते है और बाज वक्त दुकाने लुटनी पडती है। लूटपाट जब ग्र होती है तो प्रराजकता का रूप धारण कर लेती है। हमें यह नहीं भलना चाहिये कि पिछले तीन चार वर्ष ऐसे बीते हैं जब देश के भीतर भीर बाहर ऐसी शक्तिया रही हैं जिन्होने ऐसे मौके और भवसर ढढने की कोशिश की है भापको याद होगा कि बगला देण की बाजादी के संघर्ष में जब हमने मदद की थी तो ध्रमरीका के कुछ बहुत जिम्मेदार कोगो ने एक चेतावनी यी थी मीर हमे यह कहा था कि भारत को यह नहीं भूलना चाहिये कि भारत में भी ग्रातग-ग्रालग भाषा बालने वाले लांग है अलग-धलग प्रान्त हैं भीर उस मुल्क के भी ट्रकड़े हो सकते है । बहत-मी मक्तियों की देश के भीतर नथा बाहर भी वह सब कुछ पसन्द नहीं स्नाया जो इदिरा जी ने इस देश में शुरू किया। मौक की तलाश मे लाग हैं कि इदिरा जी की सबक सिखाये। देश के भीतर तथा बाहर भी कुछ शक्तियां हैं जो देश में भराजकता भीर भव्यवस्था पैदा करना चाहती है, हिमा, भागजनी भीर लट-पाट का बाताबरण पैदा करना चाहती है, संमदीय प्रक्रियाओं को कमजोर करना चाहती है कीर निराशा तथा अधकार का बानाबरण पैदा करन।

[की धन्त नाहाटा]

चाहती है। प्रजातांविक तरीको से, संसदीय प्रणाली से प्राप श्रपना गम्सा जाहिर करे तो हम उसका स्वागन करेगे। इतनी सवेदनहीनना इम वल मे नहीं है, बहुत सारी कमजोरियां हमारे दल में हो मकती है, बहुत गलतिया हम कर सकते है लेकिन हमारा दल एक मन्नेदनभील दल है, जनता की भावनाच्यां को वह समझना है. उनके धसन्तोप धौर नाराजगी को समझता है धौर इसके बाद भी धगर वह यह विश्वाम करने हैं कि नहीं, हम बहरें भीर गुंगे है, हमारी सन्कार कुछ नहीं सम-इतनी नो प्रजातांत्रिक प्रणाली में गुगी धीर बहरी मरकार को भी समझाने के नरीके सविधान मे ै. हमारी प्रक्रियाओं में है, हमारी परापराओं मे है। लेकिन सागजनी, धराजकता और हिसा का तरीका इस देश को कमजार करेगा, इस देश की एकता को स्वतरे में डालगा। हमें ऐसे तरीको को निरुत्माहित राना चाहिये।

रामरा। क्या है ' बहुत ग्रामानी से कह दिया जाता है कि ब्राप क्या नहीं करते, कीन जिम्मदार है ? झाप देखे, बहुन जटिल समस्यारे है । हमारे देश में कोई दम पान या पहल लागा का प्रवन नहीं है, हिम्द्रम्नान का शकी किसान, मझला किसान, इ.स. किसान यह चाहता है कि जो वह पैदा करता है उसकी उसका मिश्रक से मधिक कीमत मिले। शहर का रहने वाला मजदूर झीर मध्यम वर्ग का नागरिंग यह बाहता है कि उमको अनाज सम्ता मिले। इससे प्राप इन्कार नहीं कर सकते। क्याचारी चाहता है कि ज्यादा मनाफा मिले. उप-भोक्त चाहता है कि सस्ती चीज मिते। उद्योगपनि चाहरा है कि कीमते बढ़े और उपभोका चाहता द्रै की नते गिरे। देश में धनी किसान चाहता है कि उनके पास ग्रायिक से ग्रधिक जमीन रहे भीर जा भीभक्त भीम हीन है वह बाहता है कि उसकी भिम मिले। श्रद कोई दम पद्रह पचाम या माठ परिवार एक परफ हो और करोडो लाग दूसरी तरफ हो, इतना ग्रासाम भी नहीं है। इस देश के लाखा लांग ऐसे है जो णाषित भी है और मोबक भी है। लागा स्रोग ऐस है जो बहुत बड़ी तादाद में है, शक्तिशाली है, सर्पाटन है। एक बड़े व्याचारी

का मुझे पता है, एक नगर में वह खबीरेवाजी करता था, सामान इकट्टा कर के रखता था। उस को गिरम्पार किया गया तो मैंकड़ों हकारों व्यापारियों ने दुकते बन्द कर दी, हड़ताल कर दी, बाजारे बन्द हो गई। तो कोई सीमित लोग नही है। बहुत बड़ी नावाद में है। मिश्कल यह है कि झलग- अलग राअनैतिक दल किसी एक वर्ग-विशेष के हित का प्रतिनिधित्व करते हैं। कुछ किमानों के प्रतिनिधि हैं तो बृछ खेत मजदूरों के प्रतिनिधि हैं। कुछ मजदूरों के प्रतिनिधि हैं तो बृछ झिकारियों में प्रतिनिधि हैं। आज हमने पढ़ा कि झां० एन० जी० सी० के झिधारी भीर एस० आई० सी० के झिकारी भी अपनी माग करते हैं, वह भी आन्दा लग का रास्ता अपनाने हैं, उनके भी अपने अलग हित है।

मब प्रश्न यह है कि इन परमार विराधी टबराते हुए हिना का किस तरह से समस्तित किया जाय। एर तो तरीका यह है, हिन्दुस्तान का मजदूर परकान है, अमका भहताई म परेकानी है, भीते नहीं मिलती है, तो एक तो दुष्टिकीण यह है वि हम तो मजदूरा के प्रतिनिधि है मजदूरा के दिन की बात करने, बाकी देश भाष्ट में जाय। किरानो र पर्तिनिध यह कहरे कि हमे इसस कोई मतलब नहीं। इस हमारी पैदापार की वाजिय कीमन मिलनी चाहिये। शहर रे लाग पहेरे पर हमे ता मस्ती कीमत पर बीज मिलनी चाहिये। ग्रम करा यदि ग्राणिक ग्रीर तन-पक्षीय दिस्साण लेकर चलो दे तो समस्या का हल नही हाता। गुरु राजनैतिक दल है जा सब का खश करना चाहते है। भारतीय जनमह ने किसानी से कहा कि जिननी कीमत तुम चाहते हा उतनी कीमत दकर हम भ्रताज खरीदगे और शहर के लोगों से कहा कि जितना मस्ता तम चाहते हो उतना सरना भ्रनाज हम तुम्हे देगे। इस मे समस्या का हल नहीं होगा। यह भी समझ मे नही प्राता कि किसान से यह कहे कि 105 रपुगे के भाव से हम तुम्हारी भनाज खरीदेंगे भीर शहर के लोगों से कहे कि 80 रुपये के भाव से तुम्हे क्षेगे। इस का बर्थ हुआ। कि आरप राज-कीय व्यापार करेगे लेकिन माथ-साथ धाप यह भी कहने हैं कि राजकीय व्यापार मरकार को नही करना चाहिये। ये परस्पर विरोधी बातें है। इसके बाद इन के रास्ते पर यदि सरकार चले तो केयल गेह 105 रुपये के भाव में सारीदने और 80 रुपये के भाव उसको देवने के लिये प्रति वर्ष हम को 500 कराइ रुपये नाहिये इस द्यनाज की व्यवस्था के लिये। फिर मद्रा स्फीनि का भी ये विराध करते है। मदा रुशित नही चाहते. नाट नही छपन चाटिए, ता माखिर पैसा बाएगा कहा से ? इस नरह परस्पर विरोधी बाने करक काणिश यह की जाती है कि हर वर का मतुष्ट किया जाए, उसकी बात कह दी जाय। लेकिन ट्ममं समस्या द्रल नही हानी।

म ममझना ह कि ग्राज उन परम्पर टकरान हये हिना के नमन्त्रप या एक मात्र रास्ता है कि इस देण में उत्पादन बहुना चाहिये। खब उत्पादन बहुता नहीं है। क्यो नहीं बहुता ' यहा फिर वही बग-हिन रास्त म मान है। पिछन कर्ट याला रा आप हिमाब लगाइये काई इस में दिल-चम्पा नहीं रखना कि उत्पादन बहे, उत्पादन बहन मे उसका लाग नहीं स्था

श्री ज्योतिसँग वस् जन्न उत्पादन बढा था 1962 म 'ता तक, बकरंग का क्या दिया?

श्री अमृत नाहाटा मै मिमाल देवा ह---मान लीजिये, में साबन का उत्पादन करता ह---ग्रगर मै मनलाइट बनाता ह ती उभ का 100 भादमी म्बरीदगे, लोकन मनलाइट की टिकिया के पीछे मझे दा पैसे मनाफा मित्रेगा, इस तरह स 100 टिकिया के पीछे मुझं 2 रुपये मनाफा मिलेगा। लेकिन धगर मै ग्लीमरीन का माबन बनाऊ घौर दों रूपये या ढाई रूपये में बेच तो उसके खरीदने बाले 20 घारमी ही होगे, ज्यादा उसको नही खरीदेंगे लेकिन उस से मैं 5 रुपये या 10 रुपये म्नाफा कमा लगा। तो फिर सीधी-मादी बात है 100 ब्रादिमयो की गन्दशी क्या धोक, 20 ब्रादिमयो की जमडी धोने के लिये, उनको चिकना बनाने के लिये महगा माबन ही बनाःगा। यही भी देखिये, उत्पादन बढ़ाने में किमी का हिन नश्चर नहीं झाता। जब-जब उत्पादन बढा है तो किसान परेकान हमा है, कीमते गिरी है, उन की झनाज मरने दामो में बेचना पड़ा है और उससे उन को सकमान हुन्ना है। इस लिये उत्पादन की व्यवस्था में सगर बह मनाफे के लिये होगा, आधिक म्थित मुधारने के लिये उत्पादन किया जायेगा नी मझे सदेह ह उपा-ध्यक्ष जी, उत्पादन बहुने की स्थित पैदा नहीं होगी।

ग्रब प्रश्न यह है कि १म में रास्ता कैसे निकारे ? पता नहीं कैसे यह चीज शक हई---बड़े स बड़े म्तर से लेकर नीचे से नीचे के स्वर तक के लोग व्यवहारबाद की बाते बहत करन है, ग्रांबार की बातें करते है। हम लोगा ने यह मान लिया है कि किसी भी व्यक्ति से यदि काम लेना है---देश के निर्माण के लिये, ममाज के पुनर्निर्माण क लिये, उत्पादन बढान के निये, चाह वह काई भी र्यांक हा, मजदूर हा, किसान हा, वैज्ञानिक हा, उद्यानपति हो या सरकारी मधिकारी हा-ना उसके बदले उसे उचिन पारिश्रमिक मिलना चाहिये. उचित पैमा मिलना चाहिये। मद्रा का, मर्थ को हमने एकमात्र प्रेरक माना है, यही वह चीज है जिसमें इन्सान की ज्यादा मेहनन करन की प्रेरणा मिलगी, उत्पादन ज्यादा दने की प्रेरणा मिलेगी। बाई अधिकारी कही जायेगा. ना बह कहेगा कि मझे ग्रच्छा मकान चाहिये. स्वि-धाएं नाष्ट्रिये। उद्योगपति ज्यादा मृनाक्षा चाहेगे, मजदर ज्यादा पैसा चाहेगे. किसान भी ज्यादा पैमा चाहग। जहा हमने मर्थवाद के मुन्यो का निर्माण किया है, पैसे को एक-मात्र प्रेरक माना है, वहा हम कैसे किमानों में कहे कि ज्यादा मन्य न मागा, मजदूरा से कैसे कहे कि ज्यादा मजदूरी न मागा, सरकारी धश्चिकारिया से कैसे कड़े कि ज्यादा मुविधाएं न मागी।

उपाध्यक्ष जी, हमारे देश की जनता मदियो से ममीबतो मे रही है, मुमीबते उटा सकती है। माज का सकट, मै आप से निवेदन करना चाहना ह. भाषिक सकट यही है, भाज का सकट मुख्यो का सकट है, झाज का सकट नैतिकता का सकट है, विक्वाम का सकट है, मैं इस से इनकार नही करता। हम ने भी इस प्रकार के मूल्यों के निर्माण

धी अन्त नाहाटा]

करने से जाने-बा-बनजाने में महयोग दिया है। कुछ समय पहले 1959 से 1972 तक एक समा उभार इस देश में था। एक भी हड़ताल नहीं हुई, बन्द नहीं हुये, जनता देश के निर्माण के लिये ग्राना सब कुछ देने के लिये तैयार थी। उस समय महसून किया था--केबल ग्राधिक उत्ते-जना ही नही, बस्कि ऐसी चीजे भी है, भादर्श है, भावनाये हैं जो समाज श्रीर देश को प्रेरित कर मकती हैं, ज्यादा देना है, बजाय इस के कि ज्यादा ले। कुछ बादर्श है राष्ट्र प्रेम के, देश भक्ति के, समाज को देने के, ममाज का निर्माण करने के लिये उनका विशेष महत्व है, लेकिन उनका विकाम श्रधिक नहीं हुआ। यह भी सही है कि धनकरण तब होता है जब उदाहरण पेश किया जाय। हमारे दल में भी कभी-कभी कमजोरिया शाली है, हम लोग भी भादशों से भटक कर व्यवहारबाद से फस जाने हैं, मिद्धातों की राजनीति को छोड कर कभी-कभी व्यवहारबाद की बातो में फम जाते हैं। लेकिन एक बीज मैं निवेदन करना चाहना ह---हमारे दल पर कई बार गहरे मंकट आये, कई बार ऐसा भी लगा कि यह सस्था ब्रब ट्ट बायेगी, कभी महात्मा गांधी और तिलक महाराज के बीच मतभेद हुआ, कभी प० नेहरू ग्रीर नेताजी सुभाष चन्द्र बोस के बीच हुन्ना, कभी श्रीमित इदिरा गाधी और श्री मोरारजी देमाई के बीच हथा, जब सकट बाने है तो ऐसा लगता है कि वह डगमगा जायेगी. लेकिन पता नहीं इस दल में कोई प्रज्ञान शक्ति का ऐसा श्रीत प्रवश्य है-विरोधी दल भी इस बात को मानेंगे---हर सकट मे ब्रधिक मिक्त लेकर मामने बाई, ब्रधिक नाकन नेकर उभर कर मामने भाई।

हमारे कुछ साची जो बाज की तकलीको से घबरा जाने है, जिन की झास्या डगमगा जाती है, कहने लगने हैं कि इस देश में प्रजातल नही क्निया, इस देश में मधिनायकवाद चलना चाहिये, कभी वह बहुत मीमित प्रधिनायकबाद की क्षेत करते है। प्रभी मानकेकर साहब ने एक लेख लिखा. बन्दलीय प्रजातत नहीं होना चाहिये, लेकिन कानुन से दो दल नहीं बनाये जा सकते। हमारे देश की जनता से अपनी राजनीतिक परि-प्रविता का प्रवर्शन एक बार नहीं अनेको बार किया है। हमारी यह प्रजातन्त्रिक भावना, सहि-ध्युता की भावना, एक दूसरे के साथ रहने की भावना आज मे नहीं है, नंविधान बना तब से नहीं, सदियों से इस देश में रही है। हमारे पाम-पडोम मे जहा नजर डालिये प्रजातन्त्र लड्खडा गया, लेकिन इस देश में पजातन्त्र झाज भी कायम है झौर कायम रहेगा, इस के लिये इस देश की जनता में विश्वास रखने की वान होनी चाहिये. ग्राम्या रखने की बात होनी चाहिये।

हमारे दल मे कई बार हम भी मिद्धान्तों मे भटक मकते है, कई बार मस्तैवी से काम नही करते है, लेकिन इस दल में एक ऐंगी विशेषता है, जो इस देश की धातमा के साथ इस देण की जनता के माथ घली-मिली है कि हर मकट मे जिस प्रकार देण की जनना दढ़ना के साथ बाहर निकलती है, हमारा दल भी ग्रीर ग्रधिक दृढता के साथ निखर कर सामन द्याना है। सारा देश इस बात को मानना है और मेरे विरोधी दलो के माधी भी इस बान को मानने है कि हमारी प्रधान मती जी में एक विशेषता है---वह विशेषता--ठीक वक्त पर ठीक कदम उठान। । दूनिया के बड़े-बड़े राजनीतिल भी इस बात की मानते है और हमारे विरोधी दलों के साथी भी मानेंगे कि जब वह किसी युद्ध की घाषणा करती हैं तो उन्होंने पराजय मन्जुर करना नही सीखा, ठीक बक्त पर ठीक कदम उठाती है और इस देश की जनता को उनमें इस बारे में पूरा विश्वाम है। धगर उन्होने कुछ व्यवस्थाधो को चुनौतिया दी है, हिनो को भूनौती दी है, सबर्थ है इह ममात्र को बदलने का, देश की बदलने का ती वह उस युद्ध में पराजय कभी स्वीकार नहीं करेगी, किस वक्त कौन-मा कदम उठाना है, इस को वह भली-भाति जानती हैं। आप को याद होगा--जब बगलादेश का स्वतन्त्रता सम्राम चल रहा था, हम अधीर ही रहे से कि प्रधान मन्नी की क्यो कदम नहीं उठा रही है, लेकिन आज मारी दुनिया जानती है किम बक्त कौन-मा कदम उठाना है, इम मे जितनी बढी योग्यता हमारी प्रधान मली जी मे है, दुनिया के बहुत कम राजनेताओं में

है। इसलिये हमें विश्वाम है देश की तमाम कर्-नाईयों और संकटों के बावजूब हमारा दल, कई व्यवहारबादी कमजोरियों के बावजूद भी यही दल एकमाल ऐसा दल है जो राष्ट्रीय दुष्टिकोण से देखता है, राष्ट्रीय समस्याम्रो को सैद्धान्तिक तरीके से हल करता है भीर हमारे पास वह नेतृत्व है, हमारे पाम वह परम्परा है, हमारे पाम माथ भारतीय जनता है जिसमे भारतीय बात्मा के साथ एक रूप होने की क्षमता है। इस लिये हमे विष्यास है कि हम इन बनौतियों का, कठि-नाईयो का झात्मविश्वास के माथ मुकाबला करेगे, उनको हल करेगे।

MR DEPUTY SPEAKER: Motion moved .

- 'That an Address be presented to the President in the following terms:--
 - 'that the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 18th February, 1974."

A number of amendments have been given notice of by the members. Those who are present and would like to move their amendments may do so.

SHRI N. SREEKANTAN NAIR (Ouilon): I beg to move:

- That at the end of the motion, the following be added, namely:---
 - "but regret that in the Address no steps have been contemplated to bring that Maharashtra Government in line with the national integration movement and force them to take stringent action against atrocities of the Shiv Sena." (1)

SHRI JAGANNATHRAO JOSHI (Shajapur): 1 beg to move:

- That at the end of the motion, the following be added, namely:---
 - "but regret that there is no mention in the Address of the Government's repression of junior doctors who are agitating for implementation of the March 31 (1973) Agreement between them and the Government." (2)
- That at the end of the motion, the following be added, namely:---
 - "but regret that the Address does not mention the practice indulged in by the Prime Minister by flooding U.P. with Election-eve Foundation Stones of projects some of which were neither approved by the Planning Commission nor any funds were provided for them in the Budget." (3)
- That at the end of the motion, the following be added, namely:---
 - "but regret that there is no mention in the Address of the blatant misuse of All India Radio and Television by the ruling party for its electoral campaign in U.P." (4).
- That at the end of the motion, the following be added, namely:--
 - "but regret that the Address does not show any interest in the decision to remove disparity in status and emoluments between Generalists and Technocrats in Government services." (5)
- That at the end of the motion, the following be added, ramely:-
 - "but regret that the address does not mention the utter failure of the Election Commission of India in stopping the gross misuse and abuse of Government

[Shri Jagannathrao Joshi]

machinery in U.P. by the ruling party for its election campaign " (6)

That at the end of the motion, the following be added, ramely ---

"but regret that in the Address no tributes have been paid to the heroic people of Gujarat m general and over 50 martyrs in particular, who fought a gallant ard successful battle against the corrupt and incompetent regime there" (7)

That at the end of the motion, the following be added ramely ---

"but regret that there is no mention in the Address of the utter and miserable failure of the Government to check in Gujarat acute shortage of essential consumer commodities and their soaring prices resulting in food riots which were brought under contiol with the help of aimy" (8)

That at the end of the motion, the following he added, ramely -

"but regret that there is no mention in the Address of the specific and compelling reasons due to which Guiarat people's demand for dissolution of the State Assembly was not accepted and instead a suspended Assembly has been imposed there " (9)

कि प्रस्तान के भ्रन्त में यह जोड़ा जाये, प्रयान ---"परन्तु खेद हॅ कि सभी प्रशार के विको करा का समाप्त बर. केवल गांव उत्पा दन मृत्क लगाये जान की व्यवस्था का लागु करने का ग्रिश्मिषण म काई भाग्वासन नही दिया गया है। (10)

कि प्रस्तार के बन्त म यह जाडा जाये, प्रश्रात ---"परन्तु खेद है कि कर्नाटक-महाराष्ट्र मीमा विकाद को निपटाने की एक निश्चित श्रवधि श्रमिमायम म नहीं बनाई गई 81" (11)

कि प्रस्ताव के धन्त में यह जोड़ा जाये, धर्यात ----'परन्त खेद है कि ग्रशिभाषण में इस बात की घोषणा नहीं की वई है कि प्रत्येक नदी जल विवास के बारे से कित्सी धविध म निर्णय कर दिया जायेगा।' (12)

कि प्रस्ताब के मन्त म यह जोडा जाये, ग्रर्थात ---'परन्तु खेद है कि उच्चपदासीन नेनाम्रो भौर मधिकारिया क विरुद्ध श्रष्टाचार के ठाम प्राराप दिये जाने क बावजद, सरकार द्वारा उपयक्त जान कराय जान म विफलता का उत्तरक ग्रीभभाषण म नहीं किया गया है। (13)

कि प्रस्ताब के अन्त में यह जाड़ा जाये अर्थात ---'परन्तु खेद है कि ग्राभिभाषण में मताधिकार की प्राय का 15 वर्ष नरक, नवादिन यवा पीढी म राष्ट्रनिर्माण रात्र म सह-भागी बनन की भावना का उदार करने का काई अवज्ञासन नहीं दिया गया ₹1'(14)

कि प्रस्ताव के अन्त मे यह जाडा जाय प्रश्नीत --पर खद है कि मत्ताधारो दल व नाम्यवादा दल से खला गठजाड हो जाने मे उत्पन्न भारतीय लावतन्त्र व लिय खार वी गभीर चेतावनी म्राभिभाषण म नहीं है। (15)

कि प्रस्ताव के भ्रन्त में यह जाडा जाये. अर्थात ---"परम्त स्त्रेद है कि गरीब किमानों की मीमित सम्पत्ति पशुधन व पमल का सर्वकश बीमा क्यि जाने का श्रास्त्रामन प्रशिभाषण में नहीं दिया गया है।" (16)

कि प्रस्ताव के प्रन्त में यह जाड़ा जाये, प्रश्ति ---"परन्तु खोद है कि एक निश्चित अवधि में भारत के प्रत्येक परिवार के लिए धावास का प्रवास्त्र करने की बावश्यकता की कोई घोषणा प्रशिभाषण में नहीं की गई है।" (17)

कि प्रस्ताव के ग्रन्त में यह जोडा जाये ग्रंथात:-"परन्तु खेद है कि अत्यधिक मंहगई व सभाव की स्थिति से संतप्त बेरोजगार, गरीब तया दुर्गम क्षेत्रों मे बसे. जनता के कमजोर वर्गी को ग्रविलम्बनीय राहत के लिये कारगर कदमी की घोषणा प्रिभाषण में नहीं की गई है।"(18)

कि प्रस्ताव के घन्त में यह जोड़ा जाये, ग्रर्थात -'परन्तू खेद है कि बढ़ती बेरोजगारी स्रोर लध्य-हीन क्रिक्षा प्रणाली के कारण देश की यवा पीढ़ी में बड़े पैमाने पर व्याप्त गरंग क्षां के निराकरण के लिये, कोई ममय-बद्ध आश्वासन की घोषणा समिभावण मे नहीं की गई है।"(19)

कि प्रस्ताव के धन्त में यह जोड़ा जाये, धर्यात --"परन्तू खेद है कि गेह के थोक व्यापार के मरकारीकरण की ग्रमफलता का ध्यान में रख कर उसे त्यागन की छोषणा ग्रभिभाषण में नहीं की गई है।"(20)

कि प्रश्नावके मन्त्र मे यह जोडा जाये, भर्थात् ---'परन्तु खेद है कि द्यभिभाषण में द्यार्थिक सकट और विकास गति मे तीन्न गिरा-वट के लिये जिम्मेदार ग्रव तक की सरकारी नीतियां की चर्चा नहीं की गई है।" (21)

कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, ग्रथात:---"परन्तु खेद है कि काम करने के प्रधिकार को सर्विधान के मूल अधिकारों में सम्मि-नित करने की धावश्यकता का कोई उल्लेख प्रभिभाषण में नहीं किया गया 青·" (22)

कि प्रस्ताव के चन्त में यह जोडा जाये, प्रयात --परन्त खेद है कि मारुति लिं के बारे में लगाये गये धारोपीं की जांच के लिये ससद सदस्यों की एक मिनिन गठित

किये जाने का ग्रास्वासन ग्रीमभाषण में नही दिया गया है।" (23)

कि प्रस्ताव के धन्त में यह जोड़ा जाये, धर्षात --"परन्तु खेद है कि कर्मचारियो श्रीर मजदूरो को धावण्यकतानुसार न्यनतम दिये जाने की घोषणा ग्रभिभाषण में नहीं की गई है।" (24)

कि प्रस्ताव के भ्रन्त में यह जोड़ा जाये, भ्रथति -"पण्न्तु खोद है कि किसी राज्य में राष्ट्रपति शासन लाग करने समय विधान सभा को भग करने के बनाय उसे निलबित करने के 'सबैधानिक दुष्टि में सदिग्ध मीर राजनीतक दिष्ट से घनैतिक, कार्य को भविष्य में न करने का कोई ग्राज्वा-यन अभिभाषण मे नही दिया गया है।" (25)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थान -"परन्तु खोद हे कि ग्राभिभाषण में काले धन का समाप्त करने के लिये किसी समय-बद्ध योजना को क्रियान्वित करने की घोषणा नहीं की गई है।" (26)

कि प्रस्ताव के भ्रन्त में यह जोड़ा जाये, भर्धात:-"परन्तू खोद है कि 1971 के युद्ध क्षेत्र मे भारत की विजय होने के बावजूद, छम्ब-जारिया की भारतीय भूमि को पाकिस्तानी कब्जे में दे देने के सरकारी निर्णय पर, दुख व रोष झिभिभ्रायण मे प्रगट नहीं किया गया है।" (27)

कि प्रस्ताव के ग्रन्त मे यह जोड़ा जाये, ग्रथांत:-"परन्तु खोद है कि केन्द्र और राज्यों के बीच स्थिरता भीर न्यायसगत भावश्यकता के माधार पर, विसीय भावंटन के प्रक्रन को हल करने के लिये एक स्थाई वित्त मायीग की नियुक्ति के लिये कोई ठिच ग्राभिभाषण में नहीं है।" (28)

[की प्रथमां पांच कीती]
कि प्रस्तां के प्रस्त में यह जोड़ा जाये, प्रथात.—
"परन्तु खेंद्र है कि प्रक्रिभावण में एक ऐसी
राष्ट्रीयनीति के प्रमस पर जोर नहीं
दिया गया है जिसके प्रन्तर्गत गरीबी की
रेन्ना से तीचे जीवनयागन करने वाले
किमाना, मजदूरों व प्रन्य कमजार
वर्गों की, उनने उत्तर लंदे सभी प्रकार
के ऋणों ग एक निश्चित प्रविध से
स्टकारा दिलाया जा मने।' (29)

कि प्रस्ताव के धन्त में यर जोडा जाये, प्रधीत —
"परस्तु खेद है कि चौथी याजना के विभिन्न
लक्ष्यों की प्राप्ति में मिली असफलना
के लिये जिम्मेदार मरभार की ग्राधारभूग मीनियों में अविलम्बनीय परिवर्तन
रे निये कोई स्थि प्रभिन्नायण में नहीं
दिखाई गई है। (४०)

कि प्रस्तार के प्रता में यर जाड़ा जाये प्रयान —
"परस्तु भाद है कि गन तीन वर्षों की प्रविधि
में देश में बहती गरीबी, गिरने उत्पादन
भीर इसके परिणामस्वस्य फैलने जनकाभ
के उपसुक्त निदान और उक्तिन उपचार
का कोई प्रभावी सकेन भ्रमिभाषण में
नहीं है।"(31)

कि प्रश्नाव के घरन में यह जोड़ा आये, धर्यात:
"परन्तु खेद है कि सभी सरकारी उपक्रमों में,

एक निश्चित धर्वाध के भीतर, उनके

अत्राध में श्रामकी को भागीदार बनाने
के लिये कोई रुचि धर्मिभाषण में प्रगट
सही की गई है।"(32)

कि प्रस्ताव के झन्त में यह जोडा जाये सर्वात — "परन्तु खेद है कि केन्द्रीय विश्वविद्यालयों के प्रशासन के प्रबन्ध में बढ़ते हुए सरकारी इस्तक्षेप को रोकने के लिए कोई विज्ञा-निर्देश सभिभाषण में नहीं विद्या नया है।" (33) कि घस्ताव के झन्तं में यह जोड़ा जाये सर्वात: ~ "परन्तु खेद है कि 1971 के युद्ध के कारण भारत की करण में आए मिधी विस्था-पितों को भारतीय नायरिकता देने और उनका स्थायी पुनर्वाय करने की घोषणा स्थिभाषण में नहीं की गई है।" (34)

पि प्रश्नाव के बन्न में यह जोड़ी जाये अथित --
"परना खेद है कि राजगार, मृत्य उत्पादन
नया बाय मबधी एक राष्ट्रीय नीति के
निर्धारण के लिए आर्थिक दृष्टि से
महत्य के, देण के सभी वर्गों के प्रतिनिर्धियों का एक गोलमेज सम्मलन
बलान की बावणा अधिभाषण से नहीं
की गई है।" (35)

वि प्रस्ताय के ग्रन्त में यह जोड़ जाये ग्रार्थात ——

"परन्तु सद हैं कि च्नाबा का विरादरीवाद

क्षेत्रीयना तथा धन के दुरप्रभाव से मुक्त

करने के लिए चनाव-प्रणाली में ग्राधारभन सुधार करने की कोई त्यग्रता

ग्रांभभाषण में प्रगट नहीं की गई

है। (36)

कि प्रस्ताय के बल्ल में यह जाडा आये प्रार्थात ——

"परस्तु खेद है कि जम्मू-काश्मीर के भारत में
पूर्ण विलय का मृतंक्य देने के लिए

सविधान के भ्रम्थाई भनुक्छेद 370 को

ममाप्त करने की घोषणा भ्रभिभाषण

में नहीं की गई है।" (37)

वि प्रस्ताव वे धन्त से यह जोड़ा जाये धर्मात —

"परन्तु खेद है कि धिंभभाषण से यह धारवासन

विस्मृत कर विया गया है कि सर्वोच्च

नथा उच्च न्याबालयों के लिए न्याबाधीको

की नियुक्ति से सरकारी हस्तकोप का
धन्न किया आयेगा।" (38)

कि प्रस्ताव के अन्त में यह जोड़ा जाये अर्थात —

"परन्तु खेद है कि एक निश्चित अवधि में

भारत के प्रत्येक ाम में पीने के पानी

की व्यवस्था मुनिश्चित करने सबधी

कोई आस्वासन अभिभाषण में नहीं दिया

गया है।" (39)

Address

कि प्रस्ताव के प्रान्त में यह जोड़ा जाये सर्वात् .---"परन्तु खेद है कि आवश्यक बस्तुओं के अभाव भीर उनके मुल्यों में भयानक वृद्धि पर निमंत्रण पाने में सरकार की लगातार चसफलता के संबंध में ठीन बाधारभूत नवा कारगर उपायो की चर्चा माभ-भाषण मे नहीं की गई है।" (40)

कि प्रस्ताव के भन्त में यह जोड़ा जाय, भर्थात ---"परन्तु खेद है कि किमाना का उर्वरक मिचाई का पानी तथा बीज समय पर देने मे मरकार की भ्रमफलता भीर इस संबध मे ठोस कदमा का उल्लेख ग्रमिभाषण में नहीं है।" (11)

कि प्रस्ताव के अस्त में यह जोड़ा जाये, धर्णात --"परन्तु खेद है कि 1971 के भारत-पाक यद में छम्ब-जोरिया क्षेत्र में बाय विस्थापिनो के उचित तथा उयुक्त पुनर्वाम एव अतिपूर्ति करने के लिए Dक निश्चित ग्रवधि की भोषणा, ग्रमि-भाषण में नहीं की गई है।" (42)

कि प्रस्ताव के भ्रन्त में यह ओड़ा जाये, भ्रथति ---"परन्यु खेद है कि ग्रमिभाषण मे यह ग्राम्यामन नही दिया गया है कि एक निश्चित भवधि के भीतर भनुसुचित जनजातियो को उनकी वे भूमि लौटा दी जायेगी जोकि धनुषित तरीके से, उनमे धन्य लोगों ने हस्तातरित कर ली है।" (43)

कि प्रस्ताव के बन्त में यह जोडा जाये, बर्यात् -"परन्तु खेद है कि देश की भौद्योगिक क्षमना का पूर्ण उपयोग करने के ठोम कदमो की चर्चा प्रभिभाषण मे नही है।" (44)

कि प्रस्ताब के अन्त में यह जोड़ा जाये, प्रथातु ---"परन्तु खेद है कि अभिभाषण मे ऐसे अविलम्ब-नीय ठीम कवमी का उल्लेख नहीं है जिनके दारा शिक्षा को मामाजिक उत्थान भीर प्राधिक विकास के लिये तथा उत्कृष्ट नामरिक बनाने की दिशा मे एक महत्वपूर्ण माध्यम बनाया जा मके।" (45)

ि अस्ताव के भ्रन्त में यह जोड़ा जाये, मर्थात ---"गरन्तु मोद है कि देश की मानव शक्ति के प्रभावी नथा परिणाम-दायी नथा पूर्ण उपयोग करने का उल्लेख म्मिशायण में नहीं है।" (46)

कि प्रस्ताव के मन्त्र में यह जोडा जाये भर्पात ---"परन्तु खेद है कि अभिभाषण में भवन खेती द्वारा प्रधिकतम उत्पादन हेत् प्रावश्यक भमि सुधार योजना को एक निश्चित श्रवधि में लाग करने का ठोम धाप-वामन नही दिया गया है।" (47)

कि प्रस्ताव के मन्त्र में यह जोडा जाये, मर्यात् ---"परन्तु खेद है कि देश में सकटकालीन स्थिति को समान करने की क्षेत्रणा आभ-भाषण मे नहीं की गई है।" (48)

कि प्रस्ताव के भन्त में यह जोड़ा जाये, भर्थात् ---'परन्तू खेद है कि सभी कर्मचारियों के लिए ममान कार्य के लिए समान बेतन के बारे में प्रभिभाषण में कोई उल्लेख नहीं है।" (49)

कि प्रस्ताव के ग्रन्त में यह जोडा जाये, ग्रश्ति ---'परन्त खेद है कि ग्रभिभाषण मे यह घोषणा नहीं की गई है कि समुचे देश में गी-हत्या पर प्रतिबन्ध लगाया जायेगा।" (50)

कि प्रस्ताव के घन्त में यह जोड़ा जाये अर्थात ---''परन्तु लोड है कि धिंशनायण में यह श्रोषणा नहीं की गई है कि पेशनरों की समस्त कठिनाइयो पर विवार करने और उन्हें उपयक्त महायना नथा भ्रन्य सुविधाये दिलाने के लिये एक उच्च स्तरीय भाषोग का गठन किया जायेगा ।" (51)

चि जगन्याम राम जोशी]

कि प्रस्ताव के घन्त में यह जोड़ा जाये, प्रचित् --'परन्त खेद है कि मलाभारी दल की प्रधि-नायकणाही प्रवृत्तियों के कारण देश में लोकतव के बढ़ने हुए खनरे के प्रति ग्रिभाषण में चिन्ना प्रकट नहीं की गई 青1" (52)

क प्रस्ताव के धन्त में यह जोटा जाये, प्रथात ---'परन्त खेद है कि ग्रिभिमाचन मे यह मकल्प नहीं है कि एक निश्चित भवधि में देश के प्रत्येक ग्राम में बिजली, पक्की सष्टक, शीने का पानी, विकित्सा केन्द्र, कृषि-उपकरण केन्द्र तथा लघु तथा कटीर उद्योग उपकरण स्रौर णिक्षा मुविधाए उपलब्ध कराने में राज्या का पर्याप्त वित्तीय महायता दी जायेगी।" (53)

कि प्रस्ताव के धन्त में यह जाडा जाये, प्रथात --

"परन्त खेद है कि ग्रिभिभाषण मे यह चिन्ता अध्यक्त नहीं की गई है कि 1967 में मसद द्वारा पारित इस सकल्प को मरकार ते प्रभी तक त्रियान्त्रित नही किया है कि मविधान की ग्राठवी ग्रनसूची मे जिल्लाखन मभी भाषायों तया धयेजी को ग्राम्बल भारतीय तथा उच्चनर केन्द्रीय सेवाम्रो की सपूर्ण परीक्षाम्रो के लिये वैक्लिपक भाषाओं के रूप में माना जायेगा भीर न स्रमिभाषण में इस सक्त्य का क्रियान्त्रित करने के लिये एक निश्चित अवधि की ही घोषणा की गई है।" (54)

कि अस्ताब के अन्त में यह जोडा जाये, धर्यात् ---

'परन्तु खेद है कि अभिभाषण में यह आप-बासन नहीं है कि गुजरात की जनता पर पुलिस द्वारा की गयी ज्यादितयो की भ्रदालती जाच करायी जायेगी।" (55)

SHRI C. H. MOHAMED KOYA (Manjeri): I beg to move:

> That at the end of the motion, the following be added, namely:---

"but regret that no mention has been made in the Address about the atrocities committed against South Indians in Muharashtra by the Shiv Sena and the failuse of the Government to protect then lives and properties" (57)

That at the end of the motion, the following be added, ramely --

"but regret that no ment on has been made in the Address about the necessity of amending the Aligarh Muslim University Act to ensure the minority character of the University " (58)

That at the end of the meton the following be added, ramely -

"but regret that no mertion has been made in the Address about the Government of India ensuring 12 Oz. of rice ration to the citizens of Kerala" (59)

That at the end of the motion, the following be added, namely .--

'but regret that no mention has been made in the Address about the communal 110ts in the country and the measures to check them " (60)

That at the end of the motion, the following be added, ramely:--

"but regret that no mention has been made in the Address about the coir industry (teorganisation) schemes submitted by the Kerala Government which will serve the industry directly employing half a million people" (61)

- That at the end of the motion, the following be added, ramely --
 - but regiet that no mention has been made in the Address to give adcabout measures quate representation to Muslims and other minorities in the Gov ernment services and nationalised banks" (62)
- that at the end of the motion the following be added, namely
 - but regret that no mention has been made in the Address about the need to construct Calicut serodrome and the Melattur Fe toke Rudway which are the long felt needs of the backward Milappuram district of Kerala" (63)
- fL t at the end of the motion the cherry) I beg to move following be added, namely
 - but regiet that no mention has been made in the Address about the proposal to make Urdu a second linguige in the Urdu speaking Status (64)
- Ih 1 it the end of the motion the tollowing be added namely
 - but regict that no mention has been made in the Address about giving political pension to the patriots who took part in the 'Mople Rebellion' which was part of the Civil Disobedience movement started by Gardhin known as the Khilafat move ment (65)
- The at the end of the motion the following be idded, nimely -
 - 'but regret that no mention has been made in the Address about writing off the amount given as loan to the repatriates from Buima as was done in the case of loans given to the goldsmiths " (66)

- That at the end of the motion, the following be added, namely -
 - but regret that no mention has been made in the Address about the necessity to expedite the open ing of a separate passpoit office for Kerala' (67)
- That at the end of the motion the following be added namely --
 - but regret that no mention has been made m the Address about the tragic death of 10b hunters from Kerala who tried to escape from Dubai in a launch and the negligence of our Embassy staff in redressing the grievances of the illegal immigrants" (68)

SHRI (K CHANDRAPPAN (Telli

- That at the end of the motion, the following be added, namely -
 - 'but regret that there is no men tion in the Address about the attocities committed against the linguistic minorities especially against the Maliyalces settled and working in Bombay by the Shiv Sena recently ' (84)
- That it the end of the motion the following be added, namely -
 - 'but regret that there is no mention ir the Address that the Government will grant the right to vote at eighteen, a promise made to the youth of the country" (85)
- That at the end of the motion, the following be added namely -
 - "but regret that there is no mention m the Address that the Scheduled Castes and Scheduled Tribes (Orders) Bill will be intioduced in this session" (86)

Shri C. K Chandrappan]

- That at the end of the motion, the following be added, namely:---
 - "but regret that there is no mention in the Address that the Government will take immediate steps to abolish the so called public Schools which produce Pro-West elite and snobs in our society." (87)
- That at the end of the motion, the following be added, namely:---
 - "but regret that there is no mention in the Address that the Government will grant bonus to the railway employees." (88)
- That at the end of the motion, the following be added, namely ---
 - "but regret that there is no mention in the Address that the Government has failed in bringing down the steadily soaring price line." (89)
- That at the end of the motion, the following be added, namely:---
 - "but regret that there is no mention in the Address that the Government has failed in curbing the growth of Indian and foreign monopolies in our economy." (90)
- That at the end of the motion, the following be added, namely:---
 - "but regret that there is no mention in the Address that the Government will immediately grant permission to the Kerala Government to issue the ordinance for the nationalisation of the foreign owned plantations in Kerala, which is lying with Centre for more than 3 years." (91)
- That at the end of the motion, the following be added, namely:---
 - "but regret that there is no mention in the Address that the Government will take meaning-

- ful and stern actions against the black marketeers, hoarders and profiteers who are responsible for the miseries of the common people." (92)
- That at the end of the motion, the following be added, namely .-
 - "but regret that there is no mention in the Address that the Government will take strong measures like demonetisation to put an end to the growth of black money." (93)
- That at the end of the motion, the following be added, namely ---
 - "but regret that there is no mention in the Address that the Government will take steps to ban semi-fascist and para military organisations like Siva Sena and RSS which are threatering the very unity of the country and Nation." (94)
- That at the end of the motion, the following be added, namely :---
 - "but regret that there is no mention in the Address that the Government will take immediate steps to reform and democratise the education system in India, which even today remains out dated and inadequate to meet the needs of the country." (95)
- That at the end of the motion, the following be added, namely :---
 - "but at the end of the motion, the following be added, namely:-
 - "but regret that there is no mention in the Address that the Government will take steps to include the backward class Christians of Kerala, Velan community of Malabar and the Kudumbi Community in the list of Scheduled Castes." (96)

SHRI K. S. CHAVDA (Patan): I beg to move:

- That at the end of the motion, the following be added, namely:—
 - "but regret that there is no mention in the Address about Government's failure to bring down prices of foodgrains and other essential commodities of life" (97).
- That at the end of the motion, the following be added, namely:—
 - "but regret that there is no mention in the Address about failure to provide foodgrains and other essential articles of life at reasonable prices to the people living below poverty line." (98)
- That at the end of the motion, the following be added, namely:---
 - "but regret that there is no mention in the Address of sympathies to the families of those who have been killed during the antiprice rise agitation and agitations against non-availability of foodgrains and other essential commodities of life in the State of Guiarat." (99)
- That at the end of the motion, the following be added, namely:—
 - "but regret that there is no mention in the Address of the feelings of the people of Gujarat in favour of dissolution of the suspended Legislative Assembly and having fresh election immediately." (100)
- That at the end of the motion, the following be added, namely:--
 - "but regret that there is no mention in the Address of setting up judicial enquiries into corruption charges against the former

- Ministers of Gujarat Government and police excesses during the anti-price rise agitation in Gujarat." (101)
- That at the end of the motion, the following be added, namely:---
 - "but regret that there is no mention in the Address of undue delay in giving award by the Prime Minister on the Narmada River Project dispute." (102)
- That at the end of the motion, the following be added, namely:—
 - "but regret that there is no mention in the Address of the failure of the Government to stop the mass killings and repression by Central Reserve Police and Border Security Force in order to suppress unanimous and popular demand of the people of Gujarat for dissolution of the State Legislative Assembly and holding of fresh elections." (103)
- That at the end of the motion, the following be added, namely:—
 - "but regret that there is no mention in the Address of Government's failure to introduce total prohibition throughout the country." (104)
- That at the end of the motion, the following be added, namely:—
 - "but regret that there is no mention in the Address of stopping Government's encouragement to foreign drugs manufacturing firms at the cost of Indian drugs industry." (105)
- That at the end of the motion, the following be added, namely:—
 - "but regret that there is no mention in the Address of a definite time-bound programme of removing unemployment from the country." (106)

IShri K. S. Chavdal.

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of taking effective steps to stop lotteries in the country."

भी रामावतार शास्त्री (पटना) में प्रम्ताव करता ₹:

कि प्रस्ताव के अन्त मे यह ओड़ा जाये, अर्थात --"किन्त खेद है कि ग्रामिभाषण में ग्रावण्यक बस्तुओं के मत्य कम करने या कम म कम उन्हें स्थिर करने के लिये कोई सर्निष्चित या ठाम उपायो के मबध में कोई उल्लब्ध नहीं है। "(104)

कि प्रस्ताव के अन्त में यह जाड़ा जाये, ग्रर्थान ---"किन्तु खेद है कि अभिभाषण में आम शादमी को आवश्यक बस्तुये बिना किसी गठिनाई के उपलब्ध कराने क लिये ठाम उपाय करने के सक्षा में का उन्लखनही ?!" (109)

कि प्रस्ताव के भन्न में यह जाएा जाये ग्रथांत -"रिन्तू खेद है कि अभिभाषण में तरिजना, भिष्ठडे वर्गो भीर भनुमुचित तातिया का जिन पर देण क विभिन्न भागा म भायाचार विये जा रहे है और जिनकी दशा प्रतिवर्ष खराब हाती जा रहा है स्थिति सुधारन के उपाया के गवध म काई उल्लेख नहीं है । (110)

थि प्रस्ताव के भन्त म यह जन्दा जाये अर्थात -"किन्सु खोद है कि ग्राभिभाषण में गरीय किमानी को उबरका धीर टेक्टरा की मन्नाई बहाने नाकि वे धनान वा धाधा उत्पादन कर मने जिसकी देश की बहन साजश्यकमा है, क सबज म काई उल्लेख नहीं है।" (111)

कि प्रस्ताव के सम्त में यह ओड़ा आये ,सर्थात् :-"परन्तु खंद है कि विदेशी मनाकाखोरो पर प्रतिबंध लगाने की बावस्थकता का ब्रिक्रियायण में कोई उल्लेख नहीं है।" (112)

कि प्रस्ताब के धन्त में यह जोड़ा जाये, धर्यात -"परन्त खेद है कि ग्रमिभाषण मे विदेशी स्वा-मित्व वाले बारखानों के राप्टीयकरण **वा काई उल्लेख न**शी (113)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात -'परन्तु खेद ह कि भ्राभिभाषण में चीनी उत्पादका को खले बाजार में चीनी बेचने की छट का समाप्त करके चीनी का राशन की दक्षाना के द्वारा एक समान मन्य पर वेचन की श्रावण्यक्ता का श्रीभभाषण म कार्ड उल्लेख नहीं है। (114)

वि प्रस्ताव के ग्रन्त में यह जोश जाये, ग्राप्तीन -'परन्तु खद है कि अभिभाषण में पतिगामी तत्वा की जो ग्रान्ध प्रदेश के बटनार की माग कर रह है निन्दा नहीं की गयी है। (115)

वि प्रस्ताव क प्रन्त म यह जाहा जाये, धर्यात -'परन्न खेद ह कि श्रीभभाषण मे गजरात मे खाद्य मान्दोलन के दौरान मन्याधन्ध गा। बार्ग में निर्दाय लागों के मारे जान का नीति की निन्दा नहीं की गयी है।" (116)

ि प्रस्ताव के सन्त में यह ओड़ा आयं, अर्थात -'परना खंद है कि समिशायण म गुजरान की भनपुर्व सरकार 🕆 बश्मान रियति के लिये जिम्मेदार ठहरा कर उसकी निन्दा नहीं की गयी है। (117)

कि प्रस्तान के भ्रन्त में यह जोड़ा जाये, श्रर्थात् -"परन्तू खेद है कि सभिभाषण में उन तत्वी मभा दलो की जो गुजराम में साध ग्रान्डालन को प्रतिगामी दिशायों में ले जानें का प्रयास कर रहे है, निन्दा नहीं की गयी है।" (118)

कि प्रस्ताव के धन्त में यह जोड़ा जाये, धर्थात:—

"परन्तु खेद है कि धाभभाषण में देश में प्रतिशियावादी दलों के गठबंगन की निन्दा
नहीं की गयी है।" (119)

कि प्रस्ताव के झन्त में यह जोड़ा जाये, झर्थात .— "परन्तु खेद है कि श्रिमभाषण में विदेशी तेल कप्पनियों के नुरन्त राष्ट्रीयकरण का कोई उल्लेख नहीं है।" (120)

कि प्रस्ताव के छन्त म यह जोडा जाये, अर्थात —

"परन्त खेद है कि अभिभाषण में डीजल,
पेट्रोल श्रीर मिट्री के तेल में लोरबाजारी

तथा मनाफाखोरी करने बाले व्यक्तियों
के विरुट वार्यवाही करने का काई उल्लेख
नहीं है।' (121)

नि प्रस्ताव के भ्रम्त में यह जोड़ा जाये, भ्रयाति — "परस्तु खेद हैं कि श्रीभभाष्ण में किमानों को टीजल की सप्ताई मुनिष्चत करने की श्रायण्यकता का बाई उल्लेख नहीं है।" (122)

कि प्राप्त व वे अन्त में यह जोड़ा जाये, ग्रायित .—

"परन्तु स्वद है कि ग्राभिभाषण में विदेशी

व्यापार के राष्ट्रीयगरण का कोई उल्लेख

नहीं हैं।" (123)

कि प्रस्ताव के झन्त में यह जोडा जाये, भ्रार्थात:—

"परन्तु खेद हैं कि झिनिशायण में ऐमें प्रधिकारियों के विरुद्ध जो भीतर से सरकारी
क्षेत्र के कारखानों की विनष्ट कर रहे हैं, कार्यवाही करने का कोई उल्लेख नहीं हैं।" (124)

कि प्रस्ताव के भन्त में यह जोड़ा जाये, भ्रथांत :-
"परन्तु खेद हैं कि भ्राभिभाषण में सरकारी क्षेत्र में

कोरी, बर्वादी भीर फालत् व्यय को रोकने

का कोई प्रस्ताव नहीं है।" (125)

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कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, श्रम्मांत :
"परन्तु खेद है कि ग्रामभाषण में सरकारी केंद्र में कारखानों में नौकरणाही ग्रीर शक--सरणाही को रोकने का कोई उल्लेख नहीं है।" (126)

कि प्रस्ताव के अन्त मे यह जोडा जाये, अर्थात:—

"परन्तु खेद है कि अभिभाषण मे मरकारी क्षेत्र
के कारखानो मे मजदूरों और कर्मचारियों
के सहयोग मे अथवा प्रबन्ध व्यवस्था
मे उन्हें भागीदार बनाकर उत्पादन बढाने
श्रीर कार्यकरण मे सुधार करने के किसी
प्रस्ताव का उल्लेख नहीं हैं।" (127)

कि प्ररााव के प्रन्त में यह जोड़ा आये, प्रथात .—

"परन्तु लेद है कि ग्राभभाषण में सरकारी क्षेत्र
के कारखानों में केवल उन्हीं ग्राधिकारियों
का जिन्हें समाजवाद ग्रीर सरकारी क्षेत्र
में तिश्वास हो, सर्वोच्च पदो पर नियुक्त
करने सबधी किसी प्रस्ताव का उल्लेख
नहीं है।" (128)

कि प्रस्तात के भ्रन्त में यह जोड़ा जाये, अर्थात:—

"गरन्तु खेद हैं कि श्रिभभाषण में प्रगतिशील

श्मि सुधार के लाग होने पर जोतदारो

श्रीर भूस्वामियों की उपलब्ध होने वाली

फालत भूमि को कृषि मजदरों श्रीर गरीब

किसानों में बितरित किये जाने के संबंध

में कोई उल्लेख नहीं है।" (129)

कि प्रस्ताव के मन्त में यह ओड़ा आये, मर्थात .—

"परन्तु खेद है कि मिश्रभाषण में भूस्वामियो

भौर मृनाफाखोरी करने वालो का पक्ष
पान करने वाले राज्यों की निन्दा नही

की गई है।" (130)

कि प्रस्ताव के धन्त मे यह जोड़ा जाये, धर्थात:—
"परन्तु खेद है कि ब्रिमिमाचण में मुद्दा स्कीति
के लिये उत्तरदायी मरकारी नीति को
बदलने की धावस्यकता के संबंध में
कोई उल्लेख नहीं है।" (131)

[भी रामावतार सारवी]

िक प्रस्ताब के अन्त वे यह जोडा जाये, अर्थात --"परन्तु खेद है कि अभिभाषण में सूखे और बाद का मुकाबला करने के लिये ठोस उपायों का कोई उल्लेख नहीं है।" (132)

कि प्रस्ताब के ग्रन्त में यह जोडा जाये, ग्रर्थात —

"परन्तु खेद है कि श्रमिभाषण में श्राकाम
छूती महगाई शौर ग्रभाव के विरुद्ध कारगर कदम उठाने संश्रधी निश्चिय एव ठोम कार्यवाही करने का उल्लेख नहीं है।" (133)

कि प्रस्ताब के ग्रन्त में यह जोडा जाये, अर्थात —

"परन्तु खेद है कि अभिभाषण में मृताफाखोरो जमाखोरो एवं सट्टेबाजो के विकद्ध शक्त से शक्त कार्यवाही करने की ग्रावण्यकता का कोई उत्तीख नहीं है।" (134)

कि प्रस्ताव के ग्रन्त में यह जाडा जाये, भर्यात —

"परन्तु खेद है कि अभिभाषण में खाद्याओं के

व्यापार का थाक सरकार के हाथ में

लेकर ग्रनाज उगाही स्कीम को चाल्

रखने संबंधी नीति को भावश्यकता का
कोई उल्लेख नहीं हैं।' (135)

कि प्रग्नाव के अन्त मे यह जोड़। जाये प्रपित् —

"परन्तु खद है रि यभिभाषण मे जावल के बाक
व्यापार को अपने हाथ में लेकर उगाही
स्कीम चालू नहीं करने सम्बन्धी नीति के
फलस्वरूप मुनाफाखोरो एवं गल्लाचोरो
द्वारा भाम जनता को दाम बढाकर ल्टने
सम्बन्धी प्रवृत्ति की निदा नहीं की गई है।"

(136)

कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, धर्धात् -
"परन्तु खेद है कि रबी की ग्रंगली फसल के समय
गेहुं तथा दूसरे भनाजों के थोक व्यापार को
भ्रपने हाथ में लेने तथा पिछली गलतियों
को दूर कर नई उगाही स्कीम को कियान्वित
करने के किसी का प्रस्ताव श्रीभाषण में
उल्लेख नहीं है।" (137)

कि प्रस्ताव के घन्न में यह जोड़ा जाये धर्मात् :--
"परन्तु खेद है कि घिषधायण में विभिन्न राज्यों में

भावल उगाही स्कीम का सरकार के भीतर

मौर वाहर से भीतरवात करने वाने तत्वों

को बेनकाब करते हुए उनकी निदा नहीं की

गई है।" (138)

कि प्रस्ताव के मन्त में यह जोड़ा जाये, मर्थात् ——

"परन्तु खेद है कि मनाजो की सरकारी उगाही

स्कीम का भीतरघात करने वाले भ्रफसरो

के विरुद्ध कडी कार्यवाही करने का म्रिभभाषण में कोई उल्लेख नहीं है।" (139)

कि प्रस्ताव के भ्रन्त में यह जोडा जाये भर्थात् ह--
"परन्तु खेद है कि श्रिभभाषण में देहातों में वटें

जोतदारा द्वारा श्रनाज छिपाकर रखने तथा
उसे निकालनं में सरकारी नीति की भ्रमफलता
का कोई उल्लेख नहीं है।" (140)

कि प्रस्ताव के भन्त में यह जाडा जाये प्रयांत ——

"परन्तु खेद है कि भ्रभिभाषण में प्रियंगल्न को निकालने
के लिए गल्ला निकाला भ्रभियान चलाने
नथा इस काम में भ्राम जनना के महयाग
का भ्राह्मान करने सम्बन्धी किसी नीति का
उल्लेख नहीं है।" (141)

कि प्रस्ताव के ग्रन्त में यह जोडा जाये मर्थात् --

"परन्तु खंद है कि अभिभाषण में मुनाफाखोरों एवं गल्लाकोरों की शरण देने वाले राजनीतिक दलों की खुली निन्दा नथा जनता को इनसे साबधान रहने का कोई उल्लेख नहीं किया गया है।" (142)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात ——

"परन्तु खेद है कि अभिभाषण में वर्नमान पूजीवादी

समाज को मिटा कर विकास का गैर पूजीवादी मार्ग अपनाने की आवश्यकता का कोई

उल्लेख नहीं है।" (143)

कि प्रस्ताव के घन्त में यह जोड़ा जाये, घर्यात ——

"परन्तु खेव है कि घिधभाषण मे सरकारी मशीनरी

पर कब्जा जमाकर बैठे प्रतिगामी एव ममाज

विरोधी तत्वों को निकाल बाहर करने का
कोई उल्लेख नहीं है।" (144)

कि प्रस्ताव के घन्त में यह जोड़ा जाये, प्रचति ---

"परन्तु खेद है कि घ्रमिभाषण मे बिहार, केरल,
गुजरात तथा घ्रावश्यकता मे कम घ्रनाज पैदा
करने वाले घन्य राज्यों के पाम पर्याप्त माला
मे घनाज भेजकर वहा की जनता के बीच
ममुचित बटवारे की नीति कियान्वित करने
की ग्रवाण्यकता का उल्लेख नही किया गया
है।" (145)

कि प्रस्ताव के ग्रन्त म यह जोडा जाये ग्रयात ---

"परन्तु खंद है कि श्रमिभाषण में राशन की दुकानों द्वारा मभी अवास्यक वस्तुओं की बिकी का काई उल्लेख नहीं है। (146)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात् ——

"पग्न्तु खेद है कि खाद्यान्न तथा जीवन की अन्य

आवश्यक सामग्रिया के दाम बांधने सम्बन्धी

किसी निश्चित नीति का अभिभाषण में
उल्लेख नहीं है।" (147)

कि प्रस्ताव के धन्त में यह जोडा जाये, धर्थात् .-
"परन्तु खेद है कि घ्रिभमाषण में राजन की दुकानो
द्वारा गेहू, चावल, बाजरा, ध्रादि के ध्रतिरिक्त
डालडा, सरसो का तेल, साबुन, मिट्टी का
नेल, कपड़ा, दाले, कोयला, ध्रादि सस्ते दामो
पर सप्लाई करने का कोई उल्लेख नही है।"
(148)

श्रिक प्रस्ताव के अन्त में यह जोड़ा जाये अर्थात ——
"परन्तु खेद है कि डालडा, चीनी, कपड़ा जूट, साबुन,
सरसों का तेल, दवा आदि के कारखानो, के
राष्ट्रीयकरण की आवश्यकता का अभिभाषण
में कोई उल्लेख नहीं है।" (149)

कि प्रस्ताव के प्रन्त मे यह जोड़ा जाये, प्रवर्त :-

"परन्तु खेद है कि मुनाफाखोरो एव इजारेदार पूजीपतियों के मुनाफो पर रोक लगाने तथा उन्हें बाधने के उपायों का धरिमायण में कोई उल्नेख नहीं है।" (150)

कि प्रस्ताव के प्रन्त में यह जोड़ा जाये, प्रचीत् .---

"परन्तु खेद है कि अभिभाषण मे वेश के 75 इजारे-दार पूजीपति परिवारों की आधिक सक्ति को तोड़ने की आवश्यकता का उल्लंख नहीं है।" (151)

SHRI P. G. MAVALANKAR (Ahmedabad): I beg to move.

That at the end of the motion, the following be added, namely:—

"but regret the failure of the Government to advise the President to dissolve forthwith the Gujarat Legislative Assembly." (152)

That at the end of the motion, the following be added namely :—

> "but regret that there is no mention in the Address of the spontaneous and tremendous popular upsurge in Gujarat against the Congress Government in that State which led ultimately to the downfall of that Government." (153)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not mention the continued anger and agitation of the people of Ahmedabad and Gujarat against the animated suspension of the Gujarat Legislative Assembly even while the State is now already put under the President's rule." (154)

That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to take note of the largely avoidable bloodshed caused by indiscrimi-

(Shri P. G Mavalankar)

nate police firings all over Guiarat and to pay tribute to the several innocent victims of such firings." (155)

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That at the end of the motion. the following be added, namely :--

> "but regret that the Government have not taken immediate and concrete steps to give proper relief adequate compensation to the families who suffered breavement and/or serious injuries due to police firings in Ahmedabad and other parts of Gujarat during the popular upheaval in that State in the last six or seven weeks." (156)

That at the end of the motion, the following be adde, namely :---

> "but regret the failure of the Government to institute promptly the judicial inquiry into police firings and into a number of other atrocities on countless innocent and peace-loving citizens of Ahmedabad and Gujarat during these past six or seven weeks." (157)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address fails to condemn the repressive and dictatorial ways of the Congress Government in Gujarat during recent popular upheaval." (158)

That at the end of the motion, the following be added namely :--

> "but regret that in the Address no mention has been made that the discredited and ousted Congress Government in Guirat had resorted to various steps at intimidation following be added, namely:on the press, and that freedom of press was being strangled." (159)

That at the end of the motion, the following be added, namely :--

> "but regret that the Address does not mention how all India Radio, Ahmedabad was sought to be used

for Government propaganda bv the Congress Government in Gujarat leading inevitably to the loss of credibility of the AIR among the general public." (160)

That at the end of the motion, the following be added, namely:---

> "but regret the failure of the Government to disapprove of the many airests of students. teachers. journalists and political opponents, made by the Congress Government of Gujarat, in January and February, 1974, under Maintenance of Internal Security Act " (161)

That at the end of the motion, the following be added, namely :---

> "but regret the failure to establish an effective public distribution system m Gujarat, particularly the matter of supply of foodgrains, edible oil and other essential commodities." (162)

That at the end of the motion, the following be added, namely :---

> "but regret the failure of the Prime Minister to give her award on the Narmada Waters Issue, thereby causing untold agony, harassment, humiliation and hardships to the people of Guiarat." (163)

SHRI K. S. CHAVDA: I beg to move:

at the end of the motion. the

> "but regret that there is no mention in the Address to give interest free loans repayable in easy instalments after ten years to Scheduled Castes and Scheduled Tribes for starting small scale industries." (164)

the That at the end of the motion. following be added, namely -

> "but regret that there is no mention in the Address of any efforts to increase the literacy rates in Sche-Scheduled duled Castes and Tribes communities, which stagnating for a decade at 1027 per cent and 8 54 per cent respectively and which are far below following be added, namely :-the general literacy rate of 296 per cent" (165)

That at the end of the motion, the following be added, namely -

> but regret that in the Address no mention of the need is made to fill up the reserved quota for Scheduled Castes and Scheduled following be added, namely --Tubes in Class I. II and III services of Government" (166)

That at the end of the motion the following be added, namely ---

> but regict that there is no mention in the Address of Government's following be added, namely failure to remove untouchability lock, stock and barrel from the country even after 26 years of Independence" (167)

That at the end of the motion. the following be added, namely --

> "but regret that no mention has been made in the Address of Government's failure to remove slums from metropolitan cities lıke Delhi, Calcutta, Bombay and Madras " (168)

SHRIMATI KRISHNA KUMARI (Jodhpur) · I beg to move

That at the end of the motion. the following be added, namely ---

> "but regret that the Address does not contain any concrete or tangible solutions to the difficulties of the common man" (169)

That at the end of the motion. the following be added, namely :---

> "but regret that the address Joes not delineate a firm course of action to deal with the problems of corruption and mal-administration." (170)

That at the end of the motion. the

but regret that the Address does not provide an outline of a definite programme to deal with the probem of spiralling inflation and acute scarcity of essential commodities" (171)

That at the end of the motion. the

"but regiet that in the Address there is no reference to any realistic approach to the problems of our country." (172)

That at the end of the motion. the

'but regret that the Address discloses the Government's continued adherence to misconceived policies and platitudinous promises" (173)

That at the end of the motion the following be added, namely .--

> "but regiet that the Address does not offer a promising programme for work and employment and for the development of handicrafts, cottage moustries and self-employment." (174)

That at the end of the motion. the following be added, namely --

"but regret that the Address does not contain any solutions to problems of rural India particularly those of agriculture, irrigation, electricity, seeds and fertilizers" (175)

भी राषावतार कारबी : मैं प्रस्ताव करता हैं

- कि प्रस्ताव के प्रन्त में यह जोड़ा जाये, धर्यात् :---"परन्तु खेद है कि मिभाषण में किसानों की उपज की उजित कीमत तय करने की भावश्यकता का उल्लेख नही है।" (179)
- कि प्रस्ताव के सन्त में यह जोड़ा जाये, धर्यात् :---"परन्तु खेद है कि मिभाषण में किसानो को खाद, बीज तथा खेती के भीजार उचित मूल्य पर सप्लाई करने की मावश्यकता का कोई उल्लेख नहीं है।" (180)
- कि प्रस्ताव के भन्त मे यह जोड़ा जाये, धर्यात् :---"परन्तु खेद है कि प्रभिमाषण में किसानी को धाव-श्यक वस्तुएं उचित मूल्य पर देने की मावश्यकता का उल्लेख नही है।" (181)
- कि प्रस्ताव के प्रन्त में यह जोड़ा जाये, धर्यात् :---"परन्तु खेद है कि किमानो के लिए इंग्न की कीमत 15 रुपये प्रति स्विटल तय करने की भावश्य-कता का कोई उल्लेख नही है।" (182)
- कि प्रस्ताव के भन्त में यह जोड़ा जाये, धर्यात् ---"परन्तु खेद है कि अभिभाषण में किसानो को पर्याप्त माता में तथा उचित मूल्य पर उर्वरक दिलाने समधी किसी ठीम बात का उल्लेख नही ≹1" (183)
- कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात् :---"परन्तु खेद है कि म्रभिभाषण में राष्ट्रीयकृत बैको इजारेदार पूंजीपतियो, जमास्त्रोरो, मुनाफाखोरों, सट्टेवाओं, चीर वाजारी करने बालो तथा जनना को चूमने वाले दूसरे लोगों को ऋण देने पर प्रतिबंध लगाने की धावश्यकता का उल्लेख नही है।" (184)
- कि प्रस्ताव के अन्त में यह जोड़ा जावे, अर्थात् :---"परन्तु खेद है कि श्रमिभाषण में कोयला उत्पादन के मार्ग में उत्पन्न की जा रही बाधाधी को दूर करने के लिए कारगर उपाय अपनाने की भावस्यकता का उल्लेख नही है।" (185)

- कि प्रस्ताव के भन्त में यह जोड़ा जाये, भर्यात :----"परन्तु खेद है कि भ्रभिषाषण में कीयले के मुल्बो मे कमी करने की शावश्यकता का उल्लेख नही है।" (186)
- कि प्रस्ताव के मन्त में यह जोड़ा जाये, मर्थात् :----"परन्तु खेद है कि ग्रभिभाषण में कीयला उत्पादन का भीतरघात करने वालो के विरुद्ध सख्त कार्य-वाही करने की ब्रावश्यकता का उल्लेख नही है।" (187)
- कि प्रस्ताव के भ्रन्त में यह जोडा जाये, भ्रषात :---
 - "परन्तु खेद है कि बिहार के सथाल परगना तथा हजारीबाग जिलो के कुछ भराष्ट्रीयकृत कोयला खानो के राष्ट्रीयकरण करने की धावश्यकता का भाभभाषण में उल्लेख नहीं है।" (188)
- कि प्रस्ताव के भन्त में यह जोड़ा जाये, भर्यात् :---"परन्तु खेद है कि कोयला उत्पादन में मजदूरों के सहयोग लेने पर जोर डालने सम्बन्धी बात का श्रिभाषण मे उल्लेख नही है।" (189)
- कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात् :---"परन्तु खेद है कि सरकारी क्षेत्र के कारखानो को कोयला पहचाने मे प्राथमिकता देने सबधी बात का ग्रमिभाषण मे उल्लेख नही है।" (190)
- कि प्रस्ताव के भ्रन्त में यह जोडा जाये, भ्रर्थात् ---"परन्तु खेद है कि ग्राभभाषण में बिजली पैदा करने के लिए बिहार में ऐंटोमी पावर स्टेशन बनान संबंधी किसी प्रस्ताव का उल्लेख नहीं है।" (191)
- कि प्रस्ताय के अन्त में यह जोड़ा जाये, अर्थात् :---"परन्तु खेद है कि ग्रभिभाषण में विहार में विजली की कमी को दूर करने तथा खासकर उत्तर विहार मे प्रत्येक व्यक्ति विजली की खपत मे बृद्धि करने के लिए कटिहार में धर्मल पावर स्टेशन स्थापित करने के प्रस्ताव का उल्लेख नहीं है।" (192)

कि प्रस्ताव के धन्त में यह जोड़ा जाये, धर्चात् :---

"परन्तु खेद है कि अभिभाषण में विजली के बढ़े पैमाने पर होने बाली चोरी को रोककर करोड़ो रुपये की होने बाजी बर्बादी को रोकने की बात का उल्लेख नहीं है।" (193)

कि प्रस्ताव के ग्रन्त मे यह जोड़ा जाये, ग्रर्थात् ---

"परन्तु खेर है कि भनिमायण मे निकम्मे भीर व्यय बाझिल रेनवे बोर्डको तोडकर रेलवे की व्यवस्था में मुद्यार करने की दृष्टि से स्वतन्न निगम बनाने के किसी प्रस्ताव क उल्लेख नहीं है।" (194)

कि प्रस्ताव के घल में यह जोड़ा जाये, धर्यात् ---"परन्तू खेर हे कि भ्राभिभावण मे रेलवे बोर्ड की मजदूर विराधी नीति में परिवर्तन करने सबधी बात मा उल्लेख नहीं है।" (195)

कि प्रस्तात के चन्त में यह जाड़ा जाये, धर्यात् ---'पर-दुखेद टैकि अभिभाषण मेरेलो को सुचार' म्य में चलाने के लिए उसमें काम करने वाले करीत 17 लाख कर्मच।रियो की सुख-सुवि-धाप्रो मे वृद्धि करने सबधी बात का उल्लेख नहीं है।" (196)

कि प्रनाव के प्रन्त में यह जोड़ा जाये, प्रयात् ---"परन्तु खोद है कि भाभिभाषण मे रेल मजदूरों को बानम देने की घोषणा का उल्लेख नही **き**1" (197)

कि प्रस्ताव के भन्त में यह जोड़ा जाये, भ्रचीत् ---"परन्तु श्रेद है कि मभी प्रकार के श्रमजीवियों को बानम देने की भावस्थकता का भ्रमिभाषण में उल्लेख नहीं है।" (198)

कि प्रस्ताव के ग्रस्त में यह जोडा जाये, मर्थात् '-"परन्तु खेद है कि भ्रभिभाषण में मालो की बुलाई के लिए पर्याप्त सख्या मे रेल डिब्बो की व्यवस्था करने का उल्लेख नही है।" (199)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात् :---"परन्तू खेद है कि रेल डिम्बों के उत्पादन में तेजी लाने के लिए भार्थर बटलर कम्पनी मुजफ्फर-पुर, ब्रिटानिया इजीनियरिंग कम्पनी, मोकामा तथा अन्य निजी कारखानों को फीरन अपने हाथ में लेकर चालू करने की झावण्यकता का ग्रभिभाषण में उल्लेख नही है।" (४८०)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, प्रथति ---"परन्तु खेद है कि ग्रमिभावण मे मजदूर विरोधी नीति को तिलाजिल देकर उनकी दिक्कती को महानुभूति के साथ हल करने की बात का उल्लेख नहीं है।" (201)

कि प्रस्ताव के प्रन्त में यह जोड़ा जाये, प्रचीत् .---"परन्तू खेद है कि अभिभाषण में श्रमिकों के हित में भौद्योगिक विवाद कानून में मशोधन करने के लिए समद् के वर्तनान ग्रधिवेशन मे एक विधेयक पेश एव पास करने सम्बन्धी किसी प्रस्ताव का उल्लेख नहीं है।" (202)

कि प्रस्ताव के भ्रन्त में यह जीहा जाये, भ्रथीत् :----"परन्तु खेद है कि एक उद्योग मे एक यूनियन बनाने के किसी सभावित प्रयाम का श्रिमिभाषण में उल्लेख नहीं है।" (203)

कि प्रस्ताव के ग्रन्त मे यह जोडा जाये, ग्रर्थात् :---"परन्तु खेद है कि स्रभिभाषण मे गुग्त मतदान के माधार पर युनियनो के प्रतिनिधि मृलक चरित्र का निर्णय करने तथा केवल उसे ही मान्यता देने के किसी प्रस्ताव का उल्लेख नही है।" (204)

कि प्रस्ताव के अस्त में यह जीडा जाये अर्थात् --"परन्तु बोद है कि दवा उद्योगो, विश्वविद्यालयो भीर अस्पतालों में काम करने वाले मजदूरों एवं कर्मचारियों को "वर्कमैन" बोबित करने मम्बन्धी किमी प्रस्ताव का उल्लेख प्रभि-भाषण में नहीं है।" (205)

थी रामावतार शास्त्री]

- कि प्रस्ताव के अन्त में यह जोडा जाये, अर्थात् -
 "परन्तु खेंद है कि अभिमाषण में कारखाना बन्दी

 और लाक आउट जैसी देश विरोधी एव मजदूर विरोधी कार्यवाहियो पर प्रतिबंध लगाने का उल्लेख नहीं है।" (206)
- कि प्रस्ताव के अन्त में यह जोड़ा जाये अर्थात् ——

 "परन्तु खेद है कि अधिभाषण में पृजीपितयों के

 म्नाफों को मीमित करन सबधी बात का
 उदनेख नहीं है। (207)
- कि प्रस्ताब के अन्त में यह जोडा जाये अर्थात् ——

 "परन्तु खेद है कि अभिभाषण में विदेशी राज्यानी

 एवं कम्पनिया द्वारा अपने मृताफा को देश

 से बाहर भेजने पर प्रशिबन्त्र लगान का उल्तख नहीं है।" (206)
- कि प्रस्ताव के अन्त में यह जाडा जाये अर्थात् --
 "परस्तु स्वेद हैं कि अप्तिभाषण में भौद्यानिक क्षेत्रों

 में उत्पादन वृद्धि रा प्रतिकल मजदूरा
 को भो देने का काई उल्लेख नहीं है। (209)
- कि प्रस्ताव के मन्त में यह जाडा जाये प्रयात् ——

 "परन्तु खेद है कि म्रिभाषण म जुनावा में सरकारी

 मणीनरिया के उपयाग पर प्रनिबंध लगने

 मन्द्रको बात का उन्लख नही है। (210)
- कि प्रस्ताब के अपन में यह जाडा जाये अर्थात् --
 "परन्तु खेद है कि अभिभाषण में कर्ज-गुलामी की

 प्रथा को समान्त करने तथा सभी प्रकार के

 महाजनी कर्जी को मनसूख करने का उल्लेख
 नहीं है।" (211)
- कि प्रस्ताव के मन्त मंयर जाडा जाये श्रयीत् --
 "परन्तु खोद है कि भ्रमिमात्रण में जनवादी चीन क साथ सम्बन्ध सुधारने के लिये प्रसास करने का उत्तेव नहीं है। (212)
- कि प्रस्ताव के अन्त में यह जाडा जाये, अर्थात् -
 "परन्तु खेद है कि एशिया में मामहिक मुरक्षा

 सम्बन्धी सावियत प्रस्ताव के स्वागत का

 उल्लेख अभिभाषण में नहीं है।" (213)

- कि प्रस्ताव के धन्त में यह जोड़ा जाये, धर्धात् --
 "परन्तु खेद है कि धर्मिभाषण में सोविवत स्म तथा
 दूसरे समाजवादी देशों के साथ भारत की
 मैन्नी में दरार पैदा करने का प्रयास करने वाली
 प्रतिगामी शक्तियों के विकद्ध सजग, सचैन
 धीर लगानार सधर्ष करने पर बल देने का
 उल्लेख नहीं है।" (211)
- कि प्रस्ताव के ग्रन्त में यह जोड़ा जाये, ग्रंथीत् -
 'परन्तु खेद हैं कि ग्रंथिभाषण में मरकारी विभागों

 में ऊपर से नीच तक व्याप्त घोर श्रंग्टाचार
 के उत्मलन की कायत्राही का उल्लेख नहीं
 हुँ।" (215)
- नि प्रस्ताव के अपन म यह जाडा जाये अर्थात् —

 'परन्तु खेद है रि अभिभाषण म पिण्डे राज्या तथा
 क्षेत्रा ने विकास के लिए विशय आधिक
 सहायता प्रदान करने का उल्लेख नहीं है।'

 (216)
- बि प्रस्ताव क अन्त में यह जाडा जाये, अर्थात -
 'परन्तु खेद है कि अभिभाषण में देश में बढ़ रही

 गाम्प्रदायिकता एवं मारकाट का रोक्न के

 लिए किसी प्रशावकारी क्दम का उल्लेख नहीं हैं।' (217)
- कि प्रस्ताथ के भ्रन्त में यह जोड़ा जाये, श्रर्थात -
 'परन्तु खेद है कि भ्रमिभाषण में देश को जाति एव

 धम के नाम पर बाटने का नारा देने वाले

 तत्वों की भ्रत्यना का उल्लेख नहीं है।"

 (218)
- कि प्रस्ताव के घ्रत्न में यह जाड़ा जाये, धर्थात् -
 'परन्तु खंद है कि घ्रमिभाषण में बस्बई में णिव-सेना

 हारा गैर-महाराष्ट्री लागा पर किये जा

 रहे बबंर हमले की निन्दा का उल्लेख नहीं हैं।" (219)
- कि प्रस्ताय के अन्त में यह जोडा जाये, अथात् —

 "परन्तु खेद है कि अभिभाषण से राष्ट्रीय स्वयमेवक सथ जमाने-इस्लामी, ज्ञिब-सेना
 तथा इस प्रकार के साम्प्रदायिक एव जातीय
 विद्वेष फैलाने बाने सगटनो पर फौरन रोक
 लगाने का उस्लेख नहीं है।" (220)

SHRI JYOTIRMOY BOSU (Diamond harbour). I beg to move.

That at the end of the motion, the following be added, namely .—

"but regret that the Address is nothing but full of distortion of facts and travesty of truth" (222)

That at the end of the motion, the following be added, namely —

but regret that the Address fails to make a realistic assessment of the politico-economic conditions prevailing in India today " (223)

That at the end of the motion the following be added name v --

but regret that the Address fails to mention the fact that the congress Crovernment by following wrong, anti-people and promonopolist policies has brought the country on the verge of collapse ' (224)

I hat at the end of the motion, the following be added, namely —

but regret that the Address fails to mention that more than 80 people have been shot dead on the streets of Gujarat for demanding i podgrains ' (225)

That at the end of the motion, the following be added, namely —

"but regret that the Address fails to mention that parliamentary democracy has been thrown overboard in West Bengal and all norms of parliamentary democracy have now been deliberately broken in Orissa, UP and Gujarat and in many other States previously in favour of the ruling Congress party "(226)

That at the end of the motion, the following be added, namely :--

"but regret that the Address fails to mention that the Government let loose a reign of terror on the hungry people of Gujarat." (227)

That at the end of the motion, the following be added, namely ---

"but regret that the Address fails to mention that even now the Gujarat State Assembly has not been dissolved thereby strengthening the apprehension that the Centre has been conspiring to bring back the discredited ministry to power through the back door " (228)

That the end of the motion, the following be added, namely --

but regret that the Address does not mention that the country under the leadership of the party m power at the Centre and most of the States, is rapidly heading for a one-party dictatorship, and that ours is already a police State" (229)

That at the end of the motion, the following be added, namely —

but regret that the Address fails to mention that the DIR, Fmergency, MISA and other black Acts and Laws have been and are being utilised by the Government to suppress democratic movements of the common people against antipeople policies of the party m power " (230)

s of That at the end of the motion, the have following be added, namely ---

"but regret that the Government's unwillingness and failure to the forces of regionalism, Jinggoism and aggressive nationalism and also Government's unwillingness and failure to protect the minority South Indians in Bombay from the atrocities by the Shiv Sena, has found no place in the Address " (231)

[Shri Jyotirmoy Bosu]

That at the end of the motion. following be added, namely :---

> "but regret that there is no mention in the Address of the fact that the ruling party is making largescale use of Central and Government machinery to influence the elections in U.P., Orissa, Manipur, Nagaland and Pondicherry in its favour." (232)

That at the end of the motion. the following be added, namely :-

> "but regiet that the Address has nothing to say on the growing corruption and the influence of black wealth which are sapping the very vitals of the nation." (233)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not also recognise the fact that the present Central Cabinet headed by the Prime Minister is the fountain head of all corruption." (234)

the end of the motion, the following be added, namely :---

> "but regret that there is no reference in the Address to the problem of following be added, namely :alarming growth in the incidence of unemployment and under-employment as if the problem does not exist." (235)

That at the end of the motion, the following be added, namely :---

"but regret that the Address does not recognise the fact that due wrong and pro-monopolist economic, fiscal and monetary policies pursued by the Government, the country is in the midst of an economic crisis of unprecedented nature and that economic activities and production have almost come to a standstill." (236)

That at the end of the motion, the following be added, namely :---

> "but regret that there is no mention in the Address of the fact that price rise continues unabated despite Government's claim of bumper harvests, and that public distribution system throughout the country is on the verge of collapse due to the failure of the Government to realise even the modest targets of foodgrains procurement " (237)

That at the end of the motion, the following be added, namely :---

"but regret that the Address is silent over the fact that prices of daily necessities of life are not sky-rocketing but some of the essential commodities have disappeared from the open market as well."(238)

That at the end of the motion, the following be added, namely :---

> "but regret that Government's failure and unwillingness to curb growth of monopoly houses and rural vested interests has not been mentioned in the Address." (239)

end of the motion, the That at the

"but regret that the Address has failed to mention that the Government did not enforce its scheme of wholesale wheat trade takeover in the interests of the rural rich, and as a result the scheme has flopped and in the States like Guiarat it has been formally scrapped." (240)

DR. KARNI SINGH (Bikaner) : Sir, I beg to move:

That at the end of the motion, the following be added, namely :---

> "but regret that there is no mention in the Address of the Rajasthan

Canal and the Lift Channel being taken up as a National Project (Bombay Central): Sir I beg to move: by the Centre." (241)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not mention the need for setting up of a Central University in Bikaner about which the people are much agitated," (242)

That at the end of the motion, the following be added, namely :---

> "but regret that no mention has been made in the Address of the need following be added, namely :for allotting more quota to Rajasthan for increasing the rationed quota of food-stuffs Northern Rajasthan from 3 Kilograms a month to the original 8 Kilograms a month." (243)

That at the end of the motion. following be added, namely :---

> "but regret that no mention has been made in the Address of the need for setting up of a Thermal Power Station at Palana where lignite is available on location." (244)

That at the end of the motion, the following be added, namely :---

> "but regret that no mention has been made in the Address of the need for setting up of a fertilizer factory near Bikaner where lignite and gypsum are readily available following be added, namely :at Palana and Jamsar respectively within a radius of 15 miles and adequate water will be available from the forthcoming Rajasthan Canal since Naphtha is becoming expensive due to the oil crisis and the use of lignite and gypsum are highly recommended for cheap fertiliser." (245)

SHRIMATI ROZA DESHPANDE

That at the end of the motion. the following be added, namely :---

> "but regret that the Address does not take note of the fact that certain industries like the textiles bave in fact been helped to produce articles which go into the consumption of the wealthy section of the community while reducing the production of commodities which go into common consumption such as cloth of medium and coarse varities." (246)

That at the end of the motion, the

> "but regret that the Address does not acknowledge the need for nationalisation of such industries as cotton textiles, sugar, essential drugs and vanaspati." (247)

That at the end of the motion, the the following be added, namely :--

> "but regret that the Address does not show any concern at the fact that the deficit financing, causing inflation, is not being kept under control." (248)

That at the end of the motion. the following be added, namely :---

"but regret that the Address does not show any awareness that the Fifth Five Year Plan is doomed to failure unless the situation is brought under control".(249)

That at the end of the motion, the

"but regret that while giving a rosy picture of the Fifth Five Year Plan the Address ignores the fact that the size of the Plan has already been reduced in fiscal terms as a result of nearly 25 per cent rise in prices during the last year." (250)

[Shrimati Roza Deshpande]

That at the end of the motion. the following be added namely --

> "but regiet that the Address does not offer any special measures to meet following be added, namely the requirements of the vulnerable sections of the community, especially those in the rural areas" (251)

That at the and of the motion. the following be a tdcd, namely ---

> "but regret the failure to supply the duly necessities of life other essential commodities even to the government employees through a public distribution sys tem such as Government run Fair Price Shops" (252)

That at the end of the motion the following be added, namely -

> but regret that while the Covernment and the Planning Commission are quibblingly talking about the so called consumption cut for the top 30 per cent of the community the Address does come forward with any effective proposal for reducing even the conspicuous and ostentatious spending by the affluent sections of the society" (253)

That at the end of the motion, the following be added, namely -

> but regret that while the Government vex eloquence on raising the consumption of the bottom per cent of the people the Addiess has no proposal what so ever to offer to raise the standard of living of this segment of community" (254)

That at the end of the motion. the following be added, namely -

> "but regret that the Address the slogan completely forgotten 'garibi hatao' which was the keynote of the mendate of mid-term

parliamentary election on which the present 5th Lok Sabha based." (255)

That at the end of the motion, the

> but regret that the Address chosen to by-pass the crucial question viz, that neither the slogan 'garibi hatao' not the commitment for meeting the living conditions of the poorer sections of the community can be realised without changing existing production relations and hence without bringing about radical structural changes in the economy" (256)

That at the end of the motion. the following be added, namely -

'but regret that the Address does not indicate any awareness of havor which is being crused by black money—the parallel system in our economy-nor does indicate that demonatisation the higher denomination notes has become essential" (257)

That at the end of the motion, the following be added, namely -

"but regret that the Address is not alive to the fact that the black money is largely responsible for the rise ir prices and corruption in the country" (258)

That at the end of the motion, the following be added, namely -

"but regret that the Address does not take note of the fact that in order to serve the class interest of the bourgeoise not only are the operations of black money allowed to continue but they are also in some ways encouraged by certain aspects of the Government policy." (259)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not show any awareness of the fact that the black money is responsible for corruption in high places which again is one of the contributory causes of rising prices." (260)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not take note of the fact that even the public sector banks are still advancing disproportionately large amounts to monopolists and speculators one pretext or another resulting in impermissible credit expansion in the private sector which again amounts to inflationary measure " (261)

That the end of the motion, the following be added, namely:--

"but regret that the Address does not take note of the fact that while the monopolists are being financed by the nationalised banks and other financial institutions the big business is diverting its internal resources for speculation and profiteering which result. among things, in price boost." (262)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not take note of monopolists and others in the big business are allowed to continue their accustomed tax evasion and tax avoidance running into several hundred crores of rupees annually while the funds resulting from such evasion and avoidance are diverted to speculation and profiteering." (263)

That at the end of the motion, the following be added, namely:---

"but regret the failure to carry out the anti-hoarding and de-hoarding drives throughout the country nor does it say a good word about the public initiative in launching such drives." (264)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not note the fact that even the government godowns as in Delhi were placed at the disposal of the whole-salers to secrete and hoard essential commodities which in some cases at least were later unearthed by popular intervention organised by the Delhi unit of the Communist Party of India." (265)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not show concern at the fact that while some smaller fry has beer arrested and punished for hoarding and profiteering the big shots in the world of black trade are left scot free." (266)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not have a critical approach to the corruption which is rampant in the top echelons of administration which are helping the speculators and profiteers." (267)

That at the end of the motion, the following be added, namely:---

"but regret that while bemoaning the oil crisis the Address does not propose even of rationing on patrol while there is talk of further raising its price." (268)

(Shrimati Roza Deshpande)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not take note of the extraordinary fact that even salt in many places have become scarce and is selling at exorbitant prices." (269)

SHRIMATI KRISHNA KUMARI: Sir. I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not contain a blueprint for making drinking water available to the people in many parts of the country, particularly Rajasthan." (270)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not strike a note or urgency in completing Rajasthan Canal as a national project." (271)

That at the end of the motion, the following be added, namely:---

"but regret the failure to take steps for establishing a network of legal aid for the poor." (272)

SHRIMATI ROZA DESHPANDF. Sir, I beg to move:

That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to make any truthful correct objective assessment of the prevailing economic situation in the country and to indicate any lead whatsoever to face the situation." (273)

That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to state that strikes, bandhs and unrest and that militant democratic mass actions are in fact

the result of the rising prices, scarcities and shortages for which not only the monopolists, profiteers and hoarders but also the Government must share its responsibility." (274)

That at the end of the motion, the following be added, namely:-

"but regret that the bankruptcy of the Government in appreciating either the depth of the crisis or the causes which have brought about it is writ large on the Address." (275)

That at the end of the motion, the following be added, namely:---

"but regret that the Address while claiming that 'the neonle's mood' in the present situation is anderstandable shows no difference whatsoever to their deep urges, not to speak of indicating any effective measures in response to the legitimate poputar mood born of unrelieved suffering" (276)

That at the end of the motion, the following be added, namely:--

"but regret that the Address, as usual, is full with a plethora of platitudes and pretentions which in today's situation can only add to the despair of the masses in addition to causing the resentment and revulsion." (277)

That at the end of the motion, the following be added, namely:---

"but regret that the Address is selfcontradictory to note the fact that the rise in prices continue in our country today even when the production is rising as in the case of foodgrains." (278)

That at the end of the motion, the following be added, namely:--

"but regret that the Address does not take serious note of the fact that despite the bumper crop this year, the food prices are still ruling high not only because of the operations of the hoarders and profiteers but also because of the failure of the Government to curb them by effective measures." (279)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not pin-point in particular the failures of the Government in the procurement of the kharif crop which has been allowed to be largely sabotaged by the Government's own vacillating as well as appeasing policies in favour of certain land owning classes, hoarders and wholesalers " (280)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not have a word of appreciation for the CPI and other parties which had warned the Government last year that the rice procurement target was not going to be attained unless the Government vigorously went in for the takeover of the wholesale trade in rice through an effective machinery for the purpose and by enlisting people's cooperation." (281)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not admit the fact that merely by offering high or so called incentive prices the foodgrains cannot at all be procurred in the absence of a correct Government policy of procurement through State takeover".(282)

That at the end of the motion, the following be added, namely:---

on President's

Address

"but regret that the Address does not criticise the failure of the State Governments of West Bengal and other rice producing States in fulfilling even their respective modest quotas for procurement." (283)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not take note of the fact that during the first few weeks of harvesting, foodgrains have been allowed to be cornered by hoarders and wholesalers, with the authorities simply looking on in many places and even with their connivance." (284)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not take any serious view of the total failure of the procurement of coarse grains as against the total target of 1.5 million tornes." (285)

That at the end of the motion, the following be added, namely:---

"but regret that even when the procurement was failing in several States the Ministry of Agriculture did not take any timely and effective action to set things right for ensuring procurement." (286)

That at the end of the motion, the following be added, namely:

> "but regret that the Address does not take note of the fact that it is the liaison between the hoarders and wholesalers on the one hand and certain elements in the Government and administration on the other which has created the shortfalls in attaining the procurement targets." (287)

[Shrimati Roza Deshpande]

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not indicate any remorse on the part following be added, namely:of the Government even for the fact that lesser quantity of foodgrains are today being supplied through the public distribution system while the system has virtually ceased to work m many regions and places in the country" (288)

That at the end of the motion, the following be added, namely ---

> "but regret that the Address does not show any awareness of the serious situation which has been created as a result of the low buffer stock following be added namely in the Government godowns the procurement under way in many States is slow and disappointing" (289)

That at the end of the motion the following be added, namely:---

> "but regret that the Address does not acknowledge the fact that reliance on USA and certain other western countries for heavy food imports has proved to be wrong ' (290)

But at the end of the motion, following be added, namely --

> "but regret that the Address surprisingly does not have a word of appreciation for the loan of 2 million tonnes of toodgrains by the friendly Soviet Union involving no foreign exchange expenditure to ease the critical food situation" (291)

motion, the That at the end of the following be added, namely .-

> "but regiet that the Address seems hardly conscious of the fact that along with the price hike in foodgrains the prices of other daily necessities of life continue to

spiral causing mounting misery on the life of the common man." (292)

That at the end of the motion, the

"but regret that the Address, while expressing sympathy for the suffering of the people does not take due note of the fact that the Government itself has raised the prices of a number of essential commodities in utter discipard to their negative impact on the economy as a whole and also of the additional builden they put on the living standards of the masses" (293)

That at the end of the motion, the

'but regict that the Address does not show any awareness of the fact that the present inflation has become a built m feature of the present economic set up designed to fleece the masses through this mechanism in order to finance the capitalist development ın country (294)

That at the end of the motion, the fellowing be added, namely -

> 'but regret that the Address betrays a total lack of understanding of the phenomenon of the present price rise but seeks to rationalise and explain it away as inevitable where it is necessary to admit that the present price spiral in our country is largely caused by the internal factors such as hunting for profits, speculation, hoarding and profiteering" (295)

That at the end of the motion, the following be added, namely:---

"but regret that the Address even at this late hour does not recognise that the price issue cannot be effectively tackled without bringing about certain urgently needed structural changes in our national economy and in particular without changes in our drastic economic and other measures against all those elements who are minting their millions out of the hunger and misery of the people." (296)

That at the end of the motion, the following be added, namely:--

"but regret that the Address does not realise that in order to check the price rise and ensure supplies of essential commodities to the people it is necessary to have physical control over such commodities not only at the distribution level but also at the production level for which nationalisation of certain consumer goods industries producing such daily necessities of life has become imperative." (297)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not take note of the fact that instead of taking measures in the above direction the Government is currently busy in offering new concessions to monopolists and similar other elements in the name of enlisting their cooperation." (298)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not take note of the fact that in these days of shortages and scarcities and also decline in production the monopolists increased their profits compared to the previous years and are being encouraged and assisted by the Government in doing so." (299)

भी रामावतार सास्त्री : मैं प्रस्ताव करता हं :

कि प्रस्ताव के धन्त में यह जोड़ा जाये, भवत्:--
"परन्तु लीव है कि धिमभाषण में दक्षिणी वियतनाम
की कान्तिकारी धस्थायी सरकारको मान्यता
देने के सम्बन्ध में कोई उल्लेख नही है।"

(300)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थान् :—

"परन्तु खेद है कि अभिभाषण में बिटिश और अमरीकी

सरकारों द्वारा हिन्द महासागर के दिएगी

गासिया में फीजी अहा कायम कर भारत की

सुरक्षा पर आसन्न अतरा पैदा करने की उनकी

धातक नीति की निदा करने का उल्लेख

नहीं किया गया है।" (301)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात्:——

"यरन्तु खेद है कि अभिभाषण में ब्रिटिश और अमरीकी

साम्राज्यवादियो द्वारा हिन्द महासागर के

दिएगो गासिया में सैनिक अड़ा कायम करने के

विरोध स्वरूप राष्ट्रमंडल से नाता तोड़ लेने
का उल्लेख नहीं है।" (302)

कि प्रस्ताव के घन्त में यह जोड़ा जायें, घर्षात् :--
"परन्तु खेद है कि अभिभाषण में बिटिश घमरीकी

साभ्राज्यवादियों द्वारा हिन्द महासायर के

दिएगों गार्सिया में फौजी घड़े का निर्माण

करने के विरोध स्वरूप उनका धार्थिक

बहिष्कार करने का उल्लेख नही है।" (303)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात्:——

"परन्तु खेद है कि अभिभाषण में जूनियर डाक्टरों
की करीब दो महीने से चलने वाली हड़ताल
को उनके साथ सम्मानपूर्ण तथा पहले से किये

गये बादों को पूरा करने के आधार पर नमझौता कर रोगियों की दिक्कतों का अन्त करने
के लिए शीझ कार्यवाही करने की आवश्यकता
का कोई उल्लेख नहीं है।" (304)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात् :—

"परन्तु खेद है कि अभिभाषण में केन्द्रीय सरकारी

कर्मवारियों के लिए आवश्यकता पर आधा
रित 314 क्ये का म्यूनतम बेतन निर्धारित

[भो रामावतार सास्त्री]

करने की भावश्यकता का उन्लेख नही है ताकि उनमे व्याप्त भ्रमन्तीय की दूर किया जा सके।" (305)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, प्रवांत् ——

"परन्तु खेद हैं कि अभिशाषण में रेल कर्मचारियों को

राष्ट्रीय दिवसों के अवसर पर केवल तीन दिनों
की छुट्टी देने के बजाय तमाम सरकारी
छुट्टियां अन्य सरकारी कर्मचारियों की तरह
देने या बदले में श्लोवर टाइम की मजदूरी
देने का उल्लेख नहीं है।" (306)

कि प्रस्ताव के सन्त में यह जोडा जाये, धर्यात् ——

"परन्तु खेव हैं कि समिधावण में हमारे देश के

विभिन्न सर्गो और खासकर शिक्षा के क्षेत्र

में समरीकी सुसपेठ की निन्दा का उल्लेख

मही है।" (307)

कि प्रस्ताव के सन्त में यह जोड़ा जाये, प्रर्थात् —

"परन्तु खेद है कि अभिभाषण में हमारे देश में
सीः आई० ए० के गन्दे घिनौने कारनामों
के विरुद्ध मतस और सजग संघर्ष करने तथा

उनकी राष्ट्रधाती नीतियों का पर्दाफाश्च करने का साह्यान नहीं किया गया है।"

(308)

कि प्रस्ताव के भन्त में यह जोड़ा जाये, ग्रथीत् —

"परन्तु खेद हैं कि भ्रान्ध्र की तरह देश के प्रत्येक
भदेश में कम-से-कम एक केन्द्रीय विश्वविद्यालय
स्थापित करने की श्रावश्यकता का
भिभाषण में उल्लेख नहीं है।" (309)

कि प्रस्ताव के अन्त मे यह जोड़ा जाये, धर्मात् ——

"परन्तु खेद है कि अभिभाषण में खाड़ पदार्थों में

मिनावट करने वाले मानव जानि के दुए
मनों का फासी पर खढ़ा देने की धावश्यकता
का उन्लेख नहीं है।" (310)

कि प्रस्ताव के भन्त मे यह जोडा जाये, भर्यात् --
"परन्तु खंद है कि भिभाषण में सपूर्ण देश के

विद्यालयों के लिए तमान पाट्मकम निर्धारित

करने की भावस्यकता का उल्लेख नहीं है।

(311)

कि प्रस्ताव के प्रत्न में यह जोडा जाये, अर्थात --
"परन्तु जोद है कि प्रभिभाषण में सपूर्ण देण में

किक्षा का राष्ट्रीयकरण करने की प्रावश्यकता का उल्लेख नहीं है।" (312)

कि प्रस्ताव के अन्त में यह जोड़ा जाये, अर्थात् ——

"परन्तु खेद है कि कालेजो और विश्वविद्यालयो

के अध्यापको और प्राध्यापको के लिए विश्वविद्यालय अनुदान आयोग की निफारिशो

के अनुसार वेतन तथा अन्य सुविधाएं
देने की आवश्यकता ना उल्लेख नही है।"

(313)

कि प्रस्ताव के भन्त में यह जांडा जाये, धर्थान -
'परन्तु खेद हैं कि भ्रीभभाषण में पटना विश्वविद्यालय
को केन्द्रीय विश्वविद्यालय का दर्जा देन की
भावश्यकता वा उल्लेख नहीं है। (314)

SHRI DASARATHA DEB Triputa Fast). I beg to move.

That at the end of the motion the following be added, namely —

"but regiet that the Government have failed to take drastic steps against the money lenders and land grabbers belonging to non-tribal communities who have been indulging to usrup land from tribals m the tribal areas through unfair means".

That at the end of the motion, the following be added, namely

"but regret that the Address does not contain any proposal to take over tea industries in general and sick tea industries in particular immediately for the benefit of tea industry as well as tea garden labourers" (324)

That at the end of the motion, the following be added, namely —

"but regret that the Address does not contain any proposal to nationalise all foreign banks," (325)

That at the end of the motion, the following be added, namely :---

> "but regret that the Government have failed to provide land, to the poor and landless peasants in all the States by enacting a radical Land Reforms Act." (326)

That at the end of the motion. the following be added, namely :following be added, namely .-

"but regret that the Address fails to mention the need to provide to Railways adequate number of railway wagons for transportation of goods." (327)

That at the end of the motion. following be added, namely :--

> "but regict that the Address does not make any mention about the need for immediate recognition of the Provisional Revo- following be added, namely :lutionary Government of South Vietnam and also of the Gov-Cambodia headed ernment of exiled king Narodom Shinouk." (328)

That at the end of the motion, following be added, namely :--

> "but regret that the Address fails to mention the weakness of the Government to take strong attitude against US naval base Indian in Diego Garcia in and also the Government's failure to take vigorous initiative in mobilising world opinion against the American activities in this part of the world." (329)

That at the end of the motion, the following be added, namely :-

> "but regret that the Government have failed to provide reasonable prices to the producers of jute and cotton".(330)

That at the end of the motion, the following be added, namely :--

> "but regret that the Government have failed to provide either iobs or maintenance allowances to the unemployed youth the country."(331)

That at the end of the motion,

"but regret that the Address fails to mention the failure of to bring the Government entire non-producing areas the country under Statutory Rationing areas and its failure in giving relief to the people of such areas from hardship of procuring foodgrains from the open markets at high prices".(332)

That at the end of the motion. the

> "but regret that the Address fails to make a mention that the Goveinment have failed to take over wholesale trade in foodgrains and they have surrendered to the pressure of the landlords, speculators, hoarders, black marketeers and wholesale traders in foodgrains." (333)

That at the end of the motion, following be added, namely :--

> "but regret that the Government have failed to withdraw Emergency which has been in force in India since, 1972." (334)

That at the end of the motion, the following be added, namely :--

> "but regret that the Address does not contain any indication to when the actual work for setting up of jute mill and paper mill in Tripura will be undertaken." (335)

[Shri Dashrath Deb].

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not mention any activity of the Government to establish train services from Calcutta to Agartala via Bangladesh although the principle for having such train service operation was accepted long before by the Governments of India and Bangladesh".(336)

That at the end of the motion, the following be added, namely:—

"but regret that the Government have failed to link-up Agartala, the Caiptal of Tripura State with the rest of India by Railways even after 26 years of our independence".(337)

That at the end of the motion, the following be added, namely:---

"but regret that the Address fails to mention that the Government let loose a reign of terror on the poor tribals of Raina Sarma in Tripura for uprooting them from their traditionally occupied land for the construction of centrally sponsored scheme, namely, Gomati Hydro Electric Project." (338)

That at the end of the motion, the fol lowing be added, namely:---

"but regret that the Government have failed to provide alternative land to those Jhumias in Tripura who have been uprooted from Jhuming occupation owing to the extension of Reserve Forests." (339)

That at the end of the motion, the following be added, namely:—

> "but regret that the Address does not contain any proposal to introduce Regional autonomy in the Tribal areas of Tripura." (340)

That at the end of the motion, the folof the motion, the lowing be added, namely:—

"but regret that the Address does not contain any mention of a scheme to undertake the construction work for establishing railway lines from Dharmanagar to Agartala in Tripura during the ensuing financial year." (341)

That at the end of the motion, the following be added, namely:—

"but regret that Government have failed to preserve Tribal Reserve Area which was constituted by Maharaja for the protection of backward tribals in Tripura before the attainment of our Independence." (342)

That at the end of the motion, the following be added, namely -

"but regret that the Address does not contain any proposal for reconstituting Tribal Scheduled Area in Tripura and for introduction of Regional autonomy there to undertake development work of the tribal area" (343)

That at the end of the motion, the following be added, namely :---

> "but regret that the Government have failed to stop atrocities perpetrated against Harijans and tribals in various parts of the country". (344)

That at the end of the motion, the following be added, namely:—

> "but regret that the Address does not tell the citizens of India that 'Garibi Hatao' slogan made by the Ruling Party in its election campaign during the election of Fifth Lok Sabha was not for execution but for deception." (345)

That at the end of the motion, the following be added, namely:--

> "but regret the failure of the Government to supply the daily necessities of life and other essential commodities to the low and middle income groups of citizens of the country in general and to the low and middle income groups of citizens living in transport bottleneck areas like Tripura and Mizoram in particular through public distribution system such as Government run fair price shops". (346)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not say anything about the fact that the price rise of the essential commodities continues unabated and public distribution system of all essential articles throughout the country is on the verge of collapse." (347)

SHRIMATI ROZA DESHPANDE : Sir. i beg to move:---

That at the end of the motion, the following be added, namely :--

"but regret that the Address does not show concern that the Union Government still believes that all its policies are correct and that it is only some other people who have gone wrong." (372)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take serious note of the fact that the DIR and MISA are being grossly misused by the authorities so much so that in some cases at least the Supreme Court have had to pass strictures against such misuse." (373)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not show any awareness that the right wing forces in the country are being helped by the policies of the Government, especially in relation to the day to day problems of the masses." (374)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not indicate any concern on the part of the Government that than 30,000 political workers are today in prisons either as under trial prisoners or under detention orders, which is a sad commentary on our public affairs." (375)

That at the end of the motion, the following be added, namely:---

> "but regret the failure to commute the death sentences on political workers." (376)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not give any assurance that use of third degree methods against political workers will be strictly prohibited in the whole country." (377)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take serious note of the frequent use of MISA against trade union movement notwithstanding assurance that the MISA would not be used against trade union and other democratic movements." (378)

[Shrimati Roza Deshpande]

That at the end of the motion, the following be added, namely:--

"but regret that the Address does not take not of the fact that even Members of Parliament have on more than one occasion been assaulted by the police even when they knew the identity of the persons so assaulted." (379)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not give a warning against the dangerous theory of 'limited dictatorship' which can only encourage those who are interested in replacing the present parliamentary democracy by authoritarian and ultimately by a reactionary takeover of the country." (380)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not take due note of the current right wing political manoeuvres behind the slogan of a "national government" when the actual need of the moment is to bring about a shift to the Left of the Government by the combined efforts and struggles of the Left and democratic forces." (381)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not indicate any realisation that centrism has completely failed to meet the needs of the country or even to safeguard democrary" (382)

That at the end of the motion, the fol- lowing be added, namely:—
lowing be added, namely:—
"but regret that the Add

"but regret that the Address does not see that the threat to parliamentary democracy arise from the acts of omission and commission of the bourgeois rule." (383)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not give an assurance that the pending applications of freedom fighters' will be expeditiously disposed of and that every one eligible for getting pension will be granted it without any avoidable delay, the priorities being given to the cases of old, sick and otherwise needy persons." (384)

That at the end of the motion, the following be added, namely.—

"but regret the failure to evole a sound policy in regard to newsprint, which is in short supply"

(385)

That at the end of the motion, the following be added, namely:—

"but regret that the Address has not noted the fact that while the big newspapers have reduced their pages on the pretext of shortage of newsprint, they maintain the advertisements on the old scale by reducing the space allowed to news coverage." (386)

That at the end of the motion, the following be added, namely —

> "but regret that the Address does not give any assurance that the small newspapers and journals which are facing great difficulties will receive special consideration from the Government to overcome them." (387)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take note of the fact that big newspapers are misusing their newsprint quotas in various ways including the issue of so called consumer supplement." (388)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not pay any heed to the legitimate democratic demands of the working journalists contained in the representation of the Indian Federation of Working Journalists made to the authorities from time to time." (389)

That at the end of the motion, the following be added, namely:—

> "but regret that the Address does not note the fact that the All India Radio is more and more functioning as a crude mouth-piece of ministers and Government while the coverage of democratic mass activities and other activities of our social and cultural life are neglected." (390)

That at the end of the motion, the following be added, namely:-

> "but regret the failure to reorganise the All India Radio in such a manner it educates public opinion in an objective manner and help promotion of cultural and other popular activities." (391)

That at the end of the motion, the following be added, namely:—

> "but regret that Address does not take due note of the controversy which has arisen between the bureaucrats and technocrats, the latter having their legitimate grievances yet unredressed." (392)

That at the end of the motion, the following be added, namely:—

> "but regret that the Address does not take note of the fact that the discontent and frustration are now spread even among doctors and engineers many of whom are currently on strike in different parts of the country." (393)

That at the end of the motion, the following be added, namely:—

> "but regret that the Address does not show any realisation on the part of the Government that the privilege and prominence which the IAS people are enjoying is causing ment and discontentment not only among the scientific and technical workers but among others also in the country." (394)

That at the end of the motion, the following be added, namely :--

> "but regret the failure to discontinue the practice of writing confidential reports in the Government services which are instruments of ensuring subservience to the higher officials sychophancy and intimidation as well as victimisation." (395)

That at the end of the motion, the following be added, namely :---

"but regret that the Address does not take note of the fact that the textile magnates and some others are given new licences in the name of export promotion while in fact this device is used for earning added profits." (396)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not take note of such malpractices and patronage in the undertakings under Government management as the extension of service to the INTUC leaders in violation of the rules and regulations in the Kulti unit of the Indian Iron and Steel Company, while workers and employees owing allegiance to the AITUC are being forced to retire." (397)

[Smt. Roza Deshpande].

That at the end of the motion, the fol- lowing be added, namely :--lowing be added, namely :---

"but regret that the Address does not take serious note of the fact that under the socalled settlement of the PL 480 loans Rs 830 crores have been left with the US mission in India to be spent by them when it is known that much of lowing be added, namely :-this fund is utilised for financing the CIA and other activities." (398)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not take serious note of the fact that the Indian Ambassador in Washington is going about beating the drums of Indo-US friendship while the Americans are building up a nuclear naval-cum-air base in Diego Garcia to threaten the security of India and other countries." (399)

That at the end of the motion, the fol- lowing be added, namely .--lowing be added, namely .---

"but regret the failure to recognise the provisional Revolutionary Government of South Vietnam" (400)

That at the end of the motion, the following be added, namely ---

> "but regret the failure to curb the CIA activities in our country which have been recently stepped up in the North Eastern Region and also a link-up over similar activities in Bangladesb" (401)

That at the end of the motion, the following be added, namely .--

> "but regret that the Address does not give any assurance that the inspired invitation to the Ford Foundation and similar other American Missions by different ministries will be stopped." (402)

That at the end of the motion, the fol-

"but regret that the Address does not take of the fact that in the name of tourists. anti-India subversive foreign elements are increasingly coming to our country." (403)

That at the end of the motion, the fol-

"but regret that the Address does not make any promise of formulating a democratic national education policy to meet the requirements of the changing times" (404)

That at the end of the motion, the following be added, namely .---

> "but regret that the Address does not take into account the growing discontent and frustration among the teaching community all over the country whose demands are often being brushed aside by the concerned authorities." (405)

That at the end of the motion, the fol-

"but regret that the Address does not show concern at the deterioration of the standards in the central universities like the Vishwa Bharti where mismanagement and nepotism have grown to alarming proportions" (406)

That at the end of the motion, the following be added, namely -

> "but regret that the Address does not show concern at the rampant prevalence of corruption in high places in the administration of all the States." (407)

That at the end of the motion, the following be added, namely :--

> "but regret that the Address does not take note of the fact that serious charges of corruption have been made against a number of Chief

Ministers in the country and that it has not indicated as to how the Government proposes to deal

SHRI SAMAR MUKHERJEE (How-rah): I beg to move:—

with these charges," (408)

That at the end of the motion, the following be added, namely .—

> "but regret that the Address fails to analyse the serious economic and political crisis gripping the countity and the policies and actions of the Government which led to this serious situation" (416)

That at the end of the motion, the following be added, namely ---

but regret that the Address fails to give a positive lead to the country and the people to face the trials and tribulations brought on them by the anti-people pro-inonopoly, pro landlord policies of the Government" (417)

be added, namely—

"but regret that the Address fails to lowing be added, namely—

"but regret that the Address fails to lowing be added, namely—

to take note of the norms and forms that y democracy in the ruling party for

That at the end of the motion, the following be added, namely —

"but regret that the Address is a complete negation of the Grovernment's earlier declaration of curbs on monopolies, distribution of surplus lands of landlords, eradication of poverty, solution of unemployment and underemployment, prevention of concentration of economic power and all other rosy promises made to the people at the time of the last general elections to Parliament" (418)

That at the end of the motion, the following be added, namely —

> "but regret that the Address attempts to place the blame for the suffermgs of the people on the working people who are compelled to resort to strikes and bandhs in order to protest against the continuous and steep increase in prices.

scarcity of essential articles, blackmarketing and adulteration which the Government have completely failed to control" (419)

That at the end of the motion, the following be added, namely —

"but regret that the Address has failed to take note of the all-pervasive corruption and moral degeneration of the ruling circles in the country led by the ruling Party's highest functionaries and the sense of frustration, indignation and synicism that such a situation creates among the masses of people" (420)

That at the end of the motion, the following be added, namely —

"but regret that the Address has failed to take note of the destruction of norms and forms of parliamentary democracy in the country by the ruling party for narrow, partisan and factional interests." (421)

That at the end of the motion, the following be added namely -

"but regret that the Address fails to mention the subversion of democracy and the rule of law in many parts of the country by the ruling party and its Government in Centre and States m order to perpetuate the ruling faction's grip over the State apparatus and destroy the growth of healthy opposition" (422)

That at the end of the motion, the following be added, namely —

> "but regret that the Address fails to take note of the serious and blatant misuse of official State machinery for electioneering m Uttar Pradesh and Orissa." (423)

Shri Samar Mukherieel

That at the end of the motion, the following be added, namely '---

> "but regret that the Address fails to take note of the fact that the procurement of foodgrains has and large failed because of the pro-landlord and pro-trader policies of the Central and State Governments" (424)

That at the end of the motion, the following be added, namely .--

> "but regret that the Address fails to take note of the stagnation in industrial production' (425)

That at the end of the motion, the following be added, namely .--

> "but regret that the Address fails to apprehend the causes which has led and is leading to recurring power crisis, loss of production and breakdown of transport system" (426)

That at the end of the motion, the following be added, namely

> "but regret that the Address fails to pay heed to the persistent demand of the people of Gujarat for dissolution of the Assembly and

That at the end of the motion the following be added namely ---

"but regret that the Address has ignored the attempts at suppression of popular movements m the country by the Government by resort to frequent police lathi charges, firings and calling m of Armed Forces " (428)

That at the end of the motion, the following be added, namely -

> "but regret that the Address has completely ignored the mounting problem of millions of unemploy- lowing be added, namely :ed youth and the social and political unrest m the country arising therefrom." (429)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address has completely ignored the continuing inhouman oppressions of the Harijans, adivasis and agricultural labour and poor peasants in the country "(430)

That at the end of the motion, the following be added, namely

> 'but regret that the Address ignores the serious threat to the integrity of the country posed by the recurrent attacks of the Shiv Sena in Maharashtra on the linguistic minorities and the sense of insecurity felt by them because of the open and unashamed support to such fascist forces by the State Government ın Maharashtra " (431)

That at the end of the motion, the following be added namely ---

"but regret that the Address ignores the failure of the Government to honour the assurances given to the Junior Doctors on 31st March, 1973" (432)

That at the end of the motion, the folholding of fresh elections" (427) lowing be added, namely

> "but regret that the Address ignores the failure of the Government to fulfil the targets of food procurement" (433)

That at the end of the motion, the following be added, namely

> "but regret that the Address ignores the growing attacks on trade unionists and left political party workers in West Bengal by Congress supporters and anti-socials."

That at the end of the motion, the fol-

"but regret that the Address ignores the failure of the Government to withdraw the Emergency." (435)

Address

lowing be added, namely :---

"but regret that the Address ignores the failure of the Government to supply foodgrains to the mass of people at a reasonable price through fair price shops." (436)

That at the end of the motion, the following be added, namely :-

> 'but regret that the Address ignores the failure of the Government to take over all the closed factories and mills throughout the count-1y." (437)

That at the end of the motion, the following be added, namely :--

> but regiet that the Address ignores the failure of the Government to give need-based minimum wage to toiling masses including the agricultural labourers" (438)

That at the end of the motion, the following be added, namely :--

> but regret that the Address ignores the failure of the Government to dissuade the State Governments specially the Maharashtra State Government from pursuing the policy of parochial approach of giving employment only to the sons of the soil ie. the Marathi speaking people." (439)

That at the end of the motion, the following be added, namely :--

"but regret that the Address ignores the failure of the Government to nationalise all the foreign private companies working in India." (440)

That at the end of the motion, the following be added, namely :--

> "but regret that the Address ignores the failure of the Government to stop the monopoly growth in the country." (441)

That at the end of the motion, the fol- SHRIMATI ROZA DESHPANDE: I beg to move :

> That at the end of the motion, the following be added, namely :---

> > "but regret that the Address overlooks the fact that the land reforms measures are still not being implemented in many States vith the result that the concentration of land in the hands of few still continues to the detriment only of agriculture but of national economy as a whole." (464)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not call upon the Government take measures to stop all the evictions of the toiling peasantry from land." (465)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not take into consideration the problems created for the toiling peasantry because of lack of necessary supply of fertilisers, seeds, credit, other input and water facilities to them while all the benefits are going mainly to the landlords and rich peasants." (466)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not call upon the Government to provide necessary inputs, water and other facilities to the toiling peasantry by ensuring their distribution among them in co-ordination with the peasants." (467)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address is completely oblivious of the inhuman conditions in which the agricul-

[Smt. Roza Deshpande]

tural workers live as well as of their problem of minimum wages which are denied to them." (468)

That at the end of the motion, the following be added, namely :---

"but regret that the Address does not take note of the fact that the Harijans have become lately the special targets of the landlords and other exploiters in the villages and that in some cases Harijans are being brutally murdered and even their homes are being burned". (469)

That at the end of the motion, the following be added, namely:—

> "but regret that the Address does not take notice of the fact that house sites have not been provided to most of the Harijans and agricultural workers in our rural area." (470)

That at the end of the motion, the following be added, namely:—

"but regret that the Address gives no assurance that at least arrangement for drinking water will be made for all the villages while it is well known that almost one half of our villages do not have any facility for drinking water."

(471)

That at the end of the motion, the fol-'owing be added, namely :---

"but regret that the Address does not realise that the rate of growth and stability in agricultural production can never be ensured without reorganising our agricultural economy and in particular without changing the existing production relations." (472)

That at the end of the motion, the following be added, namely:--

> but regret that the Address does not take note of the fact that although a large number of new branches

of public sector Banks have been opned in the rural areas they are catering almost wholly to the needs of rural rich ignoring the poorer sections of the peasantry." (473)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not take note of the fact that unemployment and under-employment in the country-side is growing at a time when new employment opportunities in the urban areas have begun to shrink." (474)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not take note of the fact that the industrial production in the country has begun to slump, the rate of growth last year being only 3 per cent as against the annual target of 11 per cent under the 4th Plan." (475)

That at the end of the motion the following be added, namely:—

"but regret that the Address does not show concern at the fact that in many cases the industrial production is deliberately brought down by the monopolists and others with a view to blackmading and pressurising the Government or for earning extraordinary profits by creating artificial scarcity."

(476)

That at the end of the motion, the following be added, namely :---

"but regret that the Address does not take note of the fact that the sabotage in the public sector industries is being planned and consciously carried out by the agents of the vested interest and bureaucrats who are entrenched in them." (477)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not take note of the fact that the calculated sabotage in the public sector is intended to put the public sector in disrepute so that the Government is pressurised not to go ahead with the expansion of public sector." (478)

That at the end of the motion, the following be added, namely :---

> "but regret that in some public sector units like coal, the agents of monopolists have begun to enter the mines in the guise of contractors with the connivance of officials." (479)

That at the end of the motion, the following be added, namely :--

> but regret that no anxiety has been shown over the fact that there are new moves to invite foreign private capital including the multinational corporations to our countrv." (480)

That at the end of the motion, the following be added, namely :-

> "but regret that the Address does not call upon the authorities to put a ceiling on industrial while it is well known that some of the industries are making exorbitant profits." (481)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not take into account the legitimate problems of the small and medium industries which are suffering today due to lack of raw materials, credits and other legitimate assistance from the Government." (482)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not take note of the fact that industrial development of the backward regions is being neglected thereby perpetuating the uneven development and imbalance in our economy." (483)

That at the end of the motion, the following be added, namely :--

> "but regret that the Address does not give an assurance that monopolists will not be allowed to enter the backward regions in the name of their development." (484)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not promise adequate assistance to the State Governments for development of public sector industries." (485)

That at the end of the motion, the following be added, namely :--

"but regret that the Address does not find it necessary to stop the production of small cars either in the public sector or in the private sector when the need of the nation is to mobilise all available resources in the automobile industry for production of buses and other vehicles for public transport." (486)

That at the end of the motion, the following be added, namely :---

"but regret that the Address does not give any warning against new concessions being made to monopolists including foreign monopolists." (487)

[Smt. Roza Deshpande]

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not show concern at the fact that the production of steel has gone down and the crisis is being created by vested interest both in steel and coal industries." (488)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not take note of the fact that there is no proper co-ordination bet- lowing be added, namely :--ween coal, steel and washeries with a view to ensure production in the steel industry." (489)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not take note of the fact that Tatas lowing be added, namely :and Birlas and other monopoly houses are becoming richer year by year notwithstanding the existence of the Monopolies Commission." (490)

That at the end of the motion, the following be added, namely :---

> realise that the Monopolies Commission has miserably failed to fulfil its objective in view of the fact that its work is nullified by the vested interest." (491)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not realise that the Monopolies Commission which has been appointed to deal with the problem has become now a mere eye-wash to bamboozle the people." (492)

That at the end of the motion, the following be added, namely :---

> "but regret that the Government have entered into a shady deal with the Esso to purchase their shares

at a heavy cost while it was necessary to nationalise this and other foreign oil concerns." (493)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not call upon the Government to take drastic measures with a view eliminating monopoly pital altogether." (494)

That at the end of the motion, the fol-

"but regret that the Address does not pay any heed to the demand of the working class for the nationalisation of jute industry," (495)

That at the end of the motion, the fol-

"but regret that the Address does not ensure the participation of the workers in the management at all levels in public sector industry." (496)

That at the end of the motion, the fol-"but regret that the Address does not lowing be added, namely :--

> "but regret that the Address does not show any awarerness that for ensuring industrial production and peace on the industrial front it is of paramount importance to have democratic industrial relations policy the formulation of which is deliberately being deferred." (497)

That at the end of the motion, the following be added, namely :-

> "but regret that the Address does not take note of the sabotage of the Bokaro expansion programme in order to suit the interest of Tatas who are seeking to expand their steel plant." (498)

That at the end of the motion, the following be added, namely :---

"but regret that the Address does not give any warning against inviting the Americans for off-shore oil exploration".(499)

That at the end of the motion, the following be added, namely :-

> "but regret that the Address does not take note of the fact that new licences are being given to monopolies for cement factories in the name of mini-plants for Production, thereby going against the spirit of the Industrial licy Resolution".(500)

That at the end of the motion. the following be added, namely :--

> "but regret that the Address does not take note of the going out of the way to invite US monopoly capital for fresh investments in India in the name of improving Indo-US economic cooperation".(501)

That at the end of the motion. the following be added, namely :---

> "but regret that the Address does not take note of the fact that a num- following be added, namely:ber of foreign teams belonging multi-national corporations have been invited to India to explore the possibilities of investment".(502)

SHRI P. G. MAVAIANKAR: I beg to move :

That at the end of the motion, following be added, namely:-

> "but regret that the Address fails to disapprove the use of governmental machinery by the ruling Congress for electioneering in U.P., Orissa and all other parts of the country where the poll is being held in February, 1974".(503)

That at the end of the motion. following be added, namely :---

> "but regret that the Address does not criticise and disapprove the use of governmental media, particularly All India Radio and Television, by the ruling Congress leaders and Ministers for electioneering and party propaganda in various States of the Indian Union where elections are in progress at present".(504)

That at the end of the motion, the following be added, namely:-

> "but regret that there is no mention in the Address about the need of the ruling Congress taking an initiative and lead establishing a good and proper code of conduct in campaigning so that elections do approximate to the idea of 'free and fair elections'."(505)

That at the end of the motion, the following be added, namely:-

"but regret the failure to check rising prices and inflation in the country".(506)

That at the end of the motion, the

"but regret the failure to take measures to reduce substantially, not eliminate altogether, the vaman-made rious scarcities in essential commmodities and goods".(507)

That at the end of the motion, the the following be added, namely:---

> "but regret the faliure to check lavish and pompous style of living by ruling party leaders while in the same breath they go on talking loudly about poverty and promising day in and day out the removal of poverty from our land".(508)

[Shri P. G. Mavalankar.]

That at the end of the motion. the following be added, namely :---

> "but regret that there is no mention in the Address about the failure of wheat take-over in many parts of the country".(509)

That at the end of the motion. the following be added, namely .---

> "but regret the failure of the public distribution system in various States of the Union".(510)

That at the end of the motion. the following be added, namely :---

> "but regret the failure to eradicate corruption, nepotism, favouritism and such other ills and poisons from the political, administrative, financial and public fields of the country".(511)

That at the end of the motion, the following be added, namely

> "but regret the failure to prepare, plan and implement the relevant developmental plans for bettering the lot of the teeming millions on a just and rational basis and with a sense of right ordering of pressing priorities".(512)

भी रामावतार शास्त्री में प्रस्ताव करता ह.

कि प्रस्ताव के घन्त में यह जोडा जाये, भ्रयात ---"परन्तु खेद है कि सरकार देश में छिपे काले धन को निकाल बाहर करने में विफल रही है।" (513)

कि प्रस्ताव के मन्त मे यह जोडा जाये, प्रर्थातु ---"परन्तु खेद है कि सरकार काला धन इकट्टा करने पर प्रतिबंध लगाने में विफल रही 🗗।" (514)

कि प्रस्ताव के भन्त में यह जोडा आये, धर्यात :---"परन्तु खेद है कि सरकार काले धन एकत करने वालो तथा इजारेवार पूजीपतियो पर प्रधिक फर लगाने में विफस रही है।" (515)

कि प्रस्ताव के सन्त में यह जोडा जाये. सर्वात :---"परन्त बोद है कि सभिभाषण में वर्तमान पंजीवादी समाज को सभी बुराइको एव प्रसमानताओं की जड मानने का उल्लेख नही है।" (516)

कि प्रस्ताव के भन्त में यह जोडा जाये, धर्मात् ---"परन्त खेद है कि अभिभाषण मे बनाबी मे बेश्मार धन व्यय करने पर प्रतिबंध लगाने की धाव-श्यकता का उल्लेख नहीं है।" (517)

कि प्रस्ताव के भन्त में यह जोडा जाये, भर्षात् --"परन्तू खेद है कि भ्रमिभाषण मे राजनेताग्रो, काला धन एकत करने वालो तथा इजारेदार पजीपतियो के बीच चोली-दामन के सम्बन्ध को समाप्त करने के लिए किसी निश्चित बार्थ-का उल्लेख नहीं है। (518)

कि प्रस्ताव के धन्त में यह जाडा जाये, धर्मात् ---"परन्त खेद है कि श्रमिशावण में मरकार द्वारा सन् 1971 में दिये गये आश्वासनों को पूरा करने के लिए विशिष्ट कदम उठाने का उल्लेख नहीं है।" (519)

कि प्रस्ताव के धन्त मे यह जोडा जाये, प्रचीत् ---"परन्त खेद है कि ग्रमिभाषण मे जातिवाद, साम्प्र-दायिकता तथा खेलवाद की निन्दा नहीं की गई है।" (520)

कि प्रस्ताब के अन्त में यह जोड़ा जाये, अर्थात ---"परन्त खेद है कि भ्रभिभाषण में विभिन्न सरकारी विभागों में नौकरशाही रवैये की निन्दा नहीं की गई है।" (521)

कि प्रस्ताव के घन्त में यह जोड़ा जाये, प्रचति --"परन्त खेद है कि भाभभाषण मे विश्वविद्यालयो भीर खामकर बनारम हिन्दू विश्वविद्यालय भौर मलीगढ़ मुस्लिम विश्वविद्यालय मे बढ़ती हुई साम्प्रदायिक शक्तियों की निन्दा नहीं की गई है।" (522)

कि प्रस्ताव के प्रन्त मे यह जोडा जाये, प्रयात् .---"परन्त खेद है कि समिभाषण ने इस बात का कोई उल्लेख नहीं है कि समरीकी तथा दूसरे विदेशी इजारेदारी की भारत में धन कगाने की धनमति नहीं दी जायेगी।" (523)

कि प्रस्ताव के धन्त में यह जोड़ा जाये, धर्यात्:---

"परन्तु खंद है कि अभिभाषण में भारतीय खाय-निगम के प्रधिकारियो द्वारा करोड़ो रुपये का गोलमाल करने की भत्संन। करने का उल्लेख नहीं है।" (524)

कि प्रस्ताव के मन्त में यह जोडा जाये, प्रथातु:---

"परन्तु खेद है कि ग्रभिभाषण मे म्वतवता सेनानियों को पेशन देने में विलंब करने की नीति की निदा नहीं की गई है।" (525)

कि प्रस्ताव के भन्त में यह जोड़ा जाये, भर्यात :---

"परन्तु खेद है कि मिभाषण में स्वतन्नता सेनानियो के लिए प्रस्थेक राज्य में स्वतव्रता सेनानी कालोनी के निर्माण का उल्लेख नही है।" (526)

कि प्रस्ताव के भन्त में यह जोडा जाये, भर्यात :---

"परन्त खेद है कि ग्रमिभाषण मे ग्रण्डमान जेल (काला पानी) को स्वतन्नता सेनानी स्मारक के रूप मे परिवर्तित करने का उल्लेख नही है।" (527)

कि प्रस्ताव के बन्त में यह जोड़ा जाये, घर्षातु :---"परन्तु खेद है कि झिभाषण मे गरीब जनता पर किसी भी प्रकार का कर नहीं अगाने का उल्लेख नहीं है।" (528)

कि प्रस्ताव के धन्त में यह जोड़ा जाये. धर्चात :----

"परन्तु खेद है कि घमिभाषण में बाटे के बजट की अर्थन्यवस्था का अन्त करने का उल्लेख नही tı" (529)

कि प्रस्ताव के सन्त में यह बोड़ा जाये, सर्वात् :---"परन्तु खेद है कि धमरीका से किसी भी प्रकार की सहायता न लेने का स्रिभाषण में उल्लेख नही है।" (530)

on President's

Address

SHRI DASARATHA DEB : I beg to move:

That at the end of the motion, following be added, namely:-

> "but regret that the Address fails to take note of the fact that due to the exploitation by money-lenders, forest contractors and corrupt officials in the tribal belts, the triabls are being ruined economically".(531)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address fails to take note of the fact that most of the State Governments and the university authorities have failed to implement the recommendation of the U.G.C. regarding salary scales for college and university teachers with modification suggested by the associations the respective institutions".(532)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address fails to take note of the complete breakdown of the examination system of the educational institutions throughout the country".(533)

That at the end of the motion, the follewing be added, namely :---

> "but regret that the Address fails to take note of the fact that due to coming up of the National projects like Gumati Hydro-electric Project in Tripura about 15 thousand tribals and others have been forcibly uprooted from the lands traditionally occupied by them and neither adequate compensation for

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the land they lost nor any alternative lands have been provided to them".(534)

That at the end of motion, the following be added, namely:--

> "but regret that the Address fails to note that the Tribal Development Blocks controlled and run by nontribal dominated officials have hastened up the wiping out the tribal population of the various Tribal Development Block areas in the country, instead of rehabilitating and providing tribals gainful occupation". (535)

That at the end of the motion, the following be added, namely:---

> "but regret to note that the national projects like Bhilai Plant, Bokaro Plant. Ranchi Complex other irrigation dams have rendered tremendous disservice to tribals causing eviction. making them homeless and destitute because of the absence of planning to provide alternative rehabilitation to the evicted families for the lands acquired for the projects".(536)

That at the end of the motion, the following be added, namely:--

> "but regret that the Address fails to note the fact that the Government have failed to construct even single irrigation project in Tripura during the last 26 years".(537)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take note of the fact that due to lack of proper schemes for rehabilitation of the evicted people, following be added, namely:the national projects, such as irrigation projects, construction water dams, Bhilai Plant, Bokaro Plant, Ranchi Complex have become source of eviction of tribals and causes of their hardship and ruination".(538)

SHRIMATI ROZA DESHPANDE: I beg to move :--

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not take note of the fact that the prevailing trend in the Ministry of Industrial Development is one of giving maximum possible encouragement as well as concessions to the private sector industries notably the monopoly houses." (539)

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not take note of the fact that the Ministry of Industrial Development is now-a-days regarded as very helpful by the big business elements".(540)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not give an assurance that the factories and mills, the management of which have been taken over by the Government, will be run efficiently".(541)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take note of the fact that sometimes the capitalists are themselves interested in handing over their undertakings after mismanaging them to the Government".(542)

That at the end of the motion, the

"but regret that the Address has ignored the criticism that the Board of Directors of the nationalised banks have been packed with the representatives of monopolists".(543)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take into account the legitimate following be added, namely:grievances of the small units in the leather industry while new opportunities, including those regarding export, are being offered to some big units in the industry".(544)

That at the end of the motion, the following be added, namely:---

> "but regret that the address does not show sympathy for the difficulties into which the small scale units of woollen industry, especially in Puniab, have now been put to as a result of Partonage to the bigger industrialists". (545)

That at the end of the motion, the following be added, namely :---

> but regret that the Address does not pay any heed to the criticism of the working class and the organised trade union movement against the "tough" policy of the Government towards labour notably to intimidate and brow-beat them".(546)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address is not alive to the strong criticism which has been made recently against the indiscriminate resort to lockouts by Government undertakings even when an industrial dispute is pending with a view to pressurise the labour and gain an upper bargaining hand in with them".(547)

That at the end of the motion, the following be added, namely:following be added, namely:---

"but regret that the Address does not take note of the serious situation

created by the large scale victimisation of the workers by the employers in many places".(548)

That at the end of the motion, the

"but regret that the Address does not take note of the fact that employers in many cases as in jute industry are flouting their ments with the labour or even the of tripartite terms agreements".(549)

That at the end of the motion, the following be added, namely:--

> "but regret that the Address does not take note of the fact that in a number of places some elements in the INTUC are being deliberately boosted while popular representative units are being denied recognition".(550)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take note of the fact that of late there is a tendency on the part of the Government to keep the Labour Ministry, as far as possible, out of the picture when the industrial disputes call for the intervention of the Labour Ministry".(551)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take note of the fact that the Government is showing scant regard for even the unanimous recommendations and proposals of the central trade union organisations".(552)

That at the end of the motion, the

"but regret that the Address does not take note of the fact that even now equal wage for equal work

[Smt. Roza Deshpande]

is not guaranteed and that women workers are continued to be discriminated against", (553)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take note of the fact that even now no norms have been evolved for determining the national minimum wage for the workers".(554)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not take note of the fact that democratic intervention in actual and potential industrial disputes the Government is more and more difficult in view of the fact that some influential ministers are interested in collecting funds from the industrialists".(555)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not take note of the magnitude of the problem of the staggering growth of unemployment including unemployment amongst the educat- following be added, namely:ed youths".(556)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not seem to be concerned at the fact that the rate of growth of unemployment today is far ahead of the rate of growth in the creation of employment opportunities with the result that the back-log following be added, namely:-of unemployed persons is steadily increasing".(557)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not criticise the fact that the funds allocated under the so-called rural

employment crash programme have been largely wasted".(558)

That at the end of the motion, the following be added, namely:--

"but regret that the Address does not propose any measures to stop retrenchment of workers which is still going on in the country".(559)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not propose any measure whatsoever unemployed for helping persons" (560)

That at the end of the motion, the becoming following be added, namely --

> "but regret that the Address does not take note of the explosive situation which has been created as a result of growth of unemployment especially due to the fact that some rightist elements in the country are trying to exploit this development in semi-fascist style for advancing their political designs".(561)

That at the end of the motion, the

"but regret that the Address does not display any concern at the fact that even among the engineers and doctors the unemployment is alarmingly growing and that some of these people are going out of the country in search of employment".(562)

That at the end of the motion, the

"but regret that the Address does not take note of the fact that as a result of the uncertainties in the Food Corporation of India as well as its mismanagement a large number of employees are now threatened with retrenchment".(563)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not take note of the fact that unempforment has been aggravated by an indiscriminate closure of mills and factories in some cases and that the Government does not intervene in time to ensure uninterrupted running of these undertakings".(564)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not take note of the fact that the Government have not made a serious effort to assess the dismension of the unemployment problem and the rate of its growth".(565)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address disregards the popular suggestion that in the present economic situation Government should step remittances of all profits. dividends. royalties, interests, etc. by foreign business concerns operating this country".(566)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not call upon the Government to declare a monatorium on repayment particularly of foreign debts when such repayments amount to nearly over rupees five hundred crores eating up more than one-third of India's export earnings".(567)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address, while taking note of the recent developments in Gujarat, does not care

to go deeply into the causes behind them, much less into the responsibility of the State and the Central Government in bringing about the eruption of popular discontent and anger".(568)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take note of the fact that although the production of foodgrains as well as of ground-nut was a bumper one, artificial shortages and scarcities were created by the wholesalers and the hoarders with the backing of the ex-Gujarat Ministry".(569)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not own the responsibility of the Central Government when it failed to supply adequate quantities foodgrains to Guiarat during the critical period".(570)

That at the end of the motion, the following be added, namely:---

> "but regiet that the Address does not take into account the role corrupt on in high places in Gujarat including the ministerial level had played in emboldening the hoarders and profiteers and generally in creating the crisis which could have been easily avoided".(571)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take due note of the fact that although in some places rightwing parties initially wanted to exploit the situation, the popular upsurge by and large was spontaneous".(572)

[Smt. Roza Deshpande]

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not take serious note of the fact that instead of facing the situation calmly and sympathetically the Gujarat State Government reacted violently against the people and launched repression by wanton resort to curfew, lathi charge, teargassing and even police firing in addition to arrests under MISA".(573)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not show sympathy for those who had been killed by unprovoked and premeditated police firing in Ahmedabad and other places when it is well known that a young muslim boy Rahman in the Jamal- following be added, namely:pur area of the city was shot dead when he was flying a kite from the roof of a house and Pankaj Joshi was killed in the Shahapur area in a similar coldblooded manner" (574)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not following be added, namely -take note of the fact that while the people were being attacked no action was initially taken against the hoarders and profiteers in Ahmedabad and other places" (575)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not take note of the fact that serious following be added, namely:charges of corruption were being levelled against some ex-Ministers of ex-Gujarat Government without any action being taken against them or even without the Central Government taking any interest in the matter".(576)

That at the end of the motion, the following be added, namely:-

> "but regret that when Gujarat was passing through a crisis the ex-Ministers there were openly engaged in factional quarrels and mutual shippings, some of them jokeying for the Chief Ministership".(577)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not take into account that despite the so called majority of the ruling party in the Gujarat Assembly and the formal existence of a ministry. the latter had virtually collapsed and there was no trace of collecresponsibility in it at tive all" (578)

That at the end of the motion, the

"but regret that the Address does not take note of the fact that the Central Government instead of trymg to assess correctly and objectively the situation in Gujarat thought it fit to protect the ex-Gujarat Ministry".(579)

That at the end of the motion, the

"but regret that the Address does not realise that the popular demand for the removal of the ex-Guiarat Ministry should have been heeded much earlier in order to bring the situation under control instead of allowing it to go altogether out of hand" (580)

That at the end of the motion, the

"but regret that the Address does not take note of the futile exercise of assessment of the situation in Gujarat at which was carried out by one of the Central Ministers".(581)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not mention of the damage done by the ex-Guarat Ministry in arresting the trade union leaders and others in order to suppress the movement instead of trying to take some immediate measures to improve the food situation in cooperation with the people".(582)

That at the end of the motion, the following be added, namely :---

> "but regret that the Address does not following be added, namely .-take note of the fact that situation in Guiarat demanded handling at the highest level in the union Cabinet".(583)

That at the end of the motion, the following be added, namely .---

> but regret that the Address does not seem to be alive to the fact that while the Gujarat Government had so miserably failed to meet the following be added, namely .-needs of the people, it was wrong and provocative step to call out the army to intimidate them" (584)

That at the end of the motion, the following be added, namely .--

> "but regret that the Address fails to note that the calling out of the army in Gujarat looked like an following be added, namely .-attempt to protect an uncivil, unwanted and throughly discredited Government, thereby causing damage to the position of the army itself in addition to provoking the masses".(585)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not realise that after more than 50|60 persons had been killed in Gujarat as a result of police firings what is necessary for the Government is to take all necessary

steps to improve the situation regarding food and other essential commodities", (586)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not show any awareness of the fact that the Gujarat Ministry had done a great damage to democracy nor does it see that what has happened in Guiarat is a grim warning for those authority". (587)

That at the end of the motion, the

"but regret that the Address does not realise that unless the situation in Guiarat is tackled rightly the right wing and disruptive forces bound to take advantage of it to push their own political ends as they have already begun to do". (588)

That at the end of the motion, the

"but regret that the Address does not indicate any serious concern at the growth of communal and other divisive activities in some parts of the country in the recent period". (589)

That at the end of the motion, the

"but regret that the Address does not take note of the fact that some communal organisations have greatly intensified their poisonous campaign during the recent period leading to violent incidents in different parts of the country". (590)

That at the end of the motion, the following he added, namely:---

"but regret that the Address does not own up the responsibility of the Central Government which has failed to ensure the implementa[Smt Roza Deshpande]

tion of the recommendations of the Srinagar meeting of the National Integration Council held in 1968" (591)

That at the end of the motion, the following be added, namely.—

"but regret that the Address does not show due awareness that the communal elements are still entrenched in bureaucracy and in the police with the result that the mmority communities sometimes do not get even elementary protection which has been guaranteed to them under the Constitution" (592)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not take note of the communal propaganda which is being carried on in some schools and colleges".

(593)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not admit that the Government has made no serious effort to identify the communal elements in the Administration and the Police with a view to removing them from service". (594)

That at the end of the motion, the following be added, namely:--

"but regret that the Address does not give any assurance that drastic action will be immediately taken to ban all communal propaganda in the country and firmly suppress it without which both secularism and national integration will always remain in danger" (595)

That at the end of the motion, the following be added, namely:--

"but regret that the Address does not express its disapproval of the praise showered on late R.S.S. Chief by the Union Home Minister while trying to score a debating point against some other communal leader in the country".(596)

That at the end of the motion, the following be added, namely ---

"but regiet that the Address does not take serious note of the fact that the forces of communalism are now trying to link up their nefairous activities with the popular discontent of the people, thereby seeking a camouflage for their criminal and anti-national activities" (597)

That at the end of the motion, the following be added, namely.—

"but regret that the Address does not show any concern that some Ministers at the Centre are sympathetic to communal forces, not to speak of the top bureaucrats and high police officials". (598)

That at the end of the motion, the following be added, namely:—

"but regret that the Address proposes no effective measures against the Shiv Sena in Bombay which is indulging in instigating riots against the non-Maharashtrians and also against the democratic movement".(599)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not take due note of the fact that the worthy admonition by the Prime' Minister and others of the Central Government against the Shiv Sena activities in Bombay have been all but ignored by the Maharashtra Government". (600)

That at the end of the motion, the following be added, namely.—

but regret that the Address does not show any awareness that when some Ministers and prominent leaders of the ruling party seek the cooperation and alliance with the Shiv Sena, the latter cannot but be emboldened to carry on its disruptive activities which has in fact happened and is still happening in Bombay". (601)

That at the end of the motion, the following be added, namely —

"but regret that the Address does not give an unequivocal warning against unprincipled gang-up by the ruling party with the Shiv Sena in view of the fact that such gang-up gives a boost and protection to the organisations like the Shiv Sena".(602)

That at the end of the motion, the following be added, namely -

"but regret that the Address does not take due note of the serious concern which has been expressed by the people of Kerala, Karnataka and other places against the Shiv Sena's activities in Bombay".

(603)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not take note of the fact that the Maharashtra Government is trying to persecute the CPI. and other Leftist forces who are fighting the disruptive and violent activities of the Shiv Sena in Bombay". (604)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not give any convincing assurance that the Central Government will do everything in its competence and power to curb the activities of Shiv Sena in Bombay so that the people in the city may feel secured". (605)

That at the end of the motion, the following be added, namely:—

"but regret that the Address has completely ignored the deliberations and decisions of the recently held All-India Convention against Communalism in Delhi." (606)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not suggest that the Union Home Ministry will be thoroughly over-hauled so that it can discharge its responsibilities in protecting the minority communities and in dealing with communal activities in the country in the most effective manner." (607)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not seem to be aware that most of the State Governments are simply flouting even the directives of the Central Government in regard to the task of dealing with communalism and communal activities" (608)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not see that under communal pressure even Urdu language is still being, in practice, denied its rightful place in our national life and that the Central Government is not taking effective measures to remedy the situation". (609)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not even promise that the Nepali language will be included in the [Smt. Roza Deshpande]

Eighth Schedule of the Constitution when the entire Nepali speaking people are already restless over this issue". (610)

That at the end of the motion, the following be added, namely -

> "but regret that the Address does not indicate that the demands of the Nepali speaking people and also of the tribal peoples for autonomy, within the constitutional framework, will be symathetically considered where there is basis for such demand being legitimately met' (611)

That at the end of the motion, the following be added namely -

> "but regret that the Address to note that the prolongation of the Karnataka-Maharashtra border dispute may create new difficulties" (612)

That at the end of the motion, the following be added, namely -

> "but regiet that the Address does not take into account the growing popular demand for greater economic powers especially for planned development of the States" (613)

That at the end of the motion, the following be added, namely ---

> "but regret that the Address does not take note of the disruptive and separatist propaganda which has been started in Orissa by some communal and political forces in the name of 'concurrent economic powers' with the Centre" (614)

That at the end of the motion, the following be added, namely ---

> "but regret that the Address pays no heed to the popular demand for lowering the voting age from 21 to 18". (615)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not indicate and realisation on the part of the Government that the stability of the country cannot be ensured without radical, social and economic changes and improving the living conditions of the downtrodden masses '.(616)

That at the end of the motion, the following be added, namely -

> "but regret that the Address does not take note of the fact that of political theory stability through legislative majority for the ruling party has been already belied by the secent developments in Andhra Pradesh, UP. Gujarat and Orissa" (617)

That at the end of the motion, the following be added, namely --

"but regret that the Address fails to note that m the socio economic conditions of today, the problem of political stability cannot be solved merely by gaining electoral majorities while neglecting basic task of national rejuvenation" (618)

That at the end of the motion, the following be added, namely ---

> "but regret that the Address fails to note that the root of instability hes in the continuing social injustice, exploitation and oppression by a handful, directed against the overwhelming majority of our people". (619)

That at the end of the motion, the following be added, namely ---

> "but regret that the Address does not show due awareness of the fact that a strong and stable Government at the Centre, which is undoubtedly necessary, can only be based on the foundations of an

ever expanding democracy and on the ruins of the outmoded and following be added, namely .oppressive socio-economic order". (620)

That at the end of the motion, the following be added, namely ---

> "but regret that the Address does not have the historical view of social developments inasmuch as it seems to realise that even with following be added, namely:the tramework of capitalism the political and economic stability can be achieved" (621)

That at the end of the motion, the following be added namely -

> "but regret that the Address does not accept the fact that capitalism itself produces instability all along the line and that to achieve real stability means the abandonment following be added, namely of the capitalist path of develop ment" (622)

PROF MADHU DANDAVATE (Rajapur) . I beg to move .

That at the end of the motion, the following be added, namely --

> "but regret that the Address does not take note of the spate of foundation-stone laying ceremonies performed by the Prime Minister during the UP election camp- following be added, namely .aign even in the case of projects for which sanction has not been obtained in the Fifth and Fourth Plans thereby exerting a corrupting influence on the voters".(623)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not following be added, namely:mention concrete measures to reduce economic and social inequalities and to break stranglehold of monopolists on our economy".(624)

That at the end of the motion, the

"but regret that the Address does not take note of the failure of the Government to demonetise currency with a view to unearthblack ing money in the country".(625)

That at the end of the motion, the

"but regret that the Address does not mention the failure of the Government to make the take-over of the wholesale trade of wheat is success by ending the distinction between the marketable surplus and marketed surplus while procuring wheat" (626)

That at the end of the motion, the

"but regret that the Address does not take note of the failure of the Government to streamline the working of the nationalised banks and radically change the norms of credit worthiness so that the neglected sections of industry and agriculture could secure financial assistance". (627)

That at the end of the motion, the

"but regret that the Address does not take note of the failure of the Government to protect the lives of weaker sections and linguistic minorities in the country".(628)

That at the end of the motion, the

"but regret that the Address does not make any mention of the urgent need to implement radical land reforms".(629)

[Smt. Roza Deshpande]

That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not contain any proposal for introduction and passing of a Bill for amending the Industrial Disputes Act in the interest of workers during the current session of Parliament". (630)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address makes no mention, of any proposal to declare as 'workmen', labourers and employees working in pharmaceutiindustries. universities and hospitals." (631)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address makes no mention of the urgent need to settle the long pending Karnataka-Maharashtra border dispute leading to fratricidal war between the people of the two States" (632)

SHRIMATI BHARGAVI THANKAPP-AN (Adoor): I beg to move:

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not contain any positive assurance to protect the traditional industries of Kerala such as cashew and coir".(633)

That at the end of the motion, the following be added, namely:-

> "but regret that the Address makes no mention of any action to be following be added, namely:taken against the persons indulging in atrocities against linguistic minorities, weaker sections of the communities and women in various parts of the country and the failure of the Government to protect their lives and properties." (634)

That at the end of the motion, the following be added, namely :---

"but regret that the Address fails to condemn the frequent atrocities committed against Harijans various parts of the country and the continuous failure of the Government to protect their lives and properties" (635)

That at the end of the motion, the following be added, namely,---

> "but regret that no assurance has been given m the Address about the concrete measures to provide adequate representation to Scheduled Castes, Scheduled Tribes and other backward communities in Government, quasi-Government, nationalised banks and private enterprises." (636)

That at the end of the motion, the following be added, namely --

> "but regret that m the Address anxiety has been expressed about the continuous failure of the Goveinment in taking concrete, basic and effective measures to remove untouchability" (637)

That at the end of the motion, the following be added, namely -

> "but regret that no mention has been made in the Address about failure of the Government in taking concrete and effective measures to remove illiteracy among the people within a specified time" (638)

That at the end of the motion, the

"but regret that in the Address no anxiety has been expressed about the continuous failure of the Government in taking concrete and effective measures to remove unemployment among the educated youth within a specified time" (639)

SHRI P. G. MAVALANKAR: I beg to move:

That at the end of the motion, the following be added, namely:---

"but regret that the Address does not reflect truly and fully the present state of the Union".(643)

That at the end of the motion, the following be added, namely:---

"but regret that there is no mention in the Address of tremendous allround hardships and harassments faced and suffered by countless commoners and citizens of the following be added, namely:country to-day".(644)

That at the end of the motion, the following be added, namely :-

> "but regret that the Address does not unfold candidly and boldly the Union Government's response to the current economic crisis".(645)

That at the end of the motion, the following be added, namely:-

> "but regret that the underlying and unquestionably serious crisis of confidence that confronts our nation at present and the leadership of the day is not properly and adequately reflected in the Address." (646)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address fails to convince the people that the Government is honestly and surely working towards the establishment of a democratic, just and egalitarian society".(647)

That at the end of the motion, the following be added, namely:--following be added, namely:---

"but regret that there is no mention in the Address of the variety of tasks and challenges which face

and the people the Government in political, administrative, economic, social, educational and cultural spheres of national life." (648)

That at the end of the motion, the following be added, namely:-

"but regret that the Address lacks the realistic and rational approach to the various problems facing the nation." (649)

That at the end of the motion, the

"but regret that no effective steps or measures have been indicated or outlined in the Address to give a to the millions of better deal our countrymen still hopelessly languishing far below the poverty line." (650)

That at the end of the motion, the following be added, namely:---

"but regret that no prompt and punitive steps to be taken by Government against those who indulge in hoarding and speculation, are mentioned in the Address." (651)

That at the end of the motion, the following be added, namely:---

> "but regret the failure of the Government in obtaining an adequate procurement of grains, thereby throwing to winds the whole public distribution system." (652)

That at the end of the motion, the

"but regret the failure of the Government in effectively checking and curbing the smuggling of goods and articles." (653)

[Shri P. G. Mavalankar] That at the end of the motion, the following be added, namely:-

> "but regret that the Address does not mention the failure of the Mines and Railways in raising and moving the coal to various centres of consumption throughout the country." (654)

That at the end of the motion, the following be added, namely:---

> "but regret that there is no neat and clear indication in the Address as to how the extraordinary damage following be added, namely:done to our economy is proposed to be repaired by expeditious and corrective action at both the policy making as well as the executive levels" (655)

That at the end of the motion, the following be added, namely:-

> "but regret that Adress fails to express in a concrete way the new and positive aspects of our foreign policy" (656)

That at the end of the motion, the following be added, namely '---

> "but regret that there is no mention in the Address of any practical schemes to reduce the mounting unemployment in the country, particularly among the educated youth." (657)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address does not mention the continually depressed and oppressed lot of the countless number of people belonging to Scheduled Castes and Tribes." (658)

That at the end of the motion, the following be added, namely:-

> "but regret that in the Address no mention has been made about the inhuman treatment and cruelties

and tortures perpetrated on the Harijans and Adivasis." (659)

That at the end of the motion, the following be added, namely:----

> "but regret that no remedial measures have been mentioned in the Address to give a better deal to the Harijans and Adivasis and to free them from the horrors and humiliations to which they are subjected." (660)

That at the end of the motion, the

"but regret that the Address fails to take note of the depressing climate on our educational and university campuses" (661)

That at the end of the motion, the following be added, namely ---

> "but regret that the Address does not spell out the Government's stand on Maharashtra-Karnataka Border Dispute" (662)

That at the end of the motion, the following be added, namely:---

> "but regret the failure of the Government to immediately institute judicial inquiry into the charges of corruption against ministers and other high-office-holders in many parts of the country." (663)

That at the end of the motion, the following be added, namely:-

"but regret the delay in taking decisions by the Government on several long standing issues and disputes." (664)

That at the end of the motion, the following be added, namely:-

> "but regret that the working and housing conditions as also minimum wages and living standards of

workers all over the country are not yet adequately improved." (665)

That at the end of the motion, the following be added, namely:---

> "but regret that the Address devotes only four lines to the extra-ordiand historic events Gujarat, which was and is rocked by a Statewide revolt against corruption and immorality in Governmental and public life." (666)

15 hrs.

SHRI JYOTIRMOY BOSU (Diamond Harbour). The President's speech is a distortion of facts and a travesty of truth. We are in the country today sitting on a volcano and the Government as well as the President could not see the mood of the people and the writings on the wall. Yet, the Cabinet headed by Shrimati Indira Gandhi cleared this rotten speech, ignoring the vast expression of anger in the coun-She has forgotten the reception she got in Nagpur from three lakhs of people She forgot what happened to Mr. Lalit Narain Mishra, Mr. Gafoor and Mr. Kesari in Madhubani. She forgot what happened to Shri Dharam Bir Sinha. She forgot how the literate people of Gauhati have rejected them in the Municipal elections. These are all rejections by the people of this Government and its policies. I can-Economic Survey of India, page 104, the not resist the temptation of quoting from Sheridan:

"Where, Oh, Where shall we find more foolish knaves or more knavish fools than these?"

And Mr. President, to quote again:

"The right hon, gentleman is indebted to his memory for his jests and to his imagination for his facts." says on page 14:

And when I read the speech, I say again from Disraeli:

"A want of fact is worse than want of virtue."

on President's Address

It is not lack of correct objective assessment but deliberate distortion of truth. full of plethora and platitudes, most unfortunate and unbelievable. The President who had been a trade union leader has agreed to a draft which meant bracketing the workers, with hoarders, black-marketeers and anti-socials-the workers who are the real assets of the country.

I start with availability of food and essential items. There is no real scarcity. It is an artificial scarcity in the midst of plenty. It is unavailable at fair price but available as much as you want at the The Prime Minister blames seller's price. the Opposition. Her own experts in the Secretariat say that due to the wrong policy of the Government the crisis-this crisis is due to the wrong policy of the Government-will deepen further, if the policy remains unchanged—and I can say that the policy has to remain unchanged as far as they are concerned. The scarcity is really marginal. I will quote.

SHRI K. P. UNIKRISHNAN (Badagara): Source?

SHRI JYOTIRMOY BOSU: Patrike of Calcutta, 31st January 1974, page 7, column 5.

The scarcity is marginal. As per the per capita availability of cereals per day is as follows: total 16.25 ounces; that was for 1968. You do not have the rise then. 1969-15.72. You do not have the price rise then. You are consolidating the Samajvad. 1970-16.07, 1971-16.59 and 1972-a little less than 15.11 and the price jumps up because you are practising Samaiyad.

The Reserve Bank Survey, that is, the Report on Currency and Finance, 1972-73

> "Besides, among the experiences of the recent years, the decline in 1972-73 in per capita per day

Shri Jvotirmov Bosul availability the drought years of 1965-66 and loyalty and kindness 1966-67. Yet the pressure on cause politically year..."

We would like the Government to ex-Mr. Shinde is looking very wistfully to this side. He is a very intelligent man. He should be able to explain this.

SHRI C. M. STEPHEN (Muvattupuzha): Nobody takes the hon. Member seriouslv.

SHRI **JYOTIRMOY** BOSU: Mr. Stephen, I think you would say something more sensible.

The Government claims a bumper harvest but also inflation and shifting of real income due to lack of sufficient economic activities and inflation.

has not gone up Madam. Actual consumption Perhaps it has come down and still there is a terrific rise in foodgrain prices. The price rise in 1973 at the wholesale level ELECTRONICS AND MINISTER is 39 per cent. Guess about the retail SPACE (SHRIMATI INDIRA GANDHI): which will be at least 60 per cent or may be 100 per cent. As a result, the public that I shall answer you, they need distribution system is on the verge of colof Guiarat have lapse and the people shown the path and they rightly and sharp- Bengal the rice mills are expected to delily reacted. Prior to the agitation their ver a quantity of 3 lakh month due to the freedom given to the only 20,000 tonnes. The mills operate hoarders, speculators and black-marketeers under the patronage of the ruling party; for a price.

The wholesale foodgrains take-over was sleep during the day. a fiasco. Congressmen themselves did not rice-take-over and in tonnes, the procurement 4id not exceed even 340 grammes of wheat and rice a

2.78 lakh tonnes. The procurement target from 464 grams to was 6.65 million tonnes and the achieve-453 grams was much less than the ment till 15th February, 1974 was not decline in 1968-69, the only year even 50 per cent. For example, in Kerala to experience a steep decline after where you are required to show more and friendship beyou have a different supplies, as reflected in an unpre-assessment for those two States, due to cedented rise in food prices now the machinations of the vested interests, experienced, was unknown in that when the target was 1,25,000 tonnes, your procurement did not exceed 16,000 tonnes. In West Bengal where the target was 5 lakh tonnes, the procuremnt did not exceed 89,000 tonnes. It is because you have suriendered to the big peasantry, hoarders. speculators and black-marketeers . . (Interruptions Result-on the one hand, rationing will fail and on the other, the hoarders will loot-it is already there-and the buffer stocks will cease to exist In West Bengal the rice mills . . .

> SHRI AMRIT NAHATA: Your Party against procurement agitating Rajasthan-in Jugnu and in Sikar they have held agitations . . . (Interruptions).

SHRI JYOTIRMOY BOSU: In Bengal . . . (Interruptions) They are afraid

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF They are not afraid but I am telling them bother.

SHRI JYOTIRMOY BOSU: In West tonnes. The wheat ration in Ahmedabad was 2 kg. a deliveries upto 31st of January, 1973 are they operate during the night and they

Sir, in Calcutta today the price of rice part with their surplus, not only that, they is Rs. 3.80 a kilo. This is the situation stopped others also in Bihar and UP. We Almost ninety percent of the fair price have got plenty of evidence. Then the shops have literally no wheat. Against a Government had to publicly abondon the minimum of 1.50 lakh tonnes, the Centre regard to coarse gave 20,000 tonnes to Bihar in the month grains where the target was 1.65 million of November and December. In Kerala

day cannot be given. In Maharashtra the quota of 3.5 kilogram per head has been Times regarding price reduced to 2.5 kilograms. We talk about dated 22nd February, 1974. to? There is illegal forward trading in selling at Rs 11.40 a kilo. Sugar edible oils on a large scale." Forward selling at Rs. 3.50 a kilo and now trading has pushed up prices of vanas- selling at Rs. 4.80 a kilo. What pathi. It is all done by the people who Flection in U.P. and in the routs Here condition 1 he global phenomenon

I would now quote from the UN Report regarding the index number of wholesale prices. Whereas the increase in India has been so much-- 115 per cent, the increase in Austria was 28 8 per cent. in Canada 30 per cent in Egypt, 39 per cent. Germany 22 8 per cent, Italy 41.5 per cent Japan 20.7 per cent. In regard to consumer price index, we are topping that list. With regard to the per capita income of the country, what does it show? It shows that we are throughout the globe today Minister has very cleverly concealed how the elections. the real income of the workers in some of the countries outside have risen and how the same has come down in this country. That is a very important factor.

The Prime Minister should know what the Reserve Bank of India says in this regard. Chapter I Introduction has something to say on this point. They say: 'This did not make the Indian situation either tion at all.

Now I will quote from the Economic survey. shortages, we talk about shortage of vanus- sold last year at Rs. 6.58; this year it is pathi. Vanaspathi sells at Rs. 12 a kilo- Rs. 13 a kilo; groundnut oil, which was gram. What is the increase in price due selling at Rs. 5.80 a kilo last year is now Government itself have done all these things in collaboration abets in these matters. It is these various with the ruling party. Imported oil lies efforts which have contributed to the inalso it is the same crease in the price of indigenous and imwholesale price rise was ported oils. Do they forget the people who 39 per cent in 1973 The retail price has have made profits? With effect from 1-2-74 come up to 60 to 100 per cent from 30 vanaspathi price rise allowed was 60 paise per cent The Prime Minister takes shelter a kilo. Reason? The Hindustan Lever under the plea that the price rise is a had a profit of Rs. 5 crores in 1971. In 1972, they have had a profit of Rs. 10

> The dividend that they paid is 40 per cent You are talking about Samajwadi. You feel they are friends. When there is a little rise in price of raw materials, you must give them a rise-that is a profit from Rs 5 croies to 10 crores in one year to a foreign monopoly dominating in this coun-Take for example sugar. Profits are as follows :---

1971-72 Rs. 622 lakhs " 1527 lakhs. 1972-73

Do you know that it is 250 per cent rise the poorest people in profit? Look at the percentage of profit The Prime in U.P. They must be very generous for

> 1971-72 4.85 per cent 1972-73 19.3 per cent

If anybody wants to challenge the figures, I am quite willing to lay the entire document on the table of the House.

In Bihar, in 1971-72 it was 6 per cent but in 1972-73 it came to 19.7 per cent. In South India, in 1971-72 it was 15.2 per cent but in 1972-73 it came to 25 6 per cent.

Coming to groundnut oil, it is one of more bearable or less disrupting of deve- biggest scandals that we have ever come lopmental efforts'. This is from the Reserve across. I had been to Gujarat and I have Bank itself; this is none of our publica- made a thorough study from first-hand sources and I take the responsibility of

[Shri Jyotirmoy Bosu] what I say here to-day. The prices used jawans in the army. A jawan gets a ration to be Rs. 90 per 16 k.g. tin with a profit, from the army but his family and his de-Gujarat Government used to buy for dis-pendents, posted in villages are starving; tribution through ration Samajwadi came thev in. 50,000 to 75,000 tonnes every lower price from the millers. There was a difficulty. bumper crops of groundnut from 3.49 lakhs tonnes in 1972 to 12.3 lakhs tonnes in 1973, a rise of about 400 per cent The price, of oil was pushed up from Rs. 90 to 120 per 16 k.g. tin. At Delhi it is being sold at Rs. 12 a kilo. The difference comes to more than Rs. 200 crores Gujarat, they are making an excess profit of Rs. 30/- per tin daily. The profit for the crushing season by the millers in Gujarat exceeds Rs. 45 lakhs a day. For the whole crushing season, four months approximately, additional profits come to Rs. 46 croics at the cost of blood and sweat of the people of this country. They paid to the Congress. "a paltry sum of Rs. 25 lakhs" It is an open truth being told by everybody in Ahmedabad all the papers have published it We have not seen a single contradiction

But, what about the mustard oil? I ast year, the price was Rs. 6/- per kilo; this year it is Rs. 12 a kilo. The price rise is due to Shrimati Indira Gandhi and her Government's complete surrender to big speculators. peasantry, hoarders, black marketeers and tycoons. There is no second reason for this.

Coming to kerosene and coal and for every item, the position is the same. The Prime Minister has been telling that some unscrupulous traders have been doing this Are they not her own friends party? Take Shri S. K. in the ruling nephew of the Mody's case. He is His case was Shri Gujran Mull Mody. has happened to the withdrawn. What case? Shri S. K. Mody is a close and great family friend of many of us here. (Interruptions)

We know that. Don't tell us. Do yeu know the most alarming thing. I was travelling with an army officer the other

day. He was telling the conditions of our cards. Before they cannot afford to buy foodstuffs with used to get the money that they get. If you allow year at a them to continue starving, there would be

> There is dissatisfaction in Guiarat among the people. This should act as an eye-opener. The whole thing is so spontaneous that people from every walk of life came and made a considerable sacrifice. And they will continue to do so and show the path the country. They have to the rest of shown the path in Bombay, Nagpur, Poona, Rajasthan, Bihar and Madhya Pradesh and many other places. They will all go that way I particularly congratulate the people of Gujarat, the youth and the students specially, 80 lives have been lost in police firing there and till today they have retained undaunted. In the 1942 quit India movement, the British could not take more than 12 lives. Today you have taken 80 lives because they were wanting things at proper prices. In 1956-59, during the Maha Gujarat movement, they lost 33 lives, and today you are making a joke of the fact that 80 lives have been lost due to police firing in Gujarat. Although it stared on the students' hostel bill, later it embraced everybody. I again congratulate all of them. It was all over high open market price, meagie supply from fair prices shops and growing repression.

> The people were dragged out of their homes by the police and shot at. Youngmen-I can give you their names-were made nude and made to march. Attempts of rape by policemen were also there. Even the people inside temple compound were not spared but they were shot at and killed. There is an order for shooting at sight which the Gujarat Government had issued, but this fascist Government has rightly been taught a lesson by the Gujarat High Court. The press report says:

> > 'A Division Bench of the High Court today held that the law and order machinery of the State Govern

at anyone for a mere breach of Khedut Samai, the branded curfew orders. Mr. Justice Mehta Gujarat. and Mr. Justice Sheth who constituted the Bench also ruled that the executive directions the Court."

How nicely you have been served! But you are thickskinned people and you do not understand it.

Fven more deplorable is the news item that a Congress MLA has murdered three students in Gujarat. The news item reads thus:

> "A Congress MLA of Surat district. his wife, brother and watchman were taken into custody by the police today in connection with investigations into the death of three students of 'Kathor towrship' . . . "

It is a matter of deep shame and regret State of Gujarat. And we are seeing the that our young men, the future of the condition in Gujarat today. Even last year, country are being treated so badly and so when Gujarat had a severe drought, the harshly that they have been replied to only price rise was nowhere near the mark that by bullets and hateful treatment. A man it has reached today. was lying shot at on the streets, and he was bayoneted, and even so, the triggerhappy police could not control themselves. Eastern Economic Review. Hong Kong, Constables and other policemen were killed say? by the policemen themselves. Today, no Congressman, MP, or MLA or leader can possibly go and stay at home in Gujarat. And novel protests were there. They took out a procession of 17 donkeys and for each donkey they gave the name of a Minister, and of course, the tallest one was given the name of the Chief Minister. Though, they performed many funeral ceremonies and shradha ceremonies and they dug pits here and there. The kulak-oriented Government practically had no procure-

ment had no authority to shoot ment, they yielded to the pressure of the

The levy on bajra and rice was ineffectin the ive. Of course, they had to buy clearance Government announcement relat- for it. The State Government's forecast ing to the threat of shooting were first was 12 lakks tonnes; then, it was corunlawful and void. . . and the sected to 10 lakhs tonnes and it was again petitioners' corrected to 8 lakh tonnes and finally to plea and rejected the prayer on 5 lakh tonnes to suit the convenience of behalf of the State authorities for those who want Samajwad and nobody elseleave to appeal to the Supreme 50 per cent of the bajra went underground. Procurement of bajra was less than onetenth of the target. Though the target was I lakh tonnes, they could not procure more than 6100 tonnes. Rice was more miserable. The target was 62,000 tonnes while the actual procurement was only 14,000 tonnes. I have already told you about the bumper crop of groundnut. But 50 per cent went underground, and the growers were holding stocks with Government protection for traders and millers, because they do not have to give stock declaration. About oil profits, I have already told you. Centre was equally bad for Gujarat. They did not want to give foodgrains. They had plenty of foodgrains lying in Kandla but they wanted to tranship it to UP to buy ballot papers. The people and the workers at Kandla refused to unload the foodgrains and allow it to be carried outside the

Now, what does a foreign paper, Far

"There is no fixed procedure to end the mandate to a party given at a The people of general election. Gujarat State sacrificed more than 50 lives"

At this time it is 80-

"and suffered a long drawn-out or deal to bring home the fact that they had lost confidence in the Congress Government headed until recently by Chimanbhai Patel.

Shri Jyotirmov Bosul

"Students who spearheaded the agitation against higher prices and corruption in Guiarat gave an ultimatum

"For more than a month, as the State writhed in agony, the Congress leadership in New Delhi was trying to make out a case" . . .

Shri Pant is here; he could be very useful--

> "that while the Ministry in the State enjoyed the support of the people, opposition parties were exploiting local shortages to embarrass the party and the Government. most of the State was under roundthe-clock curfew and police fired at mobs in every town in the State . .

This is a most uncomplimentary and scathing article. This is a paper which circulates all round the globe. Your PIB will not be able to lay much hand on it.

My demand in regard to Gujarat is very clear: Dissolve the Assembly and go for a fresh election. If you are worth the name, you should go to the people for a fresh mandate and let them tell you what you are worth. We want a judicial inquiry into each firing and killing and damage inflict-We want adequate compensation for those who have suffered at the hands of the fascist forces.

Then I come to the unprecedented rise in share prices, besides black money which, of course, knows no limit. In the Bombay share market, we have seen a rise 210 per cent in equity prices in one year. Cotton textiles have recorded a rise in prices of over 140 per cent-Mafatlals and Birlas. In reply to a question in this House on 22nd February 1974, it was stated:

"A study of balance sheets of 228 cotton textile mill companies in the private sector for the year 1972-73 reveals their gross profit (after depreciation, but before interest, development rebate and taxation) as Rs. 8,664.73 lakhs in 1972-73 as compared to Rs. 5,171.33 lakhs in 1971-72."

So in one year of the installation of the samajwad of Shrimati Gandhiji's Government, the profits of monopolists rose by more than 65 per cent.

Her party has come to a definite understanding and agreement with the monopolists: 'We shall give you unlimited licence to loot and plunder. You keep me installed. You finance me when I need it.' This is crystal clear to the people of the country. Otherwise, these things would never happened.

15.28 hrs.

SHRI JAGANNATHRAO JOSHI in the Chair.

As for black money, I have revealed through the Interim Report of the Wanchoo Committee what is its extent. According to their estimates in November 1970 it was Rs. 7,000 crores. If they had put a check on it, prices would have been curbed and concentration of power in evil hands would have been curbed. But you knew that you could not get a copper from the capitalists unless it was black money. So you could not commit suicide and you have allowed them to grow.

श्री विश्वति विश्व (मोतीहारी) : ग्राप लोगों के पास पैसा कहां से झाता है, आप जीप रखते हैं, चुनाव लड़ते हैं ?

भी क्योतिर्मय भसु : फल भाप ने 2 रु० दिये थे. कल उस की रसीद भेज देंगे।

(Interruptions)

SHRI JYOTIRMOY BOSU: I have excellent relations with my dada. Do not come in between.

भी समत नहाटा : यह इस बात का सबूत है कि हमारा पैसा काला नहीं हैं। तभी तो धाप ने लिया ।

श्री ज्योसिर्मय बस : कल श्री मिश्र ने 2 द० दिये थे, कल उस की रसीच भेज देवे ।

Rs. 900 crores, with the tycoons. As for body who attends the Prime Minister's the concealment list, if you see the public meeting is often searched as on the other Accounts Committee's 87th Report-God day. You could accuse the junior engineers knows how many names there are—there but there is no basis for that. are at least 73 names, where we see Modi Private Ltd. receiving consideration, where we have seen decisions being taken in many gal lost an estimated Rs. 57 crores worth cases in a peculiar way. Here in the report of production from power shortage alone it says that when the prosecution has to in 1973. We are losing millions and milbe launched against Modi Private Limited, lions of rupees because of your faulty, it is 'being considered'. So it cannot be de- wrong and pro-monopolist policies. cided like that.

Another powerful man is Mr. Pran Pershad of Northbrook Jute Mills who, I am told, is a big contributor, and no action can be taken against him.

per cent. Take power shortage. If you see Sen, has very clearly stated about this. the power shortage, you will see the fun. Mr. A. K. Sen, Professor of Economics at This is from the draft five year Plan, page London University has pointed out that the 118, wherein the percentage of shortfall is draft fifth Plan "is characterised among given; it was in the first Plan 15.4 ir the other things by saying less on employment second Plan, 35.7; in the third Plan, 35.8 than any previous five-year plan.". Indeed. and in the fourth plan, 50. You have not it "evades the main problem so systemationly failed to arrest the deterioration but cally after paying a handsome tribute to you have allowed further deterioration to its importance, that it reads almost like a take place. See where you are and what piece of black humour." More specifically, you are doing.

Every sector of the industry is suffering from shortage of power, shortage of diesel, petrol, steel, coal, wagons, everything. Every sector of the industry and agriculture is suffering. Small and cottage industries are closing down. I have been to Azamgarh recently. Small weavers who need powerlooms are going out of existence, and the Prime Minister blames the junior engineers, that they are creating trouble for electricity generation. What was the Planning Commission doing? generation has not come up and why generation has not increased? engineers. You can blame somebody who any thing about unemployment.

There are tax arrears to the tune of is not there to defend you. I am told any-

The engineering industry in West Ben-

We have seen the British company in Calcutta, the Calcutta Electric Supply Corporation. They are buying the public sector power for a fraction of the value and selling it to the poor consumer at three times the price. Their profit was also inexcess of a reasonable return. We want There are today 600 companies which that this should be nationalised at once. have a tax arrear of an amount exceeding I am surprised to see that there is no men-Rs. 10 lakhs which includes foreign and tion about unemployment, as if the problem Indian companies. In industrial growth does not exist. The famous professor of the rate, your performance, Mr. Nahata, is two London School of Economics, Dr. Amarta Mr. Sen points out that unlike previous plans, the fifth Plan draft contains no estimates of the existing number of the unemployed, the likely increase in the labour force during the Plan period and the number of jobs the Plan would create, though the unemployment problem has worsered dramatically in the last five years."

Then it says:

"From available data Mr. Sen goes on to estimate the degree of unemployment under each definition."

Generation is etc. etc. He has said that your fifth Plan not in the hands of the diploma-holding is not worth the salt. It does not mention

[Shri Jyotirmoy Bosa]

Then, what about the Expert Committee on Unemployment? They made some study on unemployment although they took sometime. But what has happened? They say that on the basis, or according to the final draft, the likely number of unemployed persons may be reasonably be taken as 18.6 million, etc. I wrote to Mr. D. P. Dhar asking, "How is it that in your fifth five year Plan draft there is no mention about the Expert Committee on Unemployment in the final and exhaustive report?" There is no reply coming from them.

In West Bengal, what is happening? There is a 100 per cent increase in the number of job-seekers. "The number of job-seekers has registered an increase of over 100 per cent in the last four years. while the number in the live register of 1970 was nearly 4.07 millions by the end of November last year up to which figures from the employment exchange are avail able". The number shot up to 8.29 million. Similar is the case in other States also Kerala is also featuring. What are you doing about your uremployed? You are doing nothing. You have not bothered even to mention their problem in your Fifth Plan. You want to escape it You want to get votes by making some platform speeches, but when it comes to these things you want to run away.

What is the future of students and youth today? They have come forward. There is an upsurge of students and youth. They have given a new lead. I take my hat off to them.

What about your junior doctors? Your Secretary entered into an agreement with them which you do not want to honour. You say that was only an olive leaf. I am surprise to hear that. A written agreement by no less a person than the departmental Secretary is dishonoured by you. This is the treatment which you give to your doc- is not supposed to have a police force tors, teachers and others. I am sorry that under the Constitution. Yet, in 1950 you these youths are called anti-social elements. had a police budget of Rs. 3 crores. In It is true that they are sometimes being mis- 1973, because you are proceeding from led by Shrimati Indira Gandhi for selfish this towards democracy, your police budinterest. That is the position.

Coming to poverty, we are the poorest country in the world. One newspaper had the caption "India's GNP among lowest in the world" We would like the ruling party, particularly the Prime Minister, to tell us what it is about. If you see the Statewise estimate of the number of people below the poverty line it is very interesting For Jammu and Kashmir the percentage is 449 For Bihar-Shri Bhagat may note because he was a Minister here for long—the figure is 49.4. For Orissa it is 647 and for UP

जिसके बारे में प्रधान मन्नी कहती है जो पहले मख्य मती थे नालायक थ उनका कुछ पता नही था उनको करण्यन श्रीर इनाएफणेमा की वजह से इटावा गया

it is 448 and Arunachal Pradesh 574.

Today, 27 years after freedom and independence, in eastern Uttar Pradesh there are places where people pick up undigested gram from cow dung, wash it and eat it. This is what you have done 27 years after freedom You make them eat a thing called Goharaha Some foreign journals and television have given publicity to this. I hang my head in shame because I have to come and represent the people here. I cannot do anything about it

SHRI K. P. UNNIKRISHNAN: Don't come here.

SHRI JYOTIRMOY BOSU: We will consult you next time.

This country is really a police state. It is moving fast towards dictatorship.

SHRI AMRIT NAHATA: Last year you said it is a fascist State.

SHRI JYOTIRMOY BOSU: The Centre get his come to Rs. 135.81, 46,000.

Then I come to CRP, which I call the Kendriya Raksha Peetha Wherever there is trouble, the CRP goes and hits on the heads of people A few years back their budget was Rs 64 crores In 1973 it rose to Rs 35 croies Then, for the Intelligence Bureau, for the collection of information for your own welfare, the budget for 1973 was Rs 9 crotes Further, one Ministry has a discretionary fund of about Rs 14 crores Then comes the Research and Analysis Wing Let me hope they will be able to publish a little more about its functions

The Prime Minister if I have it right had stated in an address that dictitorial rule also has its advantages would like to know when she replies to the debite what are the good things she had in mind when she said this

Our comrades have been murdered I wo of their have been murdered recently Only this moining there was a furoie in the House about this They do not want democracy to survive uses the police for its own purpose Whereever the police uses violence against the of position parties. Mrs. Gandhi does not disapprove of it and I would not expect for a moment that anything could be done m this country without her consent or order

It is very interesting to see a news item which says what the police State is doing It says

> "Association with the CPI(M). CPI(M-L), Jamuat-a-Islamia or the RSS debats people from Government employment, it is understood Until recently the CPI was also considered 'unsafe' but now there is no bias against its members or sympathizers"

ment jobs, except peons, chowki- skeletons to hide

before employment or at least not confirmed until their antecedents are checked

This task has been entrusted to the district authorities in States where the candidate has lived for more than a year the case of Kerala, the Central Burcau has been Intelligence verification because doing the "this is. when we since 1968 " the State has came to power refused to follow such a procedure

Official figures show that during 1971-72 the Central Intelligence Bureau forwarded to the Cabinet Secretariat the cases of 225 employees

We would like to know what is the truth in the matter. They will tell a tale which will show that it is nothing but a police State

Then, MISA and DIR are the orna-The ruling party ments which they always wear and use. Under these powers a man can be put behind the bais if you displease anybody from the Prime Minister to the sub-ins-There will be no regular trial pector and you will not be given an opportunity to defend yourself

> What about the emergency? Do we live in perpetual emergency? Then, why are the UP elections being held? Perhaps, the lifting of the emergency may be difficult for the ruling party They cannot do it

> The Watergate people can take some good lessons from the people in South Block and around them.

Coming to the inflow of foreign money, about which the lady talks so much, why is it that the report of the Intelligence Bureau of 1968 has not been published and Well, this is the reward they have got has not been laid on the Table of the "Practically all recruits for Govern- House? It is because they have a lot of It is no use telling dars and sweepers, are screened these cock-and bull stories here they are. (Shri Ivotirmoy Bosul

of course, stories. If you are worth your salt, print the report and place it on the Table of the House. Let us know who are the people who receive money and from whom. But they dare not do it.

Then I come to the Scheduled Castes, Scheduled Tribes and Muslims. I find that they still suffer from social disabilities, repression and harassment. I do not see any advance in any direction in their case.

What about Shiv Sena? Now Current is your own paper. Its Chairman, Shri Salve, was here earlier. It gives a vivid account of its activities. Now Maharashtra of national dailies. Centre are ruled by the State and the same party, namely, the Congress. Re-Sena.

MR. CHAIRMAN: exceeded his time. He should now.

SHRI JYOTIRMOY BOSU: Ιf Shiv Sena is not ruthlessly suppressed, the country will break into pieces. Why is it that a man who comes from one part of the country, when he goes to another part of the country, is debarred from getting employment? Why should he be treated differently? Somebody said that Mrs. Gandhi is hunting with the hound and running with the hare.

चोर को बोलो "लगजा" ।

What has happened to the programmes ship must be done away with.

Regarding land reform you say you have to wait for the report of the task force. The class character of She said about holding a parliamentary probe the ruling party is reflected in this action in Lucknow, in July, She decline to do again.

I want to close my speech with a reference to corruption. John Randolph said:

"They buy and sell corruption in the gross. A few millions more or less is hardly felt in the account."

MR. CHAIRMAN: Better finish with corruption.

SHRI JYOTIRMOY BOSU: Sheridan said: "there is nothing open or upright, simple or unmixed". There is corruption of the political type, collective and indi-Take, for instance, the use of vidual. official machinery for the UP elections, which has been mentioned in a number The Prime Minister has been making the fullest use of There is the Supreme Court judgment. cently, they got into a wedlock with Shiv A reference has been made to it in the Hindustan Times. The Prime Minister had started the election campaign He has already with the much publicised foundation-laying. conclude It is all political corruption.

> Regarding Shri Lalit Narayan the Kapur Commission's Report on Bharat Sevak Samai has clearly stated things.

> SHRI K. P. UNNIKRISHNAN: It has not stated anything.

> SHRI JYOTIRMOY BOSU: Then there is the scandal about rags and stainless Madam Prime Minister has offered a probe. Unless there is a probe, nothing would be revealed. I had a letter to say that it cannot be done just now.

Why is she shielding him? of urban property ceiling and diffusion of something more deeper than that? I want ownership and delinking of the press? to know that. He should be prosecuted You are for delinking of the press. The at once because the corrupt practices that press is a very good friend of yours. You he has indulged in have crossed the limit. do not want them to publish Shri Jyotir- Why keep the Santhanam Report in the moy Bosu's speech. So, diffusion of owner- Library? Why don't you make a bon-fire of it or throw it into the Jamuna river?

> The fountain head of corruption is the of Prime Minister. Look at the Maruti affair. so because there are many skeletons in

cheated to the tune of crores of rupees. duty to perform. It is their duty to bring The price of land given to them was only out the points which the nation should a fraction. Against a price of Rs. 60,000 listen to. I am sure, if Mr. to Rs. 70,000 an acre, they were given a Mukherjee had spoken, something to which net amount of Rs. 9,000 only. If the a reply should have been given could have Prime Minister has any sense of self-res- been brought out by him. This is all 1 pect, she should immediately volunteer for have got to say with respect of what Mr. a thorough parliamentary probe into the Jyotirmoy Bosu has said in the course of Maruti affair.

They have got plenty of blisters on the there is one very funny Amendment which body. I do not want to add fuel to the they have moved. It reads: fire. Therefore, I say, this puny piece of speech delivered by the President should be thrown lock, stock and barrel into the nearby river.

SHRI C. M. STEPHEN (Muvattupuzha): Mr. Chairman, Sir, I rise to support the Resolution.

I am speaking immediately after Mr. should reply. ing to the speech of Mr. Jyotirmoy Bosu the century. during the Budget session. I have heard mentary Wanchoo Commission's Report, year, the year before last, the year before cracy and parliamentary conventions. that, every year, as if playing back the same tape-recorded speech. I have, therefore, nothing to refer to his observations and I shall not reply to him because the points raised by him have been replied to umpteen times on the floor of the House.

choose its leader, Mr. Samar Mukherjee was a repetition of what they did in the or somebody else to speak on this very Kerala Assembly-the same thing. There. Important subject because this is not a the Governor was gheraoed and the Watch

the cup-beard. The peasants have been utterances. The Opposition has a sacred his rambling speech.

Address .

Coing through the Amendments which I do not wish to say anything more. have been moved by the C.P.M. party,

> "That at the end of the motion, the following be added, namely:---

"but regret that the Address has failed to take note of the destruction of norms and forms of parliamentary democracy in the country by the ruling party for narrow, partisan and factional interests."

lyotirmoy Bosu. I was listening to him After the incident that took place during very closely to find out whether there was the Presidents Address to both the Houses something new in his speech to which I of Parliament in the Central Hall, for the This is the fourth time, C.P.M., of all the parties, to bring forth the fourth successive year, that I am listen- this Amendment is the biggest joke of They speak about parliademocracy. They charge the him repeating just the same things that President for not mentioning in the Adhe has been repeating all along. There dress the destruction of norms and forms is nothing new. It is exactly the same of parliamentary democracy in the country speech, containing the same points—the by anybody after having indulged in the black most attrocious, ugly and irresponsible sort money, corruption, Lever Brothers, and so of demonstration that has tried to tear to on. I have heard him saying all that last pieces every norm of parliamentary demo-

When the Head of the State reports to the nation on the conditions of the Union, it is the responsibility of every elected member to listen to what the President is reporting and either assent to or dissent from that. But his party used force to gherao the President and to make it impossible for the President to discharge a I am really sorry that his party did not Constitutional function vested in him. This time for gimmicks and for irresponsible and Ward staff had to come. But here [Shri C. M. Stephen]

Motion of Thanks

the Marxist Communist Party had some other experience. That experience is well known. They had no escape at all. I heard somebody commenting subsequently, one of them wailing, that some Congressmen manhandled them. After having indulged in this great, tremendous adventure of physical force, is it not cowardice and shameful on their part to make a complaint of the fact that somebody opposed them and they had a brashing at the hands of somebody? That is the sort of democracy that we have seen at their hands. Knowing as we do the Marxist Communist party who swear against democracy, nothing better need, and could, be expected.

Coming on to the President's speech, I support the Resolution because according to me, as submitted by my friend, Mr. Daschowdhury, it has very clearly and truthfully presented the condition in which the country is. There are four parts to the speech. One is the dark aspect of the condition in which we are—the spiralling prices, the scarcity of essential commodities, the international difficulties, the inflation abroad and at home, which make the future rather depressing. And he warns the nation that it is not going to be easy. It is a very clear and truthful statement of where we are. Secondly, he has tried to analyse, how this has taken place. has not minced words about it. pinpointed the failings of the Government, the failings of the people, the failings of ment is being attacked is the price rise the Opposition parties, everybody. About profiteers, he has men-availability of foodgrains. Of course, the tioned; about interruptions in production, conditions are bad enough. Nobody denies he has mentioned; about the failing in it. But, has anybody put forth a solution the matter of procurement, although in- to the whole position? Is anybody able evitable, he has mentioned; factor which has contributed to the aggra- have been better? Look vation of the situation, he has truthfully picture. 1966 is the year when we had reported to the nation. And he has, as a drought last time. 1970, 1971 and 1972 he should, emphasized the sunny side of is the period when we were having the picture, too, why we need not be pessi- drought next. Now, in 1970-71 there was mistic, why we can be confident of the a drought and two questions came up benation tiding over the crisis; because the fore the Government. One on the ecoinfra-structure of the economy is absolutely nomic side—whether we must go to the sound; on the

And he has emphasized the picture of the public sector which, after the initial difficulties spread over a few years, is now emerging from out of its infancy and is able to start walking on its own That is a point which has got strength. to be emphasized and he has emphasized it completely and truly. There, he has also emphasized that, in spite of trials and tribulations, the development programmes are not being given up. That is a major aspect of which any patriotic Indian must be proud. All these aspects, he has spelt out, and he has told us what the challenges And as the Head of the are before us. nation he has called upon the people to gird their loins and face up to the challenges. He has said that we have attained the take-off stage with the basic self-sufficiency in different areas in spite of the difficulties we are facing and if there is sufficient determination, cohesion united pull, this nation can survive any challenge. Therefore, the challenge also has been put forth. After going through this Address, how can any one say that this is not a truthful statement of the country? affairs of this It truthful statement of the affairs of this country. That why I is that it behoves this House to pass this resolution unanimously because done his constitutional duty truthfully and faithfully.

The major aspect on which the Governthe failings of and failure in procurement and the nonthe human to say 'If we were in the gadi things would at the whole agricultural front it is aid of the drought-affected people and sound on the industrial front it is sound, whether we must pump in money for

better agricultural production on a crash ability has come down to large number of people who are drought- to ensure food to the areas which ment projects. had to be drought-relief, saying: diverted for naturally the development projects would suffer But could we avoid spending money merely because the development projects would be scuttled? So, if both the things had to be met, the inevitable position from which there can be no escape is deficit financing. Deficit financing was undertaken for the purpose of meeting an emagency and for the purpose of simultaneously carrying ahead with development projects. That deficit finance is inevitable The position that was facing the Covernment was: were we to give up our obligations to the starving people or were we to give up our obligation to the posterity, namely, to carry on the development projects The Government went ahead on both the fronts. Secondly, on the food front when it was clear that the anticipated production of 115 million tonnes of foodgrains. would achieved, there were only two alternatives before us: (1) import and (2) collect up whatever was available. The Government decided that there should be no import at all come what may. We must go ahead with what we have in this country. That was the decision the Government The opposition parties will have to tell us whether the Government had erred taking this policy decision

16 hours

100 million basis. That is one aspect of it. Connected tonnes overall, the net quantum of import with that, there is another aspect. If we was reduced to barely one million tonnes. are to come to the aid of and support a If the import was to be reduced, then how affected-it is not a small number, 200 drought-affected? The only method is to million people were affected and 230 dis- take over the whole-sale transactions in tricts were affected-if this vast area had foodgrains. The Government proceeded to to be sustained in order that they may that. Now, it is stated that the Governescape stativation, we had to pump in large ment failed in achieving the targets or amounts of money. Connected with that making it a success. There are two divisiquestion is the execution of the develop- one of opinion in the Opposition. I have If large sums of money got with me the Jana Sangh's amendment

> "but regret that there is no mention in the Address of doing away with the nationalisation of wholesale trade in wheat in view of its failure."

They want to condemn the Government for not giving up the foodgrains take-over. That is their amendment. On the other side, there is an amendment that it has not been successful because of pro-landlordish. pro-monopolistic and pro-capitalistic proclivites of the Government. That is the stricture that comes the other side of the opposition. I dispute their contention that procurement was a failure. In 1966 or in the previous year there was no fanfare opposition to procurement in this country; nobody made a determined effort to defeat the procurement drive; whatever resistance there was was sporadic resistance by individual agriculturists. In when the nation was facing difficulties. when there was drought, which was not made by the Government, but which just came in the way, when effort to step up the entire production was made by the Government, there were concerted strong organised resistence indulged in by responsible political parties. Morchas were taken out, they came with provocation. challenging the Government, agriculturists In 1966 the imports were to the tune were summoned and told not to give their of 14 million tons costing Rs. 532 crores. foodgrains, to hold back the foodgrains It gradually came down and today as from the market and so on. Against this, against the 118 million tonnes that was what has been the actual achievement. I produced in 1970-71, although the avail- want to give certain figures. In 1966-67

[Shri C. M. Stephen]

from out of the public distribution system 12 million tonnes of foodgrains were lifted and along with that 14 million tonnes of foodgrains were imported. In 1971-72, from out of the public distribution aystem 10 million tonnes were lifted as against the import of just one million tonnes of have been in a better foodgrains. We position with our own procurement, with our own efforts considering the done this without situation. We have drawing on the foreign exchange which is scarce for our country. This is what happened. As against 1970-71 when 108 million tonnes was the production and the areas of the production spheres are they procurement was 8.8 million tonnes, in not steps in the socialist direction? this drought year what happened? With they still on the capitalist path? Was this production coming down to 90 tonnes, the procurement was to the tune or step by step? Do we not know what of 7.2 million tonnes. That is to say, 8.8 happened between 1917 and 1930? There million as against 108 million; and again were two steps forward and one step back-7.2 million as against 90 million. Formerly ward. I claim that in this country we had there was no resistence. That we must one step forward and no step backward by remember. This time this is being achieved only another step forward. That is the way in spite of the organised political resis- we have gone so far and the result is the tence. That is the picture and I certainly vast panorama of our public sector. What feel that the Government could legitima- has happened within the small compass of tely take pride on the achievements made the last three years? What has happened? in this regard. Nevertheless there was The public sector has spread to the areas price rise. There has been deficit financing, of banking, insurance, coal, iron and steel, No doubt there were a good number of oil and different areas. We have now, by other reasons given out by my hon, friends taking over the wholesale trade in wheat, on this side. time at my disposal I do not want to domestic trade also. repeat those points.

programme of the socialist transformation ture against of society. I believe that the democratic adverse-internationally or nationally-it is system which we have in this country is inevitable that there would be certain disan effective enough instrument for social locations and these dislocations we shall and economic transformation which want to bring in. Difference of opinion the courage, according to me, to tell the can be there. formation slogan can be there with the have to pay for the social transformation Jan Sangh or the Swatantra party. the CPM and the CPI say that slogan, they say, they want social transformation, position and we are going ahead with that, But this democracy,—dynamic democracy that it is,-can certainly reflect the will having again made an attempt to go further of the people and the determination of the with other socialistic steps, the question people and through the instrumentality of now arises what exactly has the Opposithis democratic and political machinery we tion done to assist the Government in this

needed can certainly achieve this much socio-economic transformation. We have done quite a lot. Some of my CPI friends in their amendments suggest something to say that we are on the capitalist path. I refute their contention, Sir. I beg to differ. Look at the vast vista of our public sector undertakings like transport, shipping, communication, core industries. electricals, power etc.

Take the vast area of the public sector. May I ask, in all humility, this exercise of this Government and this exercise of the nation is to expand the realm of the public sector into the core industries and the core million thing achieved in Soviet Russia overnight Since I do not have much carried the public sector to the area of When this private structure is shaken and you seek This Government is committed to the to substitute in its place the socialist strucconditions which are we have to face; and this party must have No socio-economic trans- people that this is the price that you will But if it has got to be brought about in a democratic set-up. This is an inevitable

Now, having accomplished so far and

Indian National Congress and the Gov- the realities of the situation. But, on the ernment led by Shrimati Indira may not be as a socialist party or as a socialist Government, but at least as the movement of leader of socialist If you do not, then there is country? no meaning in the C.P.I.'s saying that they They are not supportare supporting us. ing us to any extent at all. Let me be it. To speak of support candid about without subscribing to this basic position is to indulge in opportunistic gimmick.

amend-I have now gone through the ments. What are the things they have said. They say that this is a capitalist path; they say that in this Government, there are landlordish and monopolistic elements: they say that this Government is carrying on monopolistic landlordish policies. They say that this Government does not have the socialist programme.

Having said that, they also say that they are with us all along. The C.P.I finds the Congress very progressive in Kerala. The Congress is very progressive in certain States but reactionary in some constituencies in the same State. C.P.I. finds that the eleft off party, the DMK with its celluloid halo is extremely progressive in Tamil Nadu. there the Indian National Congress is reactionary. This is the sort of opportunist stance which the C.P.I. has says broadly that they do not accept us as or creating a difficult situation, to understand that stand of theirs. But, they That is what they are doing everywhere, stand completely isolated from the national whether it be the textile strike in Bombay scene, isolated from the socialistic move- or the jute strike in Calcutta. They have ment and also from the progressive move- contrived the strike and brought ments of the world. and survival they feel constrained to join in textiles. And what have they got for hands with the reactionaries in this coun. the workers? They have got them just Rs. 4 try whether it be in Kerala or elsewhere per head. For Rs. 4 per head, what have had they go on carrying on that sort of they done? The question was what was in thing. Having got stuck in a corner in the national interest . . .

Do you or do you not accept the their blindness they are incapable of seeing Gandhi other hand. . .

> Already you have MR. CHAIRMAN: taken five minutes more. The time is exhausted. With one sentence you can conclude.

SHRI C. M. STEPHEN: I am concluding. Now, Sir, this is the point I just want to know. Everywhere, when these difficulties are arising, naturally there will be impatience among the people. The question is: What is the duty of political leadership to whichever party they may belong? If we agree that the tensions and the difficulties which the nation is facing are the inevitable result of the events which have taken place in the course of the three years, whether it be the Indo-Pak war or whether it be drought or the international developments or soil scarcity or the inflation abroad and the inflation here, then taking the socio-economic structure as it is-it may be that according to my hon, friends opposite, it can be improved—if we concede that this situation is inevitable, the question arises what exactly is their duty when the people are facing the consequent trials. duty is to support the people and tell the people what exactly are the realities of the situation. Without doing that, if anyone taken. I can understand the CPM when it is organising bandly or creating violence a socialist force at all. I can understand extent, he is assisting the monopolists and them when they say that this Government the landlords and the reactionary elements. cannot carry out the socialist transforma. In that scene they are diverting the attention and that they won't accept the prog- tion of Government from their one-track ressive policies of this Government. I can attack against the fortresses of reaction. For their existence stoppage of mills and created a shortage

unionist, he is very happy?

is getting. The textile higher position and he sector is getting something else. Yet no- given to ourselves. body can contend that he is getting adequate enough. But the point is that when an agreement has been arrived at, they have called the workers to go on strike and the strike has gone on for days on end, and crores of rupees worth of production was jeopardised. And what did they get ultimately? Was that prolonged strike for this period worth these Rs. 4 per head only? Was this sum of Rs. 4 per head worth that much of strike? Except that it helped the political purpose in the Bombay bye-election which was to take place, the strike was of no use at all. Again, in the jute strike in Calcutta, what has the worker got? He has got only a small advance. I am pointing out all this because when the country is facing a crisis, when the difficulties are mounting

PROF. MADHU DANDAVATE (Raiapur): On a point of information. strike notice was given three months in advance.

SHRI C. M. STEPHEN: A reply can be given to this point, but I do not have the time for it now.

My submission is that here is the picture of a country and its people determined to proceed to the goal of economic and social transformation, determined to evolve a socialist economy, and committed to that position, this party is leading the Government and the people step by step and taking steps which are definitely socialistic. Anybody who says that this expansion of the public sector and this control on the monopoly area which we

SHRI INDRAHT GUPTA: As a trade are effectuating is still proceeding on the capitalist path is just repeating a doctrinaire thesis which has absolutely no rele-SHRI C. M. STEPHEN: Nobody ac-vance to the situation which is obtaining cepts that the worker has got what he must in this country today. Every party today really get. It is only an arrangement step must be tested by the measure or extent by step. I am a leader of the cashew to which it is standing by the people and workers, and I know what a cashew work- explaining to them the realities of the er is getting. I know what a coir worker situation so that the difficulties may not worker is in a be aggravated but could be lessened and gets something a better future could be evolved under the higher; similarly, a worker in some other democratic framework which we have

> As this Address has given a lead to the nation with a special emphasis on the challenges after delineating the realities that are obtaining in this country in no mincing words, I do support this Motion of Thanks on the Address which the President has been pleased to deliver to us.

> SHRI INDRAJIT GUPTA (Alipore): The time at my dsposal is somewhat limited, because I wish to leave some time for my new colleague Mrs. Roza Deshpande to speak in this debate later on.

> SHRI S. M. BANERJEE: (Kanpur): She will get her own time.

> SHRI INDRAJIT GUPTA: Therefore, I shall have to resist the temptation of crossing swords with my hon. friend Mr. Stephen who has tried to provoke us on so many points. Even then, I feel that brief reference must be made to one or two points which he has made.

> First of all, we are in favour of the public sector because we believe that it has certain possibility and potential for being developed in a socialist direction. But we do not believe that the mere fact of a public sector being there by itself is equal to socialism.

> SHRI C. M. STEPHEN: Would you agree that it is a first step towards socialism ?

> SHRI INDRAJIT GUPTA: May be, may not be; it may also be used for helping capitalism. Mr. Bhutto in Pakistan has

recently nationalised banks, including foreign banks which was never done here, a question and I replied. But nobody will claim that Pakistan is taking steps in a socialist direction.

Secondly, the CPI does support certain elements, certain principles, which have been declared by the Congress Party as part of its programme, part of its pleadges to the country. There is no doubt about it that we support that programme to the extent that it pledges to take certain steps against the monopolists, against hoarders, profiteers and speculators, to carry out land reform, to build self-reliance, to prevent foreign imperialists from making intoads into our economy. But if you do not carry them out, if you fail to implement them, if you slide back from that direction, we are going to fight you tooth and nail and we will see that you are forced to implement that programme. We do not support you in the air, in a vacuum: we support you concretely on certain things that have been committed to the public, to the tion. people of this country. Those things are not socialist measures; they are broad measures of democratic reform, measures which many respectable capitalist countries have carried out. They are not socialist measures. but they are very necessary.

the textile strike in Bombay, all I have to have been stated here. The first by another question: ment of the strike?

SHRI C. M. STEPHEN: When there was a conclusive agreement, how could Government come in?

keep on interrupting him.

SHRI C. M. STEPHEN : You askcd

SHRI INDRAUT GUPTA: I will tell him what we got out of the Jute strike in Calcutta.

It is true that we did not measure our achievement in rupees, annas and There was a principle being fought against -that the Government could pick up any union which is not even a recognised union, conclude a backdoor agreement with it and tell all the other unions, 'whether you like it or not, you have got to accept this agreement: we will not talk you: we will force this down your throat'. It was against this principle that we fought for 33 days, and in the end, we compelled the Government to sit with us, talk to us again and modify that agreement. That was what we got out of it, which was much more than jupees, annas, pies.

SHRI C. M STEPHEN: No modifica-

SHRI INDRAJIT GUPTA: I will educate him sometime about it. I do not think he knows the facts.

I have a complaint to make against the President's Address. Why did they not at least claim credit for three new records As for the jute strike in Calcutta and which they have broken? They should say is that I want to counter Shri Stephen broken is that there has been a price rise Why throughout in one year of 26 per cent, 40 points in these 41 days in Bombay and 33 days in the wholesale cost of living index. For Calcutta did the Central Government— the weeks ended 19th January 1974, 26th which claims to be concerned about fore- January 1974 and for the week ended 2nd ign exchange earnings, exports and all February 1974, figures show that there has that—sit absolutely tight and refuse to been an increase going on-262.8, 265.9, make any attempt to bring about a settle- 269.4 and so on-of more than 40 points in the wholesale cost of living index. It is unprecedented, a new record should have been mentioned here and taken credit for.

The second record set up is Rs. 1,000 cross of deficit finance in a single year. SHRI INDRAJIT GUPTA: I'did not The assurance given was that deficit financing would be there, but would be round FEBRUARY 25, 1974 on President's Address 412

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about Rs. 100 crores, not more than that. The figure has gone up to over Rs. 1,000 crores. It is a new record.

The third record is that there are over Rs. 10,000 crores of rupees in circulation in this one year. On 28th December 1973, the figure stood at Rs. 10,094 crores. which means an increase of 19 per cent in one year of money in circulation. That was the money in circulation. The bank credit target which was fixed by the Reserve Bank of India for the entire busy season, that is, from October to . April was Rs. 650 crores; and already, by the 28th December, this bank credit had gone up to Rs. 620 crores. What is the policy of the bank credit, I would like to know. towards contributing to this inflation. In 1972-73, while bank credit to the Government rose by 21 per cent, it rose by 28 per cent to the commercial sector. I can understand credit to the Government going up, but this is the first time--I forgot to mention that this is also a record-that this bank credit in one year has risen by 28 per cent to the commercial sector.

I do not wish to go into the phenomenon of price rise and all that. Mr. Jyotirmoy Bosu has dealt with that sufficiently in detail. But what is the net result? The Indira wave of two years ago has been replaced by a new wave, that is a wave, an unprecedented wave. That is the wave He spoke from that side, seconding the of demonstrations, of strikes, of bandhs, gheraos and so on. The people's anger and suffering have burst out and are sometimes taking very explosive forms, no doubt, but what is the root cause and the basic cause of it? That is the reality. Why is it taking place? Please try to think.

It is true, I admit, that sometimes these outbursts may be sought to be exploited by reactionary forces by divisive forces, by separatist forces, communal forces pro-imperialist aware forces----we are of it-trying to use them for their own ends. But the point is that if these reactionary forces are getting such opportunities, it is precisely due to the Govern- you seek to suppress them by police or

failure and ments utter bankruptev. (Interruption). Would you be proud of your people if in a situation like this. where prices have gone up by 26 per cent in one year, registered unemploymentregistered unemployment only-has gone up in one year by 43 per cent, the national income has gone up by 0.7 per cent and per capita income has gone down for the second year to below Rs. 347 per year, where deficit financing has gone up over Rs. 1,000 crores, where there has been a total fiasco-I differ from Stephen and say that there has been a total fiasco in rice procurement and the main resistance to it has come from within the ruling party itself and not from other parties---

AN HON MFMBER: No. no.

SHRI INDRAJIT GUPTA: Where the total assets in one year of 101 industrial giants has gone up by 77 per cent, where corruption and ostentatious flaunting of wealth has reached a new high, in such a situation, in this background, would you be proud of your people if they just sat down quietly and meekly and said, "No, we would not protest; we would not say anything"? My friend, Mr. Nahata, began his speech by saying:

''म्रात्रोण प्रकट करने का जा मधिकार हमाज इस परिस्थिति ने उस को मै पवित्र समझता ह"।

motion, that the right of the people in such a situation to give vent to their protest is something which he considers as sacred. I would not be proud of my people if they submitted to this like a flock of sheep. People want to live. That is the crime that they are committing and they are fighting for the right to live. If you refuse to admit this and if you attribute these upheavals only to disruptive conspiracies of the opposition parties nothing else-this is what they say, that certain opposition parties are creating some disruptive mischief and that is why all this trouble is taking place and there is nothing else behind this- and then if the military or something. afraid this is going to give a handle, and psychological impact on the armed forces. is giving a handle, to these really reactionary forces which should be fought.

There is much talk of democracy danger because of these unheavels. The lessons of Guiarat are that elected majorities in this country are ceasing to have any political relevance. It has happened before this in Andhra Pradesh and then again in U.P., where they had huge elected majorities. It is now happening in Gujarat. What is the meaning? You win majorities in elections. They cease to have any political relevance if you cannot this menace of price inflation shortages and food scarcities. It has been proved that people's anger can sweep away the elected Governments which have forfeited their confidence and betrayed their pledges. would ask this House to take serious note of, disquieting factors according to me which have emerged; they should take note of the fact that when the Army went to Ahmedabad it was greeted for the first time in the history of our country after Independance by the people with garlands. lakhs of people come out on the streets and greeted them with garlands and photographs have been published of Army officers surrounded by people wearing garlands, because the SRP and the Police have been running amuck shooting people right and left and when the Army there, the Army did not shoot. During the whole of its stay in the State it fired only one round—that too in the air. Under the supervision of the Army certain food shops and grain shops which had closed were opened and the commodities were sold at proper rates to the people. people going to be? I am asking every- and not the C. P. I. body on all sides of this House, what is going to be the reaction of the Jawan who was always called out when there communal disturbance; he is familiar with that set-up. He is now called upon to control the situation where people fighting under different circumstances. He expects that he might have to shoot them down, but they come out on the streets and welcome him with garlands. Do you

then I am think that it is going to create a healthy

On the 17th of this month Field Marshal Manekshaw made a speech, reported in the Indian Express, at the Rotary Club of Bombay in which he has clearly said that a new leadership with professional competence was required to save country from the ruin to which it was being led by what he called political yes-men sitting at the helm of the Government. I am not exaggerating or saying that something is going to happen tomorrow that. See in which way this situation can that democracy is go. Do not think menaced only because some opposition parties are trying to make capital out of discontent. It is a factor people's some cases, I do not deny it. But should find out the basic cause and see what way they will go if it is not checked.

I do not wish to go into the strikes. There are huge strikes, whether we like it or not. Two lakhs of textile workers were on strike in Bombay. Two lakhs of jute workers were on strike in Calcutta. One lakh of textile workers in Tamil Nadu are on strike. Doctors Engineers are on strike. Is this thing to be dismissed as a conspiracy the Jan Sangh and CPM? Is it simple as that ?

Can you say that we will adopt a tough labout policy and teach them a lesson and the whole thing will be set right? We are not at that stage now.

Here is the report on Currency and Finance issued by the Reserve Bank of India What is the reaction in the minds of the for the year 1972-73. It is the R. B. I.

It says :

"A situation has been created where the decline in production immediately reflected in a rise in prices, but the increase production does not result in commensurate benefit to the consumer. In some of the key commodities-foodgrains, edible

Shri Indraiit Gunta.1

and oil seeds, there has creased as a result of larger last few years. Many of their incity and water are available highly subsidised prices".

There are the forces which are working to hinder production and sabotage procurement. .

Incidentally I may say that in West Bengal, my friends on that side of the House also know it very well, a major crisis in industrial production today caused by a terrible power famine such as we have never seen before. This is responsible for crippling the industry. Secondly, the Government of West Bengal's labour department has itself admitted that much more than strikes, there have been lock-out deliberately imposed by the employers. Thirdly, no less a person than the Chief Minister has admitted that due to the infight between the unions led by different factions of the Congress no less than Rs. 37 crores of production has been lost in the last one and a half years. I do not want to rub this in, but may I say: please be a little self-critical.

to all sorts of seperatist and divisive forbeen ces. Sometimes they are using the sloa good deal of speculative hoard- gan of autonomy in some parts of the ing which is reflected in lawer country; at other times they are like the market arrivals than is warranted Shiva sena preaching crude regional chauby the output. The holding po-vinism slogans which are the very antiwer of the richer sections of thesis of national unity and national inthe farming community has in- tegration and also adopting methods which are fascist-violent attacks, vandalism incomes accruing to them against humiliation of the minorities. I am sorry their market products during the to say that some Congress leaders, in order to promote their petty party ends and puts like ferlitisers, seeds, electritheir own political ambitions are prepared to get the help of such anti-national forces. Today I was not surprised to read the paper that the Shiva Sena has come to the rescue of Mr. Naik by saying that Shive Sena was not going to import the Gujarat style of movement into Maharashtra. Since when have they begun to get worried about this matter the question is whether all progressive forces and democratic forces in this country are going to stand up against this kind of pres-

I will end by saying that there is talk of relaxing controls. They want to scuttle all talk of curbing monopoly and all talk of developing self-reliance weeding black money and resisting neo-colonialist inroads into our economy by developing production, by securing the cooperation of the organised working class. These are the programmes which we want. You carry out these programmes, we will support you; But you are going back on all these things. For example there is news that large business houses are going to be allowed to expand their sugar units in the Paragraph 7 of the President's Adress, name of exports, in the name of what is I am sorry to say, insults the people. It called economies of scale. Why not nainsults the people by equating these agi- tionalise them and then expand them ? tations of the people with the hoarders Everybody demanded it. The Congress and speculators. They are all lumped to- party itself demanded it in U. P. It has gether in one paragraph. An omnibus become a popular demand for years now. pronouncement is made that hoarding, pro- If you want to strengthen and expand the fittering, speculating and misguided agita- sugar sector you should take it over and tion will all be put down. Is this the way do it. Why allow the large business to look at the problem ? What is worse houses to expand? They are to be is that the rising prices are providing fuel allowed expansion in textiles also on the vassing for United States private boration in offshore drilling, chemical, etc. These big United private multi-national companies will not come here without dictating their own. terms and conditions. There is already a procurement prices, no move aroot to try to get two million tonnes what kind of credit squeeze is there I of grain from the United States to cover showed you earlier-scrap the public disup the failure on the procurement front. tribution system, that is, the people should All this is now being tomtommed in the be made to rely on the open market and name of mutual interest of India and the get soft loans from Western agencies. United States I do not know what is the mutual interest, but I should like to know estimate we will have to pay in terms of against Dicgo Garci. The same gentlemen for whose mutuality of interests we are so much concerned are building their base at Diego Garcia. But we seem to be blind to all these things

the National Committee on Science and on the question of foreign collaboration be squeezed out. and import of foreign technology, on what terms and conditions, on what safeguards, They set up such a high apex body, the You want cooperation of the sort of indiscriminatory import of foreign every time. technology and all that. What is the Government doing about it? They seem to have shelved it. They are going ahead on the old path.

The headquarters, the central high command, of big business in this country, the Federation of Indian Chambers of Commerce and Industry, is publishing so many please read them. What are they demand- corruption. So, I say, it is better to give

same argument. Naturally the mill-owners ing? They have taken this line because in their turn are demanding, as a condition they know that the Government is weak. for producing standard cloth, controlled that the Government is compromising and variety of cheap cloth, hundred per cent that the Government is not prepared to hike in price on the plea that the cost of take a bold stand. They are putting forproduction has gone up. These are re- ward their demands. Their first demand cent events. Ambassador Kaul is not the is, the de-nationalisation of coal-mines. only one who is working over-time can- The production has gone up after naturnacolla- lisation. But there is a total mess over fertilisers, the distribution where it is being sabotaged. States They want de-nationalisation of coal-mines.

> Then, their other demands are: higher credit squeeze-

This is the line which the FICCI is takwhat is the increased price which they ing. You please read their publications. They are emboldened to take this line defence expenditure for guarding our se- because they know that the Government is weak and will surrender on many points. This adds up to more profiteering and more accumulation of black money. want to know what is the Government's reaction. Why is no action taken even Then, some advice has been given by now for demonstration which is the only way out as far as black money Technology, a report, to the Government corned? The bulk of black money can

Why is there no democratic industrial it should be allowed. I charge the Go-relations policy being worked out? It is vernment with suppressing that report, being talked about for the last two years. N. C. S. T. The top scientists have made working class. Let us have a democratic most valuable suggestions and warned the industrial relations policy. Let not Mr. country against the dangers of our random Stephen's organisation stand in the way

Finally, I would say that the President's Address is an abuse by the Government of the high moral authority of the l'resident by putting into his mouth things which do not conform to what the President himself has been publicly saying on many occasions, specially regarding brochures, booklets and pamphlets. You black-marketeers, hoarders, prices and [Indrajit Gupta]

inp this meaningless ritual, year after year. This is not necessary. We have inherited it from the old days. Let us give up this meaningless ritual. It is a hypocritical thing. Let us face the grim realities which the Government's bankrupt and spineless policies have brought about. Let us mobilise the democratic forces to fight and reverse them in the direction in which the country was assured that they will be implemented.

भी राम सिंह भाई (इंदौर): सभापति महोदय राष्ट्रपति के अभिभाषण पर जो धन्यवाद का प्रस्ताव रखा गया है, मैं उस का समर्थन करने के लिये खड़ा हुआ हूं। अभिभाषण में लगभग सभी समस्या-श्रों पर प्रकाश डाला गया है और उन का विश्लेषण एवं पथ-प्रदर्शन भी किया गया है तथा रचनात्मक सहस्रोग भी मांगा गया है।

श्रिभाषण में भी कहा गया है और इस बात में कोई भी शंका नहीं है कि जो भावश्यकता की बीजें हैं उन की प्राज देश में बहुत कमी महसूस हो रही है। भाव भी अनापशनाप बढ़ रहे हैं। चीजों में मिलावट से भी लोग परेशान हैं। भ्रष्टाचार भी बढ़ रहा है। ये जो सब बातें हैं इन से इन्कार नहीं किया जा सकता है। कदम-कदम पर ये पाई जाती हैं। ये जो बातें हैं इनका समा-धान क्या होना चाहिये ? दो बातें हैं । पहली बात यह है कि 1971 के युद्ध के कारण हमारे देश के उत्पादन और अर्थ पर बहुत भार पड़ा है। साथ साथ शरणावियों की समस्या भी रही है। बड़ा भंयकर सूखा पड़ने से फसलों को भी भारी नकसान हमा है जितना उत्पादन होना चाहिये या नहीं हो पाया । पिछले डेढ साल से हडतालों का भी ताता लगा हुमा है। उसके कारण भी हुमारी बार्च व्यवस्था और उत्पादन को बड़ा भारी नुकसान पहुंचा है। जमाखोरी भीर मुनाफाखोरी भी इन विनों में बेहद बढ़ी हैं। इन सारी बातों का लाभ उठाने के लिए उन्होंने भी प्रपनी खनी पंजा फैलाया है। मेरा निवेदन है कि इन सभी समस्याओं को

हल करने के लिए हम सब को एक ही प्रयत्न करना चाहिये । ये समस्यामें राष्ट्रीय हैं व्यक्ति नहीं, एक बर्ग या पार्टी की नहीं । जिस तरह से यद के समय सारा राष्ट्र एक हो कर उसका मुकाबला करता है भाज देश में पैदा हुई हालत हालत का भी यही तकाजा है कि सभी पार्टियों भीर दलों को एक हो कर इन समास्याओं का हल खोजना है। बाज हम सब का यही फर्ज है कि गरीब जनता भीर देश जब संकट में हैं तो हम सब मिल कर इसका हल निकालें । लेकिन हो क्या रहा है ? मैं बंगाल में गया, गुजरात, महाराष्ट्र धीर उत्तर प्रदेश में भी गया। मैंने देखा है कि हमारी राजनीतिक पार्टियों ने जो देश में फिजा बना रही है उससे निमुफाखोर, जमाखोर घौर भ्रष्टाचारियों को संरक्षण मिल रहा है भीर वे माला-माल हो रहे हैं भीर गरीब लोग मेहंगाई की चक्की में पिस रहे हैं। जो मान्दोलन हो रहे हैं वे बड़े-बड़े शहरों में केवल मनाफाम्बोरों घौर जमाखोरों के बचाव के लिये हो रहे हैं। महमदाबाद कलकत्ता भीर यम्बई जैसे खगहाल गहर ही हिन्दस्तान नहीं हिन्दुस्तान एक विशास देश है जिस का क्षेत्रफल लगभग 32 लाख वर्ग किलोमीटर से प्रधिक है जिसकी ग्राज 57 करोड़ की प्रवादी है। इस में महर करीब दो हजार नौसो इक्कीस हैं भीर गांव छः लाख । बाईस हजार हैं। गांवों में भ्रस्सी परसेंट भावादी गरीब किसानों की है जबकि महरों की माबादी केवल बीस परसेंट है जबकि देश की कूल घवादी का 21 प्रतिशत से प्रधिक तो हरीजन भीर पादि-बासी है पहाडों भीर जंगलों में रहते हैं। भ्रान्दोलन कौन कर भीर करा रहे हैं भीर कहां किस के लिए हो रहे हैं ? शहरों में हो रहे हैं जहां सब कुछ मिल रहा है जहां ज्यादा से ज्यादा सहसियतें हासिल है। वहीं भान्दोलन हो रहे हैं। बेबारे जो पहाड़ी क्षेत्रों में ग्राविवासी रहते हैं या देहातों में जो हरिजन गरीब किसान रहते हैं भीर जहां की माबादी देश की टोटल भावादी की मस्ती परसेंट है, उनकी हालत की तरफ कोई ब्यान नहीं, मैं निवेदन करना चाहता हूं कि शहरों में आपकी राशन की दूकानें भी हैं जीजें खुली भी मिलती हैं। लेकिन जिस जंगल में, पहाड़ी क्षेत्र में रास्ता

नहीं है, ट्रांस्पोर्ट का कोई साधन नहीं है, कोई उद्योग नहीं है, जहां खेती होती नहीं है उस जंगल के ब्रांदिवासी कैसे जी रहे हैं, क्या किसी ने इसके बारे में सोबा है, विचार किया है? वहां का कोई देखते. विचार करने वाला नहीं है क्योंकि राजनीति पार्टियां राष्ट्रीय समस्याधों को हल करना तो चाहती नहीं है गरीबों को फायदा दिलाना तो बाहती नहीं है, केवल प्रपनी पार्टी के हित के बास्ते जैसे भी हो सके समस्यायें पैदा कर फायदा उठाना बाहती है। फिर भले ही जो पुंजीपति हैं फायदा उठा वे भ्रोर भी बड़े पंजीपति ही ऋयों न बन जाएं। रेलों को रोकना, रेलो में हड़ताल कराना बसो को जलाना बसो की तोइफोड़ करना, यह जनता के वास्ते सस्ता श्रनाज सस्ती चीखें उपलब्ध करने धौर भाव घटाने का तरीका है ? बसों में माग लगाने तोडफोड़ करने से क्या प्रनाज पैता हो जाएगा ? राजनीतिक पार्टियां जो सत्ता हथियाने की हविश रमाती है। उन्हें जलती हुई चिता पर रोटी नही सेंकनी चाहिये। जलती हुई चिता पर रोटी सेकने का काम धाज ये राजनीतिक पार्टियां कर रही है ।

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16.44 hrs.
[Dr. Henry Austin in the Chair]

घव धाप देखे कि हड़तालें कहां हो रही हैं ?

वहां जहां बहुत ज्यादा बेतन मिल रहा है ।

एयरलाइज में हड़ताल उन इंजीनियरों ने की जो

मासिका पांच हजार से भी ज्यादा पाते हैं देहात

में रहने वाले को एक रुपया रोज भी नहीं

मिल पा रहा है वे नहीं कर रहे हैं। धाप उन तक

पहुंचे क्या ? उनकी हालत को जा कर धापने

हड़ताल कर रहे हैं। देशों में हड़ताल कराई जा

रही है बसों की दोड़ फोड़ की जा रही है।

बिजली बन्द की जा रही है। सूजों के कारण

पांचर दो बैसे ही पैदा नहीं हो रही है। जो मिल

भी रही है उसको भी बन्द करा कर उत्पादन को

उप्प करना यह समस्या का हल नहीं है।

मैं पश्चिमी बंगाल को लेता हूं। 1971 के अन्दर वहां 1 करोड़ 10 लाख 50 हजार काम के दिन हड़ताल से खोए गए। बह बरस युद्ध का था और देश के ऊपर संकट आया हुआ था। इतने काम के दिन बंगाल ने इससे पहले नहीं खोए। 1972 में पार्टियों में नाजायज राजनीतिक कायदा उठाने के लिए 2 करोड़ 50 हजार काम के दिन खोए बगाल में अमिकों को सिवाय खाने के क्या मिला! एक तरफ बीडों की कमी है, आब बढ़ रहे हैं इसका कोई विचार नहीं किया गया।

भाप कोई भी भान्दोलन करे लेकिन एक बात का भाप ध्यान रखे। भाप क्यो भीर किस के लिए भ्रान्दोलन कर रहे हैं। भ्रापकी पार्टी को भी राज करने की हविश है। उस में मुझे कोई झापत्ति नहीं है। नेकिन इस बात का तो भाप ध्यान रखें कि राष्ट्रीय उत्पादन को तो क्षति न पहुंचे, मान्दोलन से उसको घाप बचाए रखें, उससे उत्पादन को मलग रखें। भीर कोई राष्ट्रीय क्षति न होने दें भाग न स्रमाएं, लूटपाट न करे तोड़फोड़ न करें। **प्राप** वैसान करके यह कर रहे हैं जिस से जो गरीन है वह भीर भी ज्वादा गरीन भीर दुखी बने। बम्बई में 41 विन हड़ताल हुई ग्रभी गुप्त जी ने बगुल के बारे में बम्बई के बारे में कहा कि हमने वहां स्या पाया ? मैं कहना चाहता हं कि भापने वहां बहुत कुछ पाया । मजदूरों ने नहीं पाया, स्रोया देश ने नहीं पाया, खोया इस में कोई शक नही है। लेकिन धापने जरूर पाया है। बम्बई में प्रतिनिधि यूनियन ने समझौता किया कि मंहगाई भत्ते और बेतन के ऊपर 8 परसेंड बढ़ा कर बेतन दिया जाएगा भौर जनवरी 1975 से 4 रुपये प्रति माह भीर बढ़ा कर इधर सरकारी जोटब्सटाइल मिले यीं उन के श्रमिकों का समझौता न होने से उन्होंने हुड़ताल की इसरे रोज बम्बई बन्द का सवाल प्राया । हमारे कम्बु-निस्ट भाईयों ने सोचा कि बहती हुई गंगा में गोता महुद्दे सी । उन्होंने भी टैक्सटाइल में हड़ताल करवा बीर्। वह 41 दिन चली और बाद में समझौता हुआ। समझीते में या कि 1975 से बढ़ाकर, 4 रूपये और दिए जाएंने वे 1975 के बजाय 1974 के

श्री रामसिंह माई]

चार रुपये दिए जाएंगे । सरकार ने उसको मान जिया । मजदूरों को बार रुपये 1975 के बजाय 1974 से मिले । लेकिन प्रत्येक मजदूर ने 41 दिन की मजदूरी खोई जो भीसतन 600 रुपये होती है। 600 स्पये को कर 4 रुपये पाए बोनन व प्रोवीडेन्टफन्ड खोयासो झलग । गुप्त जी ने कहा कि हमने क्या पाया ? मैं बताता हूं कि आपने क्यापाया। डांगेजी की सुपुत्री को द्यापने लाकर यहा लोक सभा से बिठा दिया । न हड़ताल होती न वह चुन कर माती। मान्यता प्राप्त यूनियन ने समझौता किया । ग्रापका तो यह सिद्धान्त रहा है कि मान्यता-बान्यता की कोई बात नहीं, सभी यूनियनो को मान्यता है। इसका मतलब यह हुआ कि मान्यता प्राप्त यूनियन नै जो समझौता किया वह तो एक तरफ रह गया भौर भापने बिना मान्यता समझौता कर लिया यानी जो बहुत कुछ पालिया मृल उद्देश्य जो धापका था उमको प्रापने हासिल कर लिया । बढी सफलता प्राप्त की । लेकिन देश भीर श्रमिको को कितनी कति हई ?

जूट बर्क की जो हड़ताल 33 दिव चली, उस में उन लोगों ने 400 रुपये खोये और केवल 55 रुपये बोनस के पाये । मजदूरों को कुछ मिला नहीं भाप को बहुत कुछ मिला । देश को कुछ नहीं मिला , बल्कि उम को बड़ी भारी क्षति हुई । लेकिन श्री इन्द्रजीत गृप्त को काफी मिल गया— जहां उन के लिए बैठने की जगह नहीं थी वहां मान्यता वाली यूनियन को छोड उन के साथ समझौता हुमा । उन्होंने तो भ्रपना उद्देश्य पूरा कर लिया उनकी जीत हुई लेकिन देश को, श्रमिकों को कितनी हानि हुई ।

इस मौके पर मैं भाप के द्वारा गुजरात और भ्रष्टमदाबाद के मजदूरों को मुबारकवाद देना भाहता हूं कि वहां इतनी ज्यादा गडबड़ी, भागजनी, लूटपाट तोड़फोड, हुई, गोली चली, मारपीट हुई, लेकिन वहां के भिमकों ने हडताल नहीं की । बहां की एक यूनियन मजदूर महाजन कांग्रेस या इनटक से एफिलिएटिड नहीं है, बल्कि वह इवटक भौर रूलिंग पार्टी के विरुद्ध रही है। उस यूनियन ने निष्पक्षता भौर मण्णी राष्ट्रीयता दिखाई । करफ्यु के समय काम पर जाते हुए लोग उन को रोकते मे, उन्हें मारते थे—-पुलिस भी उन्हें मारती थी भौर भ्रान्दोलनकारी भी मारते थे। लगभग दो हजार श्रमिक चायल हुए, लेकिन फिर भी उन लोगो ने काम बन्द नहीं किया। उन्होंने बराबर काम चालू रखा। शहमदाबाद मजदर महाजन सघ के मृखपत्न "मजदूर संदेश" मे प्रकाशित एक समाचार हैं कि 29 जनवरी को मजदूर सघ ने मेजर-जेनेरल धानन्द भौर विगेडियर कौल को भ्रम्नी सभा मे बुला कर उन का स्वागन किया।

उन लोगो ने मिलिटरी भाफिसर्थ से कहा वि जब हमारे श्रमिक मिलो मे काम करने जाते है, तब हम भ्राप का सरक्षण चाहते है, ताकि उस समय पुलिस या भ्रान्दोलनकारी श्रमिको से छेड-छाड न करें। उन मिलिटरी ग्राफिसजं ने उम भवमर पर भाषण देते हुए कहा-- यह गुजराती मे है • कि जब विदेशी देश पर प्राक्रमण करते हैं, तो उस वक्त हमारा काम देशकी रक्षा करना हाता है, विदेशियों में लड़ना होता है। इस वक्त हम द्याप की मदद करने के लिए द्याये है। जा भी मजदूरकाम पर जाता है धीर उस के हाथ से पास या टिफिन-बाक्स होगा, तो हम उस को नहीं रोकेंगे वह शान्ति से काम पर जाये । उन्हानि कहा कि हम उसी को पकडेंगे, जिस के हाथ में पत्थर होगा। कोई दूसरे का सिर फोडना चाहे या जान लेना चाहे, धौर मिलिटरी बाले कायर की तरह चुपचाप वेखते रहें, यह कैसे हो सकता है ? उन्होंने कहा कि हम आप की सभा में आये हैं, लेकिन आप देखा लीजिए कि हमारे रिवाल्वर के कवर में रिवाल्यर नही है, वह खाली है। उन्होंने बताया कि हम जनता की मदद करना चाहते है।

श्री ज्योतिर्मय बसु ने कहा कि बहा इतनी जानें गई, यह हुआ वह हुआ, आदि । लेकिन जनता ने तो मिलिटरी धाफितफं को बुला कर कहा कि हमारी रक्षा के लिए पुलिस और मिलिटरी की खकरत है। सगर कुछ सिरफिरे सोग किसी की जानी माल को नुक्सान पहुंचार्ये, या सार्वजनिक सम्यक्ति को झाग अगार्थे, तो उन्हें इस बात की छूट नहीं दी जा सकती है।

मैं राजनैतिक पार्टियों से निवेदन करना चाहता हू कि प्रजातल में धान्दोलन करने की छूट है, लेकिन राष्ट्रीय सम्पत्ति या जान-माल को हानि पहुचाने की छूट नहीं दी जा सकती है। इस लिये उन्हें घान्दोलन के द्वारा उत्पादन को क्षति नहीं पहचानी चाहिए और राष्ट्रीय सम्पत्ति की रक्षा होनी चाहिए।

गर्वनमेट की भी यह नीति हो गई है कि जो लोग ग्रान्टालन करते है ग्रीर उत्पादन को हानि पहचाने हैं, वह उन को तो सरक्षण देती है भीर जो लोग जनहिन में नाम करते हैं, वह उन की उपेक्षा करती है । मैं दो युनियनो का प्रैजिडेट एक तो नेपानगर में न्युजप्रिट के कारखाने की युनियन का भीर दूसरे होशगबाद मे नोट छपने का कागज बनाने के कारखाने की यनियन का। मेरे प्रैजिडेट बननं में पहले नेपा मिल में प्रति-मास तीन हजार टन कागज का उत्पादन होता था. लेकिन में ने प्रीजडेट बनने के बाद दश्रमिको को ममझाया भीर श्राज उस का उत्पादन पाच हजार टन प्रति-माम है। लेकिन हम ने देखा कि मिल ने जो 32 परसेट प्राह्मणन बोनम देने का फैसला किया, वह चपरासी में में लेकर मैंनेजिंग डायरेक्टर तक, जिस का वैतन तीन हजार रुपये है, गब को बराबर मिलता है। यह गलत तरीका है। होशंगाबाद के कारखाने मे पहले छापने काराज उत्पादन चार टन-प्रति-दिन था, अश्व कि अब बह नी टन प्रति-दिन है। के लेकिन वहां के मजदूरों को भी उसी प्रकार दिया जा रहा है।

हम देखते हैं कि जो श्रामिक राष्ट्रहित में काम हारी हैं, उन को गवनंभेट के द्वारा जो लाभ पहुचाया जाना चाहिए, वह नहीं पहुंचाया जाता है और जो श्रान्दोलनकारी नुक्सान पहुंचाते हैं, उन को हर तग्ह की महिलयतें दी जाती हैं

मैं विरोधी पार्टियों से निवेदन करना खाहता
हूं कि वे आन्दोलन करें, लेकिन वे इस बात का
ध्यान रखें कि उत्पादन धीर राष्ट्रीय सम्पत्ति को
हानि न पहुंचे ।

SHRI SYED AHMED AGA (Baramula): Mr. Chairman, Sir, the President's Address mentions most of the problems that confront us. The demonstration that was done on the day when the President addressed unfortunate. Notwithboth Houses was standing, we heard the Address with terest. We find that he did mention most of the problems that we are facing. For example, he did mention prominently rise in price; there is scaricity. The blackmarketeers are there; the hoarders there. We have to find a solution are not only to talk about it in the The solution is that the production should increase and, more particularly, the production of essentials. I would suggest that the Government, in this respect, should also try to see that the production of essentials must receive proper and more attention. For example, let me cite the case of standard cloth. If there are persons who do not want to produce more standard cloth and they are dictating terms with regard to the standard cloth, why cannot the Government take over the sick mills and produce the standard cloth itself ? At the same time, we must see that essentials which are needed by the common men and by the lowest strata of the society, should have it through the public distribution system. I am not recommending public distribution system for all items, but I am only suggesting that there must be puble distribution system for all these items which are needed by the poorer men and by the people in the lower income group.

17.00 hrs.

I cannot also understand the procurement methods that are being adopted now. [Shri Syed Ahmed Aga]

17.00 Hrs.

I do not think that procurement through middlemen can be successful. The procurement that is being done now is through middlemen and through the millers. That prohibit the growers from selling the grains is not the right way to procure. We must procure from the producer himself. I am talking about food at the moment. We surplus directly from the growers?

like to mention what is actually a fact, has affected mainly the lower strata can have more grains. Since land reforms strike just to draw the attention of self. So, we must see that land reforms now has gone take place. We must see the land ceiling and surplus and they get credit also for this more sympathetic consideration. But they hand over only a portion of it to I would advise them to come back people.

not come more and more under the con- they do not persist in their strike. trol of Government? I would like to make one small suggestion in this respect; I do not know to what extent it can be these days, I would say that it is perhaps implemented; anyhow, it is for Government because of right reaction not only within

to think over this. Government are today not finding it easy to procure grains from the growers because of many hurdles. So, why can they not think of a levy in which they will take total marketable surplus themeselves and at the same time to anybody except the Government?

Having said so much in regard to rise must procure directly from the grower. I. in prices and scarcity, I now come to the cannot understand why we cannot go to question of strikes and lock-outs which are the producer direct and what is preventing hampering production. These will not inus from doing so and what difficulties are crease production, and if production does in the way. Why can we not have mono- not increase, how can we have lesser pripoly procurement and take the marketable ces? Strikes are becomming too much these days. I can understand strikes by labour and working class people, but we While I am on this subject, I would also are having even strike by doctors. This namely that it is the richer classes of pea-population. I could understand their strike sants and those who have more lands who for a few days as a symbolic or token have not been implemented, the poorer Government to their demands so that they sections, especially those who have uneco- may receive attention at the hands of nomic holdings do not produce in order to Government. But the strike of the doctors on for it has gone too far. It laws are implemented by all the States, and the poorer sections who are affected by it, the surplus lands should go to the poorer and these doctors are holding the entire sections so that they can grow more faced section of these people to ransom. I know and if more feed is grown, it will be avail- that Dr. Karan Singh has been trying to able to the people in greater measure. accommodate them, and in fact, he has At the moment, the richer peasants have gone a few steps ahead, and if the docgot the holding back power and therefore tors would only start a dialogue with Dr they do not part with all the marketable Karan Singh, perhaps they may receive holding back purpose. Secondly, what do not understand their continued strike ever marketable surplus goes to the millers and their remaining adamant on the strike. the Government for distribution and keep their jobs and serve the people for whom the balance with themselves. Therefore, they are meant. Theres is one of the nobthe method of procurement needs a little lest professions, and therefore, they must more re-thinking to be put on proper lines not think of money; they must come back so that the foodgrains really reach the and work and serve the people. I would appeal to Dr. Karan Singh also to be more sympathetic and try to accommodate them Again, why should coarse grain also whereever their demands are just so that

> As regards the violence that W0 800

but from outside the country also. They are trying to attack us. They have seen India emerging as a power in the world. India counts after Indiraji has led us from one success to another. Therefore, reactionaries outside the country are trying to weaken her and trying to instigate so many things here. They been trying to help perhaps even parties certain reactionary elections. They have been trying to so many things here. I feel that the country must be on gnard against these forces. It must see through this game and remain united and see that the leadership that is is strengthened more and more.

I would like to recite a verse here:

घज्मे महकम हो तो होती है बलाएं पस्पा । कितने तुफा पलट देता है माहिल तनहा ॥

عزم محكم هو نو هوتى هبر بلائير بسبا كتنر طوفان ىلك ديما هے ساحل ننها

I feel confident that the India Government will face all these troubles and will emerge successfully and lead the from success to success.

At the moment, there is much anxiety laration that there is no big power rivalry. of our own.

In this connection, I have a suggestion pay a little more Hydroelectric projects. This has been go- remains an ocean of peace, The ing on for decades, but nothing is happen- Kingdom

over a long distance in petrol vehicles in these days of petrol scarcity. Therefore, our transport has become more difficult.

Now I would like to say one think about the Islamic Summit at Lahore. I think it has a great achievement to its credit in that it has been able to enable Bangla Desh to attend it. This will mean normalisation of relations between Bangladesh and Pakistan and in the sub-continent. But I have one fear and I would like to draw the attention of the House to it. If this Islamic Summit was meant to extend support to the Arabs in West Asia, I can understand it. It is a very good thing. If it taking them from one success to another is a fight for the Palestinian people to enable them to go back to their own areas, I think it serves a good cause. We have already been extending our support to that. India has been in the forefront in that respect. But if this Summit is also meant to procure oil for their war machinery. think we should be alert and careful. hope I am wrong, but I express my fear on this score. At the time West Asia was fighting Israel, Pakistan did not go to their help. Pakistan went to Iran. At that time, we did much more to assist Arabs. Anyway, I voice my fear on this account and would like to caution the House not to be complacent about this.

The US and UK are establishing a base in the Indian Ocean. This has come par-I have one or two more points to make, ticularly at a time when there was a deccaused because of the MI crisis. We have So far as the USSR is concerned in the to see that we depend less and less on Indian Ocean, the USSR has no base in imported oil. We must also tap hydro- this area and it does not want to have electric power and other sources of energy one; it wants peace in this area because peace helps its development. It is only the imperialist countries which want base in this area. Therefore, we will have to attention to this. A to make in regard to the northern region, mere protest will not do. We will have to more particularly my State. They have take some more concrete steps by which been talking about the Salal and Kistwar we can try to see that the Indian Ocean says our pica ing. They should go about it quickly. We realistic, but I think we should not ge by are more adversely affected by the oil what the United Kingdom says, or by what crisis, because we have to carry our goods the United States says, that they have [Shri Syed Ahmed Aga]

a right to enter the seas because they do not have a land route. But that is all for talk; we know their intention is to dominate the countries that surround the Indian Ocean and therefore they are coming here.

Therefore, I would say, why we cannot take steps towards this Asian collective security, an idea which was thrown up by Mr. Brezhnev when he was here and earlier also? That would help us to see that the Indian Ocean also becomes an ocean of peace. We see at the same time that the United States and the Jnited Kingdom have a large number of bases all over in Asia while the USSR has none. We must see that the concept of in great distress. But nowhere m collective attention than at present.

With these words, I support the tion of Thanks on the President's Address that was given in the Central Hall.

SHRI P G MAVAI ANKAR (Ahmeda bad) : Mr Chairman, Sir, when I rising to participate in this debate on Motion of Thanks to the President's Address, my heart is full with sorrow anguish Equally I am agitated over number of issues, problems and challenges with which the entire Indian people over the country are confronted.

Sir, it is from this angle that I terribly disappointed when I look at the Address, read it and re-read it,-not that it is worth reading again-because it is very dull, it is very disappointing. It a drab Address and a dull Address am sorry that this and drab Address whereas of energy and a lot of research and intelligent planning have to go into President's Address, because we know who drafts it and who reads it It is, therefore all the more distressing to see that the President, the highest man in the land, should have been asked to utter so many meaningless and dull words signifying almost nothing

Mr. Chairman, Sir, I know that the time at my disposal is very, very limited, and therefore, I shall not dwell at length, not even in a cursory manner, on a variety of topics mentioned in the President's Address. May I say that I have already moved as many as 46 amendments to the Motion of Thanks thereby trying to reflect what I feel on the various aspects of the issues and problems before us in august House

Sir, I was telling you that this Address is dull and drab because it does not reflect truly and fully the state of the Union. The state of the Union today is terribly great Agony turbed and is in Indian and India as a whole, to a man, is in great anguish, in great difficulty and security receives more Address do we find this distress, these difficulties reflected in a true and meaningful style

> Sir, the Address is depressingly prosaic in its style; it hardly tell, anything in terms of what the Government actually wants to It only narrates in a very ordinary, descriptive style, what the Prime Minister has done by visiting this country or that country or discussing with this man or that man however dignified that individual may be But it does not touch the basic issues, and it is surprising just as it is angering to see that the Address of the President refers in greater details to the unions aspects of foreign policy rather than to the several important aspects of domestic policy No country's foreign policy can ever succeed if that country's domestic policy is terrible disarry in terrible disturbance and in terrible doldrums

> One should see what is happing in the country as a whole and then compare the President's Address. Here is the dent's Address telling us in unnecessary detail, in as many as 18 paragraphs, what the Prnme Minister did or what the President did, whom they met and so on. Ordinary, common man in this country is not interested in what the President or the Prime Minister did abroad; he is more interested in what is happing to him, to his problems have and now at home From

these angles, I feel that the President's whole country, may to the whole world and ing or even challenging.

situation that is prevailing in my State responsibility. It was a popular movement and city, Gujarat and Ahmedabad. I feel against corruption and rising prices terribly upset and even angered and humi police atrocities and all kinds of torture litated when I find that the President has let loose by the State machinery, police only four lines to say about this in his machinery. We have to see to it that it long Address. What is happening in Guja- is done in a non-violent, non-partisan derat is not street violence. There may be cent, democratic and civil manner. some street violence but by and large it has been the reaction of a desperate and tortured people against police local police, State reserve police and Central Reserve Police and Border Security Forcc, against countless citizens of Ahmedabad and Gujarat. In all humility I can say that the people of Gujarat are known speak up to 5.30 p.m. when the Half for their understanding, reasonableness and an Hour Discussion will be taken up. for their understanding, reasonableness and not given to street violence. That is why will be given a few minutes more, if I I am sorry to find in fact I feel humiliated cannot finish by 5.30 p.m. that there is no mention of the historic know that normally I do not speak events that have during the last two months. complacency and indifferent attitude to a section of the people of India who are doing certain things which touch the very in Ahmedabad and Gujarat because I foundations of democracy? There was a want this august House to know in a reapopular upsuige; it was unguided; it was listic manner as to what has been happenspontaneous. No party is involved in it ing there. Newspapers are not being able to in the sense of initiating the movement, report adequately and fully what is But it is true that all parties are now invol- happening in Ahmedabad and Gujarat. It ved, though they played only a second- is not properly and adequately re-layed on doctors, bank employees and sarvodaya radio were also strangled by the It will be surprising if political parties in reflected in the columns of the newspapers, waters. But who created these troubled India Radio. waters? Who is responsible for this atmosphere of corruption, of debasing democratic values and principles? I feel that this started on the 10th of January was sponta-Address is incomplete because it hardly neous. It was basically against corruption. nessed in Ahemdabad and Guiarat.

in Ahemedabad and Gujarat feel, and national phenomenon.

Address is no worth considering as inspir- to eternity too, in a sense. Yet, in a special sense, we belong to the land of Mahatma Let me now go into some details of the Gandhi and we have therefore a special

> We have been trying to do it and we atrocities, are sure, in the end we will succeed in doing it. I do not want to take the time of the House, nor have I enough time at my disposal to go into the various details.

> > MR. CHAIRMAN: Hon. Member can

SHRI P. G. MAVALANKAR: I hope happened in Gujarat length on various matters. But it is Why this serious matter.

Today I want to speak on this gram crisis ary role. The students, the social work- the All India Radio. In fact, during the ers, teachers and professors, engineers and thick of the movement the press and the workers, practically every section of Ministry to see to it that the peoples' anger the community, all of them were there, and peoples' movement were not properly any democracy did not fish in such troubled and broadcasts on the wireless of the All

As I was saying, this movement which mentions the historic events that we wit- It was also against the high-rising prices but it was mostly against corruption, because the people of Ahmedabad and Guja-I may again say in all humility that we rat know that rising prices in a way is a In fact, perhaps rightly so, that we belong in a friends on the government side always say special sense to the land of Mahatma Gan- that it is an international phenomenon. dhi. Of course Gandhi belongs to the Anyway, the people of Gujarat discovered (Shri P. G. Mavalankar).

that the phenomenon of rising prices is there because it is product of the corruption of the Ministry.

We in Guiarat have been claiming for many years that on the whole we are a clear State, that we have no corruption, no bribery, no nepotism by and large in our Ministry. Even administration, in our against the previous Ministries there were charges but they were of other types. There were no charges of financial corruption against the previous Ministries. For the first time in Ahmedabad and Gujarat when we found that corruption, a thing which we hardly knew, had become rampant, so much so that it led to tremendous rise in prices of all foodstuffs, of wheat, bajra, rice, coarse grains, edible oils, kerosene, in fact every conceivable commodity of daily consumption, the students revolted. May I say as a professor that I feel extremely proud of the fact that the students and professors of this country-because Gujarat tenance of Internal Security Act was used is a part and parcel of India—the intellectuals and intelligentsia came out in the open before it was too late to lead a popu- maintenance of the Congress rule rather lar movement against the corrupt and discredited Government They have been demanding on behalf of the entire people of this country that governments and black-marketeers. They did not arrest the leaders must get rid of corruption, get rid of nepotism, bad government, immoral rule, the people who were preaching resistance unethical principles, which have been prac- in the open: Fight this corrupt Governtised so long, shamelessly and nakedly, without any parallel in the political life of our state. So, the agitation was against the highly corrupt and almost totally discredited government, headed by Shri Chimarbhai Patel. When this Ministry came to power, some of us had gone to the Governor, Shri Vishwanathan in a walking march in Ahmedabad. In fact, I had the privilege of leading this procession of 3,000 to 4,000 people-and told the Governor at that time that we wanted this Government to go, because we felt that the ruling Congress had lost the confidence of the people. We said this because when we were in difficulties, in a period of drought, atrocities were unprecedented. Not even in they were shamelessly fighting against eachother among themselves, for their narrow in a manner in which they acted in Ahme-

political ends as to who will be the Chief Minister and who will be in Minister's team. People were watching this dramatic scene, this grotesque scene, this shameless scene, this disgusting scene. The people of my State had to wait until the sins of the Government, the sins of the Ministry, the sins of the Ruling Congress had been full to the last point. When the pot was full it erupted. It is no use saying that when it started there was violence. The basic and root cause of was that the corrupt ruling Congress party and government had played have with the lives of the people of Ahmedabad and Guiarat.

The most tragic point is the way the Government used the State machinery at us disposal against political opponents. In no State which talks of a democratic government have we seen the Government mercilessly dealing with the people with all kinds of violence that is available at the disposal of the State. Moreover, the Mainruthlessly against all sorts of people.

It was a twisting of MISA. It was the than the maintenance of internal security! Professors were arrested; students were airested. They did not arrest hoarders and people who were unsocial. They arrested ment, discredited Government.

It was for the first time that the entire State machinery was used and pitted against political opponents

MR. CHAIRMAN: You try to conclude by 5.30. There is the Half-an-Hour Discussion at 5.30.

SHRI P. G. MAVALANKAR: Let me continue tomorrow.

MR. CHAIRMAN: It is very difficult. There is a tight schedule. I have already given you 15 minutes. You try to finish

SHRI P. G. MAVALANKAR: The police the worst British days, the police had acted

and went into hundreds of homes of count- that it has gone We do not want to step less innocent people, opened up bolted there. We feel that the entire Assembly doors with bayonets and mercules ly tortured of 160 MLAs and more particularly the the people, even old people, women and ruling 140 MLAs have lost their creditability children The police did not spare any in the eyes of the people of Ahmedabad one.

Then, the army came When the army came, the people of Ahmedabad had a tomorrow unique sense and also, in a sense, it is a point worth-noting in terms of anxious implications it has got The people of cussion Shri Vayalar Ravi Ahmedabad disarmed the army! The army was garlanded by hundreds of citizens Not only that An Arti was performed by young girls and women wherever the army 17 29 hrs went I want this House to know one intelesting thing. As soon as the army was called in the people of Ahmedabad gave a new slogan and wrote it on the walls of Ahmedabad They said We do not want to fight with you It is the State police which was fighting against us. We are not (nairman Sir I have taken the floor of against you We want food Instead of this House to draw the attention of the food, we are being given bullets. We are Covernment to the necessity of electrifying being tortuied, we are being tear-gassed, the Frnakulam-Trivandrum railway line and we are being lathi-charged, we are being even upto Mangalore line merculessly beaten"

This was the slogan "ग्रगर हमारा जवान हमका गाली मारेगा तो ता हमारा लह बहेगा'

मगर हमारा जवान हमका राटी देगा तो हमारा ल / बनेगा।"

If meant "If you shoot us, our blood will go into the streets But if you give us rott, you will become our blood brother" So, the army said, "We have nothing against you" This is how the army was completely disarmed. This is what happened

truction was done Nearly hundred inno-supplied him or he may have taken out cent people have died. There has been from some kind of a report from somesuch debasing of principles and practices. There has been a mention, before coming to the subject, how complete deterioration in political and par- they answer questions, how they mislead liamentary way of life The Chaimanbhai Parliament, how they evade and give untrue Patel Ministry was born in sin and was answers to the House I shall give one

January and February The police broke way the sinners go! We are very happy and of other places m Gujarat.

MR CHAIRMAN. You may continue

We now take up the Half-An-Hour Dis-

HALF AN-HOUR DISCUSSION

ELECTRIFICATION OF ERNAKULAM I RI-VANDRUM RAILWAY I INE

SHRI VAYALAR RAVI (Chirayinkil):

reply to my Question, the Minister, Mr Qureshi, has been forced to sign an answer which is usually given by the Master, the so-called Railway Board, in an evasive way

He says

'Due to low density of traffic and the heavy capital investment required, the electrification of Ernakulam-Trivandrum section is not considered economically justified in preference to trunk routes"

I do not know wherefrom the Minister got the information Of course, his officials As I was saying earlier, enough of des- viting in the Railway Board might have democratic values, where In this connection I would like to thriving on sin. It has ultimately gone the example about which I have talked to him